



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / व्यापार महकमा

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Oct/202223/12**DATED:** 20/10/2022Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Oct/202223/12 dated 20/10/2022 of Norms Committee - V for the year 2022-23 was held on 20/10/2022 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	Directorate General of Foreign Trade, Delhi
3	Kuldeep Singh,Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Oct/202223/12
Case Status	Case Rejected
Party Name	ASHUTOSH FIBRE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002248AM23
RA File Number	HQRNORMAPPLY00000931 AM23
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that firm has already taken Adv. Auth. no 0810142209 Dated: 21/03/2018 and filed ANF 4B for prior fixation of norms. However norms for said Adv. Auth. have been fixed in NC Meeting No NC/5/MEET/Oct/202223/11(Part-II)/Date: 4/10/2022. Hence Committee decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	2 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	JAYANTHI TEXTILE PRODUCTS			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM REVIW00002313AM23			
RA File Number	NA			
Licence No and Date	3210079829/null			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based approved norms for Advance Lic no 3210079248 Dated 21.11.2019 in NC meeting no NC/5/MEET/Apr/202223/2 Dated 31.05.2022 , Committee decided to approve the input output norms as under:				
Sl.	Export item	Qty.	Import item	Qty. Recommended
1.	04328SW STAY PUT CANVAS WITH PVC RUG PAD (SIZE 4 FT X 12 FT)	5448 Nos.	PVC RUG PAD (MATERIAL: PVC FOAM) (SIZE1.25X 200M, 170GSM, 8776.80KGS)	24810 Sq. Mtr.
2.	04329SW STAY PUT CANVAS WITH PVC RUG PAD (SIZE 6 FT X 8 FT)	5280 Nos.	PVC RUG PAD (MATERI AL: PVC FOAM) (SIZE1.2 5X 200M, 170GSM, 8776.80K GS)	24045 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	SHANKAR PACKAGINGS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM REVIW00409886AM22			
RA File Number	342404000321 AM18			
Licence No and Date	3410043901/21/02/2018			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm had appeared for personal hearing before Norms Committee on dated 20.10.2022 and explain their case. The committee went through the details submitted in this and based on recommendation on technical authority, decided to re-fix the input output norms as under:-				
Export Product	Quantity	S.N.	Import item	Quantity allowed
FLEXIBLE INTERMEDIATE BULK CONTAINERS (NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:818.18 MT, HDPE GRANULES:4.25 MT, MASTERBATCH ANTIFIBRILLANT:12.27 MT, MASTERBATCH WHITE:6.13 MT, MASTERBATCH COLOUR:3.68 MT, CONDUCTIVE BLACK:6.55 MT, LLDPE:73.33 MT, LDPE:31.43 MT, RELEVANT U.V. STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER):16 MT	971.834 MT	1.	RELEVANT POLYPROPYLENE GRANULES	899.99 MT
		2.	RELEVANT HDPE GRANULES	4.462 MT
		3.	RELEVANT MASTERBATCH ANTIFIBRILLANT	1.05 Kg/Kg Content in export product
		4.	RELEVANT MASTERBATCH WHITE	1.05 Kg/Kg Content in export product
		5.	RELEVANT MASTERBATCH COLOUR	1.05 Kg/Kg Content in export product
		6.	RELEVANT CONDUCTIVE BLACK	7.2 MT
		7.	LLDPE	1.05 Kg/Kg Content in export product
		8	LDPE	1.05 Kg/Kg Content in export product
		9.	RELEVANT U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)(Containing not more	2% of P.P. Resin content in export

than 20% of UV Stabiliser)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	SHANKAR PACKAGINGS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM REVIW00409911AM22			
RA File Number	342404000338 AM18			
Licence No and Date	3410044036/12/04/2018			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm had appeared for personal hearing before Norms Committee on dated 20.10.2022 and explain their case. The committee went through the details submitted in this and based on recommendation on technical authority, decided to re-fix the input output norms as under:-				
Export Product	Quantity	S.N.	Import item	Quantity allowed
FLEXIBLE INTERMEDIATE BULK CONTAINERS (NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:818.18 MT, HDPE GRANULES:4.25 MT, MASTERBATCH ANTIFIBRILLANT:12.27 MT, MASTERBATCH WHITE:6.13 MT, MASTERBATCH COLOUR:3.68 MT, CONDUCTIVE BLACK:6.55 MT, LLDPE:73.33 MT, LDPE:31.43 MT, RELEVANT U.V. STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER):16 MT	971.834 MT	1.	RELEVANT POLYPROPYLENE GRANULES	899.99 MT
		2.	RELEVANT HDPE GRANULES	4.462 MT
		3.	RELEVANT MASTERBATCH ANTIFIBRILLANT	1.05 Kg/Kg Content in export product
		4.	RELEVANT MASTERBATCH WHITE	1.05 Kg/Kg Content in export product
		5.	RELEVANT MASTERBATCH COLOUR	1.05 Kg/Kg Content in export product
		6.	RELEVANT CONDUCTIVE BLACK	7.2 MT
		7.	LLDPE	1.05 Kg/Kg Content in export product

8	LDPE	1.05 Kg/Kg Content in export product
9.	RELEVANT U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)((Containing not more than 20% of UV Stabiliser))	2% of P.P. Resin content in export

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	SHANKAR PACKAGINGS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM REVIW00409942AM22			
RA File Number	342404000405 AM18			
Licence No and Date	3410044047/17/04/2018			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm had appeared for personal hearing before Norms Committee on dated 20.10.2022 and explain their case. The committee went through the details submitted in this and based on recommendation on technical authority, decided to re-fix the input output norms as under:-				
Export Product	Export Quantity	S.N.	Import item	Quantity allowed
FLEXIBLE INTERMEDIATE BULK CONTAINERS (NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:818.18 MT, HDPE GRANULES:4.25 MT, MASTERBATCH ANTIFIBRILLANT:12.27 MT, MASTERBATCH WHITE:6.13 MT, MASTERBATCH COLOUR:3.68 MT, CONDUCTIVE BLACK:6.55 MT, LLDPE:73.33 MT, LDPE:31.43 MT, RELEVANT U.V. STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER):16 MT	971.834 MT	1.	RELEVANT POLYPROPYLENE GRANULES	899.99 MT
		2.	RELEVANT HDPE GRANULES	4.462 MT
		3.	RELEVANT MASTERBATCH ANTIFIBRILLANT	1.05 Kg/Kg Content in export product
		4.	RELEVANT MASTERBATCH WHITE	1.05 Kg/Kg Content in export product
		5.	RELEVANT MASTERBATCH COLOUR	1.05 Kg/Kg Content in export product
		6.	RELEVANT CONDUCTIVE	7.2 MT

BLACK		
7.	LLDPE	1.05 Kg/Kg Content in export product
8	LDPE	1.05 Kg/Kg Content in export product
9.	RELEVANT U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)(Containing not more than 20% of UV Stabiliser))	2% of P.P. Resin content in export
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	6 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002545AM23
RA File Number	039404000240 AM19
Licence No and Date	0310821856/21/06/2018
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and went through the details submitted in this case and noted that firm has requested for re-fixation of approved norms in NC Meeting no 10/84-ALC3/2018 Dated 16.08.2018. Based on recommendation of technical authority, Committee decided to re-fix the norms for the above advance authorization as under:</p> <ol style="list-style-type: none"> 1. Import Item 1 to 5 - As Applied. 2. Import Item 6 - Net+1%. <p>RA concerned to take further necessary action subject to compliance of other usual conditions.</p>	

Case No.	7 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002586AM23
RA File Number	052304000482 AM19
Licence No and	0510409566/04/02/2019

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Personal Hearing 2. Justification for 3% wastages. <p>The case stands deferred for re-listing.</p>	

Case No.	8 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00000237AM23
RA File Number	052304000036 AM20
Licence No and Date	0510410366/25/04/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Size specifications, CAD/Cutting marker of the Export item. 2. Copy of A/Authorisation amendment sheet 3. If A/A amended, give details of products exported by manufacturing from two different fabrics i.e. 1. 100% Polyester fabric, 2. 100% Polyester knitted quilted fabric. 4. Indicate the exact width of imported fabrics. <p>The case stands deferred for re-listing.</p>	

Case No.	9 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	POOJA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002847AM23
RA File Number	052404000085 AM20
Licence No and Date	0510410584/14/05/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for</p>	

review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Export wise requirement of import item in Sq. Mtr/Pc.
2. Legible copy of CAD mentioning Export serial no on it.
3. Image and measurement chart mentioning export serial no.

The case stands deferred for re-listing.

Case No.	10 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002533AM23
RA File Number	039404000262 AM20
Licence No and Date	0310830055/03/07/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along-with other relevant papers and went through the details submitted in this case and noted that firm has requested for re-fixation of norms for Metal Snap Fasteners and Change in UOM of Fabric from Sq. Mtr to Mtr. in approved norms NC Meeting no 7/84-ALC3/2019 Dated 11.07.2019. Based on recommendation of technical authority, Committee noted that firm has not provided CAD, Image and measurement specification. The firm has also informed that Advance authorization had been amended. After detailed deliberation, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD, Image and Measurement chart. 2. Amended sheet of Advance Authorization. 3. Die mould button are not visible in the image, please indicate the application of it in the garment. <p>The case stands deferred for re-listing.</p>	

Case No.	11 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002314AM23
RA File Number	052304000155 AM20
Licence No and Date	0510411267/17/07/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:</p>	

Taking cue from G-33, the following norms are recommended:

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
1	Backpack Bag:- 50% PU 50% Polyester with 100% PU, 100% polyester lining and 100% PVC.	STYLE# BALMA	6000 NOS.

Import Items recommendation:

S.NO	Description	Technical Specification	UOM	(Qty.) Wastages (%)
1	50% PU 50% Polyester Woven Fabric	Width 52" - 960 Gsm +-10%	SQM	Net+0.05
3	100% PU Fabric	Width 52" - 590 Gsm +-10%	SQM	Net+0.02
5	100% Polyester Woven dyed Fabric	Width 56"- 360 Gsm +-10%	SQM	Net+0.94
6	100% Polyester Woven Printed Lining	Width 56"- 101Gsm +-10%	SQM	Net+0.81
7	100% PVC Fabric	Width 54" - 335 Gsm +-10%	SQM	Net+1.01
22	EDGE COLOR	412C Espresso / 412C,BLACK	K.G	250.0
23	COTTON THREAD	THREAD #604 COTTON/#604-Black	NOS	Net+0.19
24	NYLON THREAD	THREAD #30 NYLON/#30 and THREAD #10 NYLON/#10,Black/BLUSH/SADDLE/MUSTARD	NOS	Net+0.76
25	METAL ZIPPER	BLACK #1 B30070 #1,BLUSH #96 B30070 ,MUSTARD #36 B30099,SADDLE #42 B30070-SHINNY BRASS	Yard	Net+1..0
26	METAL LOGO	LOGO B-1647 YIFENG B1647-SHINNY BRASS	NOS	Net+1

27	METAL CLUCH	ART-SM-180 ART-SM-180 ,C2368#SM-SHINNY BRASS		NOS	Net+1
28	METAL LOCK	1.5"*1" LOCK,C724+C725#-SHINNY BRASS		NOS	Net+1
29	METAL STUDS	12*8.0MM DOME STUDS 12mm-SHINNY BRASS		NOS	Net+1
30	METAL ZIPPER PULLER	5# ZIPPER PULLER +SM143A,A1208-5#-SHINNY BRASS		NOS	Net+1
31	METAL ZIPPER PULLER	5# ZIPPER PULLER #5-SHINNY BRASS		NOS	Net+1
32	METAL RING	3/8" D RING-SHINNY BRASS		NOS	Net+1

S.NO	EXPORT ITEMS	STYLE NO	QTY
2	Backpack Bag:- 50% PU 50% Polyester with 100% PU, 100% polyester lining and 100% PVC.	STYLE# BALMA	1200 NOS.

Import Items:

IMPORT S.NO	Description	Technical Specification		UOM	(Qty.) Wastages (%)
2	50% PU 50% Polyester Woven Fabric	Width 52" - 980 Gsm +-10%		SQM	Net+4.55
4	100% PU Fabric	Width 52" - 590 Gsm +-10%		SQM	Net+4.52
5	100% Polyester Woven dyed Fabric	Width 56"- 360 Gsm +-10%		SQM	Net+0.94
6	100% Polyester Woven Printed Lining	Width 56"- 101Gsm +-10%		SQM	Net+0.81
7	100% PVC Fabric	Width 54" - 335 Gsm +-10%		SQM	Net+1.01

22	EDGE COLOR	412C Espresso / 412C,BLACK		50.0K.	Net+0.19
23	COTTON THREAD	THREAD #604 COTTON/#604-Black		NOS	Net+0.19
24	NYLON THREAD	THREAD #30 NYLON/#30 and THREAD #10 NYLON/#10,Black/BLUSH/SADDLE/MUSTARD		NOS	Net+0.76
25	METAL ZIPPER	BLACK #1 B30070 #1,BLUSH #96 B30070 ,MUSTARD #36 B30099,SADDLE #42 B30070-SHINNY BRASS		Yard	Net+1.0
26	METAL LOGO	LOGO B-1647 YIFENG B1647-SHINNY BRASS		NOS	Net+1
27	METAL CLUCH	ART-SM-180 ART-SM-180 ,C2368#SM-SHINNY BRASS		NOS	Net+1
28	METAL LOCK	1.5"*1" LOCK,C724+C725#-SHINNY BRASS		NOS	Net+1
29	METAL STUDS	12*8.0MM DOME STUDS 12mm-SHINNY BRASS		NOS	Net+1
30	METAL ZIPPER PULLER	5# ZIPPER PULLER +SM143A,A1208-5#-SHINNY BRASS		NOS	Net+1
31	METAL ZIPPER PULLER	5# ZIPPER PULLER #5-SHINNY BRASS		NOS	Net+1
32	METAL RING	3/8" D RING-SHINNY BRASS		NOS	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
3	Backpack Bag:-100% PU with 100% polyester lining and 100% PVC	STYLE# BJELLE2	4800 NOS.

Import Item:

IMPORT S.NO	Description	Technical Specification		UOM	(Qty.) Wastages (%)
8	100% PU Fabric	Width 52" - 507 Gsm +-10%		SQM	NET+0.09
9	100% Polyester Woven Printed Lining	Width 56"- 101Gsm +-10%		SQM	NET+0.12
10	100% PVC Fabric	Width 54" - 335 Gsm +-10%		SQM	NET+0.59
33	EDGE COLOR	B30026 COGNAC #10,BLACK		KG	40.0*
34	COTTON THREAD	THREAD #604 COTTON/#604-Black		NOS	NET+0.04
35	NYLON THREAD	THREAD #30 NYLON #30 and THREAD #10 NYLON #10,GUOMAO #B30026 BLACK #1,GUOMAO #B30026 COGNAC#10,GUOMAO #B30026 CORAL #110,GUOMAO #B30026 CITRON #712		NOS	NET+ 0.0009
36	METAL ZIPPER	BLUSH #B30026-#55 & CORAL #B30026-#110 ,WHITE & CITRON #B30026-#712 -SHINNY BRASS		Yard	NET+1.0
37	METAL ZIPPER	COGNAC #B30026-#10,BLACK #B30026-#01-SHINNY BRASS		Yard	NET+ 1.0
38	NYLON ZIPPER	BLACK #B30026-#01 and COGNAC #B30026-#10		Yard	NET+1.0
39	WEBBING	7/8" WEBBING STYLE# BJELLE2		Yard	NET+ 1.0
40	METAL LOGO	LOGO B-1647 PLAQUE B-1647 ,B1647#SM-SHINNY BRASS		NOS	NET TO NET
41	METAL DOG LEASH	1/2" DOG LEASH,D095+D124#4- SHINNY BRASS		NOS	NET TO NET

42	METAL RING	3/8" RINGS/ 10*2.0MM-SHINNY BRASS		NOS	NET TO NET
43	METAL RING	3/4" RING/ 15mm*4.0MM 3/4**15mm-SHINNY BRASS		NOS	NET TO NET
44	METAL SLIDER BUCKLE	3/4" SLIDER BUCKLE/ 25*4.0MM-SHINNY BRASS		NOS	NET TO NET
45	METAL RING	1" D RING/ 15*4.0MM 1**15mm-SHINNY BRASS		NOS	NET TO NET
46	METAL STUDS	ART-SM-028 Studs /8.0M/M SM-028,C1460#SM-SHINNY BRASS		NOS	NET TO NET
47	METAL PULLER	3#-Zipper pull #3-SHINNY BRASS		NOS	NET TO NET
48	METAL PULLER	8#-Zipper pull 8#-SHINNY BRASS		NOS	NET TO NET
49	METAL RINGS	3/8"D (H 7.0 * 1.5M/M)-SHINNY BRASS		NOS	NET TO NET
50	METAL ZIPPER PULLER	10#-Zipper pull 10#-SHINNY BRASS		NOS	NET TO NET
51	METAL RING	3/8"D (H 7.0 * 1.5M/M)-SHINNY BRASS		NOS	NET TO NET
52	PIPING	2.5MM PIPING/ 2.5mm-BLACK		Yard	NET+1.0

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
4	Backpack bag:-100% Nylon with 100% polyester lining and 100% PU and 100% PVC	STYLE# BMIDPREP	1200 NOS.

Import Items:

IMPORT S.NO	Description	Technical Specification		UOM	(Qty.) Wastages (%)
11	100% Nylon Woven printed Fabric	Width 56"- 168 Gsm +-10%		SQM	NET+1.45
12	100% PU Fabric	Width 52" - 507 Gsm +-10%		SQM	NET+0.64
13	100% Polyester Woven Printed Lining	Width 56"- 101 Gsm +-10%		SQM	NET+0.02
14	100% PVC Fabric	Width 54" - 405Gsm +-10%		SQM	NET+0.84
15	100% PVC Fabric	Width 44" - 335 Gsm +-10%		SQM	NET+1.78
53	EDGE COLOR	EDGE COLOR /BLACK		K.G	20.0*
54	COTTON THREAD	THREAD #604 COTTON/ #604-Black		NOS	NET+0.21
55	NYLON THREAD	THREAD #30 NYLON #30 -Black		NOS	NET+0.0007
56	WEBBING	1-1/2" SM LOGO NYLON WEBBING FOR STYLE# BMIDPREP		Yard	NET+1.0
57	WEBBING	7/8" WEBBING FOR STYLE# BMIDPREP		Yard	NET+1.0
58	METAL ZIPPER	#5 METAL ZIPPER #5-SHINNY BRASS-BLACK #1		Yard	NET+1.0
59	NYLON ZIPPER	#3 NYLON ZIPPER #3-BLACK #1		Yard	NET+1.0
60	METAL LOGO	LOGO B-1647 YIFENG B1647 -SHINNY BRASS		NOS	NET TO NET
61	METAL LOGO	SM-133 SM-133+2,C2049#+2-SHINNY BRASS		NOS	NET TO NET
62	METAL SLIDER BUCKLE	1-1/2" SLIDER BUCKLE/ 25*4.0MM-		NOS	NET TO NET

		SHINNY BRASS			
63	METAL CHAIN	8.0M/M*11.5mm*2Inch chain* 5 cm-SHINNY BRASS		NOS	NET TO NET
64	METAL RING	1-1/2" RING/ 19*4.0MM 1.5" * 19mm-SHINNY BRASS		NOS	NET TO NET
65	METAL DOG LEASH	3/8" DOG LEASH *1.75",D095+D124#4-SHINNY BRASS		NOS	NET TO NET
66	METAL KEY RING	1" KEYRING *4.0MM 1"*4.0mm,T020#-SHINNY BRASS		NOS	NET TO NET
67	METAL RING	3/8" RING/ H7.0 * 1.5MM 3/8"-SHINNY BRASS		NOS	NET TO NET
68	METAL RING	1/2" RING/ H10 * 3.0MM 1/2"-SHINNY BRASS		NOS	NET TO NET
69	METAL STUDS	5.0MM STUDS/H6.0MM 5mm*6mm-SHINNY BRASS		NOS	NET TO NET
70	METAL ZIPPER PULLER	3# ZIPPER PULL #3 -SHINNY BRASS		NOS	NET TO NET
71	METAL ZIPPER PULLER	5# ZIPPER PULL #5-SHINNY BRASS		NOS	NET TO NET
72	METAL RING	3/8" RING-SHINNY BRASS		NOS	NET TO NET
73	METAL ZIPPER	SM 059 ZIPPER PULL,A1062-5#-SHINNY BRASS		NOS	NET TO NET
74	FOAMS	6.0MM EPE / 6.0-white		Yard	NET+1.0
75	RUBBER SHEET	2.0MM EVA/Cream		Yard	NET+1.0
EXPORT S.NO	EXPORT ITEMS	STYLE NO		TY	

5	Backpack Bag:-100% PU with 100% polyester lining and 100% PVC	STYLE# BTAMPA-M	3600 NOS.
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Import Item:

IMPORT S.NO	Description	Technical Specification		UOM	Wastages (%)
16	100% PU Fabric	width 52" - 600 Gsm +-10%		SQM	NET+0.26
17	100% Polyester Woven Printed Lining	Width 56" - 101 Gsm +-10%		SQM	NET+0.01
18	100% PVC Fabric	Width 54" - 335 Gsm +-10%		SQM	NET+0.01
96	EDGE COLOR	412C Espresso / 412C,BLACK		K.G	60.0 *
97	NYLON THREAD	K500 #401 BLACK/K500 #216 BLUSH/K500 #845 COGNAC		NOS	NET+0.1356
98	COTTON THREAD	K500 #401 BLACK/K500 #216 BLUSH/K500 #845 COGNAC		NOS	NET+0.206
99	METAL ZIPPER	K500 BLACK #401 ,K500 BLUSH #216,K500 COGNAC #845-SHINNY BRASS		Yard	NET+1.0

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002316AM23
RA File Number	052304000191 AM20
Licence No and Date	0510411528/19/08/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

Taking cue from G-33, the following norms are recommended:

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
1	Back Pack Bag 100% Nylon Woven with 100% PU,100% Polyester Elastic ,100% PVC PIPING	STYLE# DR123955- MINIFORCE	4222 NOS.

Import Items recommendation:

IMPORT S.NO	Description	Technical Specification		UOM	(Qty.) Wastages (%)
1	100% Nylon Woven Non Dyed Fabric	Width 56" GSM 508G +_10%		SQM	Net+4.03
4	100% PU Dyed Fabric	Width 52" GSM 555 G +_10%		SQM	Net+1.99
9	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 G +_10%		SQM	Net+1.40
10	100% Polyester Non Dyed Elastic	Width 0.45" GSM 700G+-10%		SQM	Net+2.05
11	100% PVC Non Dyed PIPING	Width 0.45" GSM 550G+-10%		SQM	Net+0.28
12	LOGO WEBBING	1.5"SM NYLONG Color BLACK		Yard	Net+0.69
14	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
17	METAL SLIDER BUCKLE	1/2"Ring 20M/M*4.0M/M		NOS	NET TO NET
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET
21	METAL ZIPPER PULLER	A1062-5#Color# Shiny Gold		NOS	NET TO NET
23	METAL ZIPPER PULLER RING	5#3/8"Ring,Color# Shiny Gold		NOS	NET TO NET

24	NYLON ZIPPER	#3,GUOMAO B30070 #1 BLACK/		Yard	Net+1
26	PLASTIC ZIPPER	5#Color# Shiny Gold ,XIN YUAN 150 #146 BLUSH		Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
2	Back Pack Bag 100% Nylon Woven with 100% PU,100% Polyester Elastic ,100% PVC PIPING	STYLE# DR123955- MINIFORCE	3710 NOS.

Import Items:

IMPORT S.NO	Description	Technical Specification		UOM	Wastages (%)
2	100% Nylon Woven Non Dyed Fabric	Width 56" GSM 508G +_10%		SQM	Net+3.96
4	100% PU Dyed Fabric	Width 52" GSM 555 G +_10%		SQM	Net+2.12
9	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 G +_10%		SQM	Net+1.07
10	100% Polyester Non Dyed Elastic	Width 0.45" GSM 700G+-10%		SQM	Net+2.19
11	100% PVC Non Dyed PIPING	Width 0.45" GSM 550G+-10%		SQM	Net+0.13
12	LOGO WEBBING	1.5"SM NYLONG Color BLACK		Yard	Net+0.69
14	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
17	METAL SLIDER BUCKLE	1/2"Ring 20M/M*4.0M/M		NOS	NET TO NET
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET
21	METAL ZIPPER PULLER	A1062-5#Color# Shiny Gold		NOS	NET TO NET

23	METAL ZIPPER PULLER RING	5#3/8"Ring,Color# Shiny Gold		NOS	NET TO NET
24	NYLON ZIPPER	#3,GUOMAO B30070 #1 BLACK/		Yard	Net+1
26	PLASTIC ZIPPER	5#Color# Shiny Gold ,XIN YUAN 150 #146 BLUSH		Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
3	Back Pack Bag 100% Nylon Woven with 100% PU,100% Polyester Elastic ,100% PVC PIPING	STYLE# DR123955-MINIFORCE	2984 NOS.

Import Items:

IMPORT S.NO	Description	Technical Specification		UOM	Wastages (%)
3	100% Nylon Woven Non Dyed Fabric	Width 56" GSM 508G +_10%		SQM	Net+4.21
4	100% PU Dyed Fabric	Width 52" GSM 555 G +_10%		SQM	Net+1.53
9	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 G +_10%		SQM	Net+3.56
10	100% Polyester Non Dyed Elastic	Width 0.45" GSM 700G+-10%		SQM	Net +2.05
11	100% PVC Non Dyed PIPING	Width 0.45" GSM 550G+-10%		SQM	Net +1%
12	LOGO WEBBING	1.5"SM NYLONG Color BLACK		Yard	Net+0.69
14	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
17	METAL SLIDER BUCKLE	1/2"Ring 20M/M*4.0M/M		NOS	NET TO NET
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET

21	METAL ZIPPER PULLER	A1062-5#Color# Shiny Gold		NOS	NET TO NET
23	METAL ZIPPER PULLER RING	5#3/8"Ring,Color# Shiny Gold		NOS	NET TO NET
24	NYLON ZIPPER	#3,GUOMAO B30070 #1 BLACK/		Yard	Net+1
26	PLASTIC ZIPPER	5#Color# Shiny Gold ,XIN YUAN 150 #146 BLUSH		Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
4	Back Pack Bag 100% PU Non Dyed with 100% Polyester Woven Dyed	STYLE# DR124200 - BBAILEY CORE	3320 NOS.

Import Items:

IMPORT S.NO	Description	Technical Specification		UOM	Wastages (%)
5	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%		SQM	Net+4.31
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold		NOS	NET TO NET
15	METAL RING	1/2inch 10mm* 3.0m/m		NOS	NET TO NET
16	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color# Shiny Gold		NOS	NET TO NET
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE		Yard	Net+0.28
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold		NOS	NET TO NET

25	NYLON ZIPPER	#3,B30070 WHITE		Yard	Net+1
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EXPORT <u>S.NO</u>	EXPORT ITEMS	STYLE NO	QTY
5	Back Pack Bag 100% PU Non Dyed with 100% Polyester Woven Dyed	STYLE# DR124200 - BBAILEY CORE	2628 NOS.

Import Items:

IMPORT <u>S.NO</u>	Description	Technical Specification		UOM	Wastages (%)
6	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%		SQM	Net+4.28
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold		NOS	NET TO NET
15	METAL RING	1/2inch 10mm* 3.0m/m		NOS	NET TO NET
16	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color# Shiny Gold		NOS	NET TO NET
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE		Yard	Net+0.28
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold		NOS	NET TO NET
25	NYLON ZIPPER	#3,B30070 WHITE		Yard	Net+3.33

EXPORT <u>S.NO</u>	EXPORT ITEMS	STYLE NO	QTY
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6	Back Pack Bag 100% PU Non Dyed with 100% Polyester Woven Dyed	STYLE# DR124200 - BBAILEY CORE	2975 NOS.
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Import Items:

IMPORT S.NO	Description	Technical Specification	UOM	Wastages (%)
7	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%	SQM	Net+4.38
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold	NOS	NET TO NET
15	METAL RING	1/2inch 10mm* 3.0m/m	NOS	NET TO NET
16	METAL RING	1inch 20m/m*4 OM/M	NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color# Shiny Gold	NOS	NET TO NET
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE	Yard	Net+0.28
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold	NOS	NET TO NET
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold	NOS	NET TO NET
25	NYLON ZIPPER	#3,B30070 WHITE	Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
7	Back Pack Bag 100% PU Non Dyed with 100% Polyester Woven Dyed	STYLE# DR124200 - BBAILEY CORE	2773 NOS.

Import Items:

IMPORT	Description	Technical Specification	UOM	Wastages (%)
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<u>S.NO</u>					
8	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%		SQM	Net+4.81
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold		NOS	NET TO NET
15	METAL RING	1/2inch 10mm* 3.0m/m		NOS	NET TO NET
16	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color# Shiny Gold		NOS	NET TO NET
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE		Yard	Net+0.28
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold		NOS	NET TO NET
25	NYLON ZIPPER	#3,B30070 WHITE		Yard	Net+1
RA concerned may take necessary action subject to compliance of other usual conditions.					

Case No.	13 / NC/5/MEET/Oct/202223/12				
Case Status	Case Approved				
Party Name	CREATIVE GARMENTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022				
HQ File Number	018505000098AM20				
RA File Number	039404000441 AM20				
Licence No and Date	0310832229/15/10/2019				
Norms Committee Decision:					
The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority, decided to approve the input output norms as under:					
S.N.	Export Items	Qty.	Import item	UOM	Qty. Recommended
1	SLEEPING BAG WITH NYLON ZIPPER	56700	100% POLYESTER EMB DYED FABRIC.		

	MADE FROM 100% POLYESTER EMB DYED FABRIC.WIDTH-60"	Nos.	WIDTH-60" GSM- 65(+/-10%)	Sq. Mtr.	Net +2%
	GSM-65(+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
			SLIDER	Nos.	Net+1%
2	SLEEPING BAG WITH NYLON ZIPPER	165375	100% POLYESTER EMB DYED FABRIC.	Sq. Mtr.	Net +2%
	MADE FROM 100% POLYESTER EMB DYED FABRIC.WIDTH-60"	Nos.	WIDTH-60" GSM- 65(+/-10%)		Net +2%
	GSM-65(+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
			SLIDER	Nos.	Net+1%
3	SLEEPING BAG WITH NYLON ZIPPER	114975	100% POLYESTER EMB DYED FARIC.	Sq. Mtr.	Net +2%
	MADE FROM 100% POLYESTER EMB DYED FABRIC.WIDTH-58"	Nos.	WIDTH -58" GSM- 65 (+/-10%)		Net +2%
	GSM-65(+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
			SLIDER	Nos.	Net+1%
4	SLEEPING BAG WITH NYLON ZIPPER	59925	100% POLYESTER EMB DYD FABRIC.	Sq. Mtr.	Net +2%
		Nos.			Net +2%

	MADE FROM 100% POLYESTER EMB DYED FABRIC.WIDTH- 58"		WIDTH -58"		
	GSM-65(+/-10%)		GSM - 65 (+/-10%)		
			NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
			SLIDER		
				Nos.	Net+1%
5	SLEEPING BAG WITH NYLON ZIPPER	83250	100% POLYESTER EMB DYED FABRIC. WIDTH - 60" GSM - 65 (+/-10%)	Sq. Mtr.	Net +2%
	MADE FROM 100% POLYESTER EMB DYED FABRIC.WIDTH-60"	Nos.			
	GSM-65 (+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
			SLIDER		
				Nos.	Net+1%
6	SLEEPING BAG WITH NYLON ZIPPER	12150	100% POLYESTER EMB DYED FABRIC. WIDTH -60" GSM - 65 (+/-10%)	Sq. Mtr.	Net +2%
	MADE FROM 100% POLYESTER EMB DYED FABRIC.WIDTH-60"	Nos.			
	GSM-65 (+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
			SLIDER		
				Nos.	Net+1%

7	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100% POLYESTER EMB DYED FABRIC.WIDTH-60" GSM-65(+/-10%)	47250 Nos.	100% POLYESTER EMB DYED FABRIC. WIDTH-60" GSM-65 (+/-10%) NYLON ZIPPER CONTINUOUS SLIDER	Sq. Mtr. Mtr.(Relevant) Nos.	Net +2% Net+1% Net+1%
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	REINFORCED EARTH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002178AM23
RA File Number	052404000354 AM20
Licence No and Date	0510412399/06/11/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Copy of amended Advance Authorization. 2. Appendix 4E indicating % wastages. 3. Net content of each import item in export product. <p>The case stands deferred for re-listing.</p>	

Case No.	15 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S.P.APPARELS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002523AM23
RA File Number	322404000083 AM20

Licence No and Date	3210079256/26/11/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	16 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00000239AM23
RA File Number	052304000332 AM20
Licence No and Date	0510412676/28/11/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Size specifications, CAD/Fabric Cutting marker of the Export items. 2. Clear coloured image of items exported. 3. If A/A amended, give details of products exported by manufacturing from three different fabrics i.e. 1. 100% Polyester fabric, 2. Polyester knitted pile fabric, 3. 100% Polyester knitted quilted fabric. 4. Indicate the exact width of imported fabrics. <p>The case stands deferred for re-listing.</p>	

Case No.	17 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001484AM23
RA File Number	039504000899 AM20
Licence No and Date	0310833369/12/12/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for</p>	

review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
2. Appendix 4E.
3. Detailed Justification of requirement of fabric.

The case stands deferred for re-listing.

Case No.	18 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001485AM23
RA File Number	039504000920 AM20
Licence No and Date	0310833527/18/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
2. Appendix 4E.

The case stands deferred for re-listing.

Case No.	19 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SAHU EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002285AM23
RA File Number	052404000577 AM20
Licence No and Date	0510412953/18/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to appear before NC with samples of the product to explain their case

The case stands deferred for re-listing.

Case No.	20 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved

Party Name	PINNACLE CLOTHING CO										
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022										
HQ File Number	HQRNORM REVIW00002487AM23										
RA File Number	052404000613 AM20										
Licence No and Date	0510413169/01/01/2020										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:											
<table><tr><td>Export item</td><td>Qty.</td><td>Import item</td><td>Qty. Recommended</td></tr><tr><td>LADIES PLAYSUIT MADE WITH 100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+- 10%</td><td>34375 Nos.</td><td>100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+- 10%</td><td>2.62 Sq. Mtr/Pc</td></tr></table>				Export item	Qty.	Import item	Qty. Recommended	LADIES PLAYSUIT MADE WITH 100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+- 10%	34375 Nos.	100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+- 10%	2.62 Sq. Mtr/Pc
Export item	Qty.	Import item	Qty. Recommended								
LADIES PLAYSUIT MADE WITH 100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+- 10%	34375 Nos.	100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+- 10%	2.62 Sq. Mtr/Pc								
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.	21 / NC/5/MEET/Oct/202223/12																		
Case Status	Case Approved																		
Party Name	PINNACLE CLOTHING CO																		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022																		
HQ File Number	HQRNORM REVIW00002488AM23																		
RA File Number	052404000660 AM20																		
Licence No and Date	0510413335/15/01/2020																		
Norms Committee Decision:																			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority and SION J-291, decided to approve the input output norms as under:																			
<table><tr><td>Export items</td><td>Qty.</td><td>Import item</td><td>Qty. Recommended</td></tr><tr><td>GIRLS BLOUSE</td><td>20000</td><td>100% COTTON WOVEN SOLID DYED FABRIC</td><td>20000</td></tr><tr><td>MADE WITH (FRONTSIDE) 100% COTTON WOVEN SOLID DYED FABRIC</td><td>Nos.</td><td>GSM 115+-10% WITH</td><td>SQM</td></tr><tr><td>GSM 115+-10% WITH EMBRODIERY,</td><td></td><td>EMBROIDERY</td><td></td></tr></table>				Export items	Qty.	Import item	Qty. Recommended	GIRLS BLOUSE	20000	100% COTTON WOVEN SOLID DYED FABRIC	20000	MADE WITH (FRONTSIDE) 100% COTTON WOVEN SOLID DYED FABRIC	Nos.	GSM 115+-10% WITH	SQM	GSM 115+-10% WITH EMBRODIERY,		EMBROIDERY	
Export items	Qty.	Import item	Qty. Recommended																
GIRLS BLOUSE	20000	100% COTTON WOVEN SOLID DYED FABRIC	20000																
MADE WITH (FRONTSIDE) 100% COTTON WOVEN SOLID DYED FABRIC	Nos.	GSM 115+-10% WITH	SQM																
GSM 115+-10% WITH EMBRODIERY,		EMBROIDERY																	

(BACKSIDE) 100% COTTON WOVEN SOLID DYED FABRIC GSM 70+-10%)	100% COTTON WOVEN SOLID DYED FABRIC GSM 70+-10%	17000 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	22 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001659AM23
RA File Number	039504000110 AM21
Licence No and Date	0310836384/26/05/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form. 2. Appendix 4E. <p>The case stands deferred for re-listing.</p>	

Case No.	23 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	ANISH (INDIA) EXPORTS			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM REVIW00001985AM23			
RA File Number	052304000053 AM21			
Licence No and Date	0510414398/15/06/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1	Ladies Shirt (Full Sleeve)	590	84% Viscose 9% Polyamide 6-	2.92 Sq. Mtr/Pc

	T.C.: 84% Viscose 9% Polyamide 6-7% Wool Woven Fabric Inch Width: 155 CMS (+/- 10%) GSM: 145 Grams Per SQM. (+/- 10%) 2,082.700 SQM	Nos.	7% Wool Woven Fabric Inch Width: 155 CMS (+/- 10%) GSM: 145 Grams Per SQM. (+/- 10%)	
2	Ladies Shirt(Full Sleeve) T.C.: 76% Viscose/24% Linen Woven Fabric Inch Width: 155 CMS (+/- 10%) GSM: 140 Grams Per SQM. (+/- 10%) 852.600 SQM.	200 Nos.	76% Viscose/24% Linen Woven Fabric Inch Width: 155 CMS (+/- 10%) GSM: 140 Grams Per SQM. (+/- 10%) 852.600 SQM.	3.66 Sq. Mtr/Pc
3	Ladies Long Quilted Vest T.C.: 76% Polyester/24% Cotton Quilted Fabric Inch Width: 140 CMS (+/-10%) GSM: 580 Grams Per SQM. (+/- 10%) (424.00 SQM.)	200 Nos.	76% Polyester/24% Cotton Quilted Fabric Inch Width: 140 CMS (+/-10%) GSM: 580 Grams Per SQM. (+/- 10%)	2.12 Sq. Mtr/Pc
4	Ladies Jackets Without Lining T.C.: 66% Cotton/31% Polyester/3% Elastane Woven Dyed Printed Fabric Inch Width: 150 CMS (+/- 10%) GSM: 280 Grams Per SQM. (+/- 10%) 948.000 SQM.	200 Nos.	66% Cotton/31% Polyester/3% Elastane Woven Dyed Printed Fabric Inch Width: 150 CMS (+/- 10%) GSM: 280 Grams Per SQM. (+/- 10%)	2.23 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	24 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001918AM23
RA File Number	052404000145 AM21
Licence No and Date	0510414513/30/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	25 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002587AM23
RA File Number	052304000074 AM21
Licence No and Date	0510414605/10/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Personal Hearing
2. Justification for 3% wastages.

The case stands deferred for re-listing.

Case No.	26 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001919AM23
RA File Number	052404000187 AM21
Licence No and Date	0510414666/21/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

S.	Export item	Qty.	Import item	Qty. Recommended
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No.				
1	Babies Dress Made Of 100% Cotton Woven With Tight 76% Cotton 22% Polyamide 2% Elastane (Indigenous) (And Babies Gilet Waist Coat Made Of 100% Polyester Knitted Dyed Fur Fabric, GSM - 430 (+/-10%) (3 Pcs Set Garments Packed Together), YG-103).	1870 Nos.	100% Polyester Knitted Dyed Fur Fabric, Width - 59/60", GSM- 430 (+/-10%)	523 SQM
2	Girls Dress Made Of 100% Cotton Woven With Tight 76% Cotton 22% Polyamide 2% Elastane (Indigenous) (And Girls Gilet Waist Coat Made Of 100% Polyester Knitted Dyed Fur Fabric, Gsm - 430 (+/-10%) (3 Pcs Set Garments Packed Together), YG-103)	4770 Nos.	100% Polyester Knitted Dyed Fur Fabric, Width - 59/60", GSM - 430 (+/-10%)	1336 SQM
3	Babies Dress Made Of 95% Polyester 5% Spandex Knitted Dyed Velvet Fabric, GSM - 235 (+/-10%) With Tight Made Of 76%(Cotton 22% Polyamide 2% Elastane (Indigenous) (2 Pcs Set Garments Packed Together), IND-272)	4985 Nos.	95% Polyester 5% Spandex Knitted Dyed Velvet Fabric, Width - 57/58", GSM – 235 (+/-10%)	5035 SQM
4	Girls Short Made Of 82% Polyester 13% Metallic 5% Spandex Knitted Fabric, GSM - 180 (+/-10%), IND-065	3700 Nos.	82% Polyester 13% Metallic 5% Spandex Knitted Fabric, Width - 58/59", GSM - 180 (+/-10%)	1739 SQM
5	Girls Top Made Of 90% Polyester 5% Metallic 5% Spandex Knitted Fabric, GSM - 175 (+/-10%) And Girls Legging Made Of 54% (Bci Cotton 44% Polyester 2% Elastane Knitted, Dyed Fabric, GSM - 280 (+/-10%) (2 PCS Set Garments Packed Together), (OG-070)	5380 Sets	54% Bci Cotton 44% Polyester 2% Elastane Knitted, Dyed Fabric, Width - 57/58", Gsm - 280 (+/-10%)	3336 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	27 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	018505000259AM21

RA File Number	052304000086 AM21
Licence No and Date	0510414795/30/07/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	28 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002315AM23
RA File Number	052304000169 AM21
Licence No and Date	0510415158/09/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

Taking cue from G-33, the following norms are recommended:

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
1	Back Pack Bag made of 100% PU Synthetic fabric Width 56" GSM 593 +_10%	STYLE # DR124200 - BBAILEY CORE	2400 NOS.

Import Items:

Import S.No	Import Item Name	Technical Specification	UOM	Wastages (%)
1	100% PU Synthetic fabric	Width 56" GSM 593 +_10%	SQM	Net+1.32

11	NYLON ZIPPER	#3 Nylon Zipper- BLACK	Yard	Net+1
12	METAL ZIPPER	#5 Metal Zipper-SHINY GOLD,B30070 #66 COGNAC	Yard	Net+1
17	METAL LOGO	ART-SM-210A,B1944#61SM,SHINY GOLD	Number	Net to net
18	METAL BUCKLE	25m/m*4.0 M/M-SHINY GOLD	Number	Net to net
19	METAL RING	Ring 1inch inner 20m/m*4.0M/M-SHINY GOLD	Number	Net+1
20	METAL LOGO	SM-240-BSMALL-SHINY GOLD	Number	Net to net
21	METAL ZIPPER PULLER	Zipper-Pull 3#,1 1/2*6-SHINY GOLD	Number	Net+1
22	METAL ZIPPER PULLER	5#-Zip Slider+ SM059,B2143#SM-SHINY GOLD	Number	Net+1
29	NYLON STITCHING THREAD	XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED AND GUOMAO 3060#1 BLACK,#3 WHITE	Number	Net+1
30	POLYESTER STITCHING THREAD	B30070#66 COGNAC,XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED,BLACK	Number	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
2	BACK PACK BAG MADE OF 100% Nylon Woven yarn Dyed Fabric Width 56" GSM 167 +_10% with 100% Polyester Woven Dyed Fabric Width 56" GSM 230 +_10% ,100% PU Synthetic fabric Width 52" GSM 593 +_10% ,100% Poly Vinle chloride (PVC) Fabric Width 56" GSM 405 +_10% ,100% Polyester Elastic tape Width 0.45" GSM 700 +_10% , 100% Polyester Dyed PIPING Width 0.45" GSM 550 +_10%	STYLE # DR123955 - MINI FORCE	3100 NOS.

Import Items:

Import Sl.No	Import Item Name	Technical Specification		UOM	Wastages (%)
2	100% Nylon Woven yarn Dyed Fabric	Width 56" GSM 167+_10%		SQM	Net+2.08
5	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 +_10%		SQM	Net+2.38
6	100% PU Synthetic fabric	Width 52" GSM 593 +_10%		SQM	Net+4.79
8	100% Poly Vinle chloride (PVC) Fabric	Width 56" GSM 405 +_10%		SQM	Net+1.18
9	100% Polyester Elastic tape	Width 0.45" GSM 700 +_10%		SQM	Net+1
10	100% Polyester Dyed PIPING	Width 0.45" GSM 550 +_10%		SQM	Net+1
13	NYLON ZIPPER	#3 Nylon Zipper- BLACK		Yard	Net+0.96
14	PLASTIC ZIPPER	#5 Plastic Zipper-SHINY GOLD XIN YUAN 150 NYLON #1 BLACK		Yard	Net+1
16	NYLON WEBBING	1.5" SM Woven LOGO Webbing- Black		Yard	Net+0.75
23	METAL RING	1 1/2"Ring 20M/M*4.0M/M- Shiny Nickel		Number	Net+1
24	METAL RING ADJUSTER	1 1/2"Slider Buckle 20M/M*4.0M/M-Shiny Nickel		Number	Net+1

25	METAL ZIPPER PULLER	5#-Zipper slider+ SM059 ,A1062-5-Shiny Nickel		Number	Net+1
26	METAL LOGO	SM-240-BSMALL,B2143#SM-Shiny Gold		Number	Net to net
27	METAL ZIPPER PULLER	3/8"Ring #5-Shiny Gold		Number	Net+1
28	METAL ZIPPER PULLER	Zipper-Pull 3#-Shiny Gold		Number	Net+1
29	NYLON STITCHING THREAD	XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED AND GUOMAO 3060#1 BLACK,#3 WHITE		Number	Net+1
30	POLYESTER STITCHING THREAD	B30070#66 COGNAC,XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED,BLACK		Number	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
3	BACK PACK BAG MADE OF 100% Nylon Woven yarn Dyed Fabric Width 56" GSM 167 +_10% with 100% Polyester Woven Dyed Fabric Width 56"GSM 230 +_10% ,100% PU Synthetic fabric Width 52"GSM 593 +_10% ,100% Poly Vinle chloride (PVC) Fabric Width 56"GSM 405 +_10% ,100% Polyester Elastic tape Width 0.45"GSM 700 +_10% ,100% Polyester Dyed PIPING Width 0.45" GSM 550 +_10%	STYLE # DR123955 - MINI FORCE	2400 NOS.

Import Items:

Import S.No	Import Item Name	Technical Specification		UOM	Wastages (%)
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3	100% Nylon Woven yarn Dyed Fabric	Width 56" GSM 167 +_10%		SQM	Net+0.87
5	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 +_10%		SQM	Net+2.38
6	100% PU Synthetic fabric	Width 52" GSM 593 +_10%		SQM	Net+4.79
8	100% Poly Vinle chloride (PVC) Fabric	Width 56" GSM 405 +_10%		SQM	Net+1.18
9	100% Polyester Elastic tape	Width 0.45" GSM 700 +_10%		SQM	Net+1
10	100% Polyester Dyed PIPING	Width 0.45" GSM 550 +_10%		SQM	Net+1
13	NYLON ZIPPER	#3 Nylon Zipper- BLACK		Yard	Net+0.96
15	PLASTIC ZIPPER	#5 Plastic Zipper-SHINY NICKEL XIN YUAN 150 NYLON #146 BLUSH		Yard	Net+1
16	NYLON WEBBING	1.5" SM Woven LOGO Webbing-Black		Yard	Net+0.75
23	METAL RING	1 1/2"Ring 20M/M*4.0M/M-Shiny Nickel		Number	Net+1
24	METAL RING ADJUSTER	1 1/2"Slider Buckle 20M/M*4.0M/M-Shiny Nickel		Number	Net+1
25	METAL ZIPPER PULLER	5#-Zipper slider+ SM059 ,A1062-5-Shiny Nickel		Number	Net+1
26	METAL LOGO	SM-240-BSMALL,B2143#SM-Shiny Gol		Number	Net to net

27	METAL ZIPPER PULLER	3/8"Ring #5-Shiny Gold		Number	Net+1
28	METAL ZIPPER PULLER	Zipper-Pull 3#-Shiny Gold		Number	Net+1
29	NYLON STITCHING THREAD	XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED AND GUOMAO 3060#1 BLACK,#3 WHITE		Number	Net+1
30	POLYESTER STITCHING THREAD	B30070#66 COGNAC,XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED,BLACK		Number	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
4	BACK PACK BAG MADE OF 100% Nylon Woven yarn Dyed Fabric Width 56" GSM 167 +_10% with 100% Polyester Woven Dyed Fabric Width 56"GSM 230 +_10% ,100% PU Synthetic fabric Width 52" GSM 593 +_10% ,100% Poly Vinle chloride (PVC) Fabric Width 56" GSM,405 +_10% ,100% Polyester Elastic tape Width 0.45" GSM 700 +_10% ,100% Polyester Dyed PIPING Width 0.45" GSM 550 +_10%	STYLE # DR123955 - MINI FORCE	2400 NOS.

Import Items:

Import Sl.No	Import Item Name	Technical Specification		UOM	Wastages (%)
4	100% Nylon Woven yarn Dyed Fabric	Width 56" GSM 167+_10%		SQM	Net+0.87
5	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 +_10%		Sq. SQM	Net+2.38
7	100% PU Synthetic fabric	Width 52" GSM 593 +_10%		Sq. meter	Net+2.82

8	100% Poly Vinle chloride (PVC) Fabric	Width 56" GSM 405 +_10%	SQM	Net+1.18
9	100% Polyester Elastic tape	Width 0.45" GSM 700 +_10%	SQM	Net+1
10	100% Polyester Dyed PIPING	Width 0.45" GSM 550 +_10%	SQM	Net+1
13	NYLON ZIPPER	#3 Nylon Zipper- BLACK	Yard	Net+0.96
15	PLASTIC ZIPPER	#5 Plastic Zipper-SHINY NICKEL XIN YUAN 150 NYLON #146 BLUSH	Yard	Net+1
16	NYLON WEBBING	1.5" SM Woven LOGO Webbing-Black	Yard	Net+0.75
23	METAL RING	1 1/2"Ring 20M/M*4.0M/M-Shiny Nickel	Number	Net+1
24	METAL RING ADJUSTER	1 1/2"Slider Buckle 20M/M*4.0M/M-Shiny Nickel	Number	Net+1
25	METAL ZIPPER PULLER	5#-Zipper slider+ SM059 ,A1062-5-Shiny Nickel	Number	Net+1
26	METAL LOGO	SM-240-BSMALL,B2143#SM-Shiny Gold	Number	Net to net
27	METAL ZIPPER PULLER	3/8"Ring #5-Shiny Gold	Number	Net+1
28	METAL ZIPPER PULLER	Zipper-Pull 3#-Shiny Gold	Number	Net+1
29	NYLON STITCHING THREAD	XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED AND GUOMAO 3060#1 BLACK,#3 WHITE	Number	Net+1

30	POLYESTER STITCHING THREAD	B30070#66 COGNAC,XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED,BLACK	Number	Net+1
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	29 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GLOBAL ATTIRE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002103AM23
RA File Number	322404000057 AM21
Licence No and Date	3210079746/07/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, SION J-55; decided to approve the Adhoc norms as under:

Details of Export List	Qty.	Import item	Qty. Recommended
80% Cotton 20% Polyester Knitted Processed / Dyed Fleece Single Side Brushed Fabric (Must contain 17543.85 Kg of imported material along-with other 32581.15 kgs. indigenous sourced material.)	50125 KGS	16s CVC 80% COTTON 20% Recycled Polyester Grey Blended Hosiery Yarn (GREIGE)	19210.52 KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	30 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	018405000786AM21
RA File Number	042404000107 AM21
Licence No and Date	0410167151/12/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The CAD submitted by the firm has very low efficiency i.e. 58% to 62% except sl. no. 4. The import qty. is also sought unusual. Accordingly, Committee decided to ask the firm to appear before NC with sample of the product to explain their case.

The case stands deferred for re-listing.

Case No.	31 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	018405000785AM21
RA File Number	082404000230 AM21
Licence No and Date	0810148787/13/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply and export product and input fabric are -1 but 2 CADs reflecting two different consumption are given without prescribing any reason. Hence , committee decided to ask the firm to furnish the following:

1. Proper CAD mentioning export product description.
2. Size range for which supply is to be made along-with measurement chart for the same.

The case stands deferred for re-listing.

Case No.	32 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002489AM23
RA File Number	052404000368 AM21
Licence No and Date	0510415607/22/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
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1	Babies Playsuit Made with 100% Cotton Woven Solid Dyed Fabric GSM 100+-10%	38340 NOS.	100% Cotton Woven Solid Dyed Fabric GSM 100+-10%	0.85 Sq. Mtr/Pc
2	Girls Playsuit Made With 100% Cotton Woven Solid Dyed Fabric GSM 100+-10%	41417 NOS.	100% Cotton Woven Solid Dyed Fabric GSM 100+-10%	0.96 Sq. Mtr/Pc
3	Babies Playsuit Made With 100% Viscose Woven Printed Fabric GSM 120+-10%	15000 NOS.	100% Viscose Woven Printed Fabric GSM 120+-10%	0.85 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	33 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002490AM23
RA File Number	052404000415 AM21
Licence No and Date	0510415786/09/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to to approve the Adhoc norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	34 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	018405000837AM21
RA File Number	052404000425 AM21
Licence No and Date	0510415840/12/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	35 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	JUMBO BAG LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	018405000841AM21
RA File Number	042404000128 AM21
Licence No and Date	0410167296/18/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:.

Export item	Qty.	S.N.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINER	37000 Kg.	1.	POLYPRPYLENE GRANULES	36630 Kg.
(Net content of PP-33300 Kg. and IONPHASE FSTAT2-PL-3700 Kg.)		2.	IONPHASE FSTAT2-PL -(FI)((ANTI STATIC ADDITIVE MASTER BATCH))	3885 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	36 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	018505000329AM21
RA File Number	039404000607 AM21
Licence No and Date	0310839597/18/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on

recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Details of Export List	Qty.	Import item	UOM	Qty. Recommended
1	Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric. Width -60" Gsm - 65(+/-10%)(Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric. Width -60" Gsm -65(+/-10%)	146000 PCS	100% POLYESTER EMB DYED FABRIC. WIDTH -60" GSM -65(+/-10%) NYLON ZIPPER CONTINUOUS	Sq. Mtr. Mtr. (Relevant)	Net +2% Net +1%
			SLIDER	Nos. (Relevant)	Net +1%
2	Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric. Width -58" Gsm - 65(+/-10%)(Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric. Width -58" Gsm -65(+/-10%))	127000 PCS	100% POLYESTER EMB DYED FABRIC. WIDTH-58" GSM-65(+/-10%) NYLON ZIPPER CONTINUOUS	Sq. Mtr. Mtr. (Relevant)	Net +2% Net +1%
			SLIDER	Nos. (Relevant)	Net +1%
3	Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric. Width -60" Gsm - 65(+/-10%)(Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric. Width -60" Gsm -65(+/-10%))	216000 PCS	100% POLYESTER EMB DYED FABRIC. WIDTH -60" GSM -65(+/-10%) NYLON ZIPPER CONTINUOUS	Sq. Mtr. Mtr.	Net +2% Net +1%

				(Relevant)	
				SLIDER	
				Nos.	Net +1%
				Relevant)	
4	Basic Liner Made From 100% Polyester Woven Dyed Pongee Fabric. Width-60" Gsm-65(+/- 10%) And(100% Polyester Woven Dyed Fabric. Width-60" Gsm -55(+/-10%))	155000 PCS	100% POLYESTER WOVEN DYED FABRIC. WIDTH-60" GSM-65(+/-10%)	Sq. Mtr.	Net +2%
			100% POLYESTER WOVEN DYED FABRIC. WIDTH -60" GSM-55 (+/-10%)	Sq. Mtr	Net +2%
5	Pillow Confort Made From 100% Polyester Dyed Fabric.Width -58" Gsm -123(+/-10%) And(100% Polyester Pongee Fabric. Width-60" Gsm -65(+/-10%) And 100% Polyester Dyed Yarn Fabric. Width-60" Gsm -65(+/-10%))	30000 PCS	100% POLYESTER DYED FABRIC. WIDTH-58" GSM-123(+/-10%)	Sq. Mtr	Net +2%
			100% POLYESTER PONGEE FABRIC. WIDTH-60" GSM-65(+/-10%)	Sq. Mtr	Net +2%
			100% POLYESTER DYED YARN FABRIC. WIDTH -60" GSM - 65(+/-10%)	Sq. Mtr	Net +2%
6	Sleeping Bag Made From 100% Nylon Fabric. Pa 6 40d Plain Width 60" Gsm-49(+/-10%) Nylon 40d*260t Plain Fabric And (100% Nylon Fabric. PA 6 40d Rip Plain Width-60" Gsm-49(+/- 10%)Nylon 40d Rip Plain Woven Fabric. And 100% Nylon	10000 PCS	100%NYLON FABRIC. PA 6 40D PLAIN WIDTH-60" GSM-49(+/- 10%) NYLON 40D*260T PLAIN FABRIC.	Sq. Mtr	Net +2%
			100% NYLON FABRIC.		

Fabric.Width-60" Gsm-49(+/-10%) N70d*70d 1.5mm Rip Stop Woven Fabric.)	PA6 40D PLAIN WIDTH-60" GSM-49(+/-10%) NYLON 40D RIP PLAIN WOVEN FABRIC.	Sq. Mtr	Net +2%
	100% NYLON FABRIC.WIDTH-60" GSM-49 (+/-10%) N702D*70D 1.45MM RIP STOP WOVEN FABRIC.	Sq. Mtr	Net +2%
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	37 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001632AM23
RA File Number	05AA04017723 AM21
Licence No and Date	0511000089/09/12/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	38 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001871AM23
RA File Number	05AA04019253 AM21
Licence No and Date	0511000301/21/12/2020
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	39 / NC/5/MEET/Oct/202223/12
Case Status	Case Rejected
Party Name	JAYARATHANA EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001627AM23
RA File Number	NA
Licence No and Date	3211000095/21/12/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms and filed ANF 4B as their case was rejected in NC meeting NC/5/MEET/Jul/202223/4 dated 08.07.2022.. The committee went through the details submitted in this case and decided that firm has used wrong method for review by paying Rs 500/ instead of Rs 5000. Therefore, committee decided to reject the case.</p>	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	40 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00045758AM21
RA File Number	05AA04020132 AM21
Licence No and Date	0511000379/23/12/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p>	
GSM should be matched in both the import and export items.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	41 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00045761AM21
RA File Number	05AA04020121 AM21
Licence No and Date	0511000382/23/12/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	42 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SAGAR METALLICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001646AM23
RA File Number	52AA04004705 AM21
Licence No and Date	5211000068/24/12/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of following information:</p> <ol style="list-style-type: none"> 1. Contents of input in export product. 2. Applicant may explain various type of metallic yarn mentioned in export product. 3. Why quantities are not given separately for each type. 4. Content of inputs in Kgs for each type. 5. Whether any indigenous item is used. If so the details thereof. 6. Manufacturing process and stage wise waste , with justification of wastage at each stage. <p>Now, firm has not informed how many kgs Polyester yarn (150 D/48F) and how many kgs of polyester yarn (50D/36F) is there in total 77856 kgs of export product-Metalic yarn. Therefore , committee decided to ask the firm to furnish the above said information.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	43 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00061072AM21

RA File Number	05AA04023033 AM21
Licence No and Date	0511000712/12/01/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	44 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001663AM23
RA File Number	07AA04007313 AM21
Licence No and Date	0711000313/19/01/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	45 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001664AM23
RA File Number	07AA04007057 AM21
Licence No and Date	0711000279/19/01/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	46 / NC/5/MEET/Oct/202223/12
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Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00066928AM21
RA File Number	05AA04025019 AM21
Licence No and Date	0511000883/20/01/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	47 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	ORIENT FASHION EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001512AM23
RA File Number	05AA04025437 AM21
Licence No and Date	0511000914/21/01/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	48 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002191AM23
RA File Number	05AA04026750 AM21
Licence No and Date	0511000983/28/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided approve the Adhoc norms as under:

Taking cue from G-33, the following may be recommended:

EXPORT <u>S.NO</u>	EXPORT ITEMS	STYLE NO	QTY
1	BACK PACK BAG	STYLE # # DT615640 – BMORRIS	5000 NOS.

Import Items:

Import S.No	Import Description	Technical Specification	UOM	(Qty.) Wastages (%)
1	100% Nylon Woven yarn Dyed Fabric	Width 56"GSM 703+-10%	SQM	NET+0.53
2	100% PU Synthetic Fabric	Width 56"GSM 555+-10%	SQM	NET+1.83
3	100% Poly Vinle Chloride (PVC)	Width 56"GSM1150+-10%	SQM	NET+0.81
4	100% Poly Vinle Chloride (PVC)	Width 56"GSM1820+-10%	SQM	NET+0.15
9	METAL ZIPPER	#5 metal zipperSHINY NICKLE-BLACK	Yard	NET+0.05
10	NYLON ZIPPER	3#-NYLON Zip-BLACK	Yard	NET+0.08
11	NYLON WEBBING	1-1/2"LOGO Web SM-BLACK LOGO WEBBING	Yard	NET+0.01
12	METAL LOGO	B1646 LOGO-SHINY BRASS	Number	NET TO NET

13	METAL RING	1.5"*1"-5.0MM-D RING-SHINY NICKLE		Number	NET+1
14	METAL RING	5# Metal ZIP+3/8"*1.8MM-D RING-SHINY BRASS		Number	NET+1
15	METAL DOG HOOK	1.5"SM-063 LOGO-DOG CLIP-SHINY BRASS		Number	NET+1
16	METAL BUCKLE	1.5"*3/4"*5.0MM-SLIDER BUCKLE-SHINY NICKLE		Number	NET TO NET
17	METAL BUCKLE	1"*3/4"*4.0MM-BUCKLE-SHINY NICKLE		Number	NET TO NET
18	METAL LOGO	SM-240B LOGO-SHINY BRASS		Number	NET TO NET
19	METAL ZIPPER	3# ZIPPER PULLER-SHINY NICKLE		Number	NET+1
20	METAL ZIPPER PULLER	5# Metal ZIP+3/8"*1.8MM-SHINY BRASS		Number	NET+1
21	METAL ZIPPER PULLER	5# Metal ZIP+SM-143B-SHINY NICKLE		Number	NET+1
22	NYLON STITCHING THREAD	HEXING YX-6375 TEAL #153,GREY #177,FUSCHIA #52,SOFT BLUE #109,BLACK		Number	NET+1
23	COTTON STITCHING THREAD	HEXING YX-6375 TEAL #153,GREY #177,FUSCHIA #52,SOFT BLUE #109, BLACK		Number	NET+1
24	EDGE PAINT	BMORRIS/DT615640 EDGE COLOR-BLACK		KGS	143*

EXPORT <u>S.NO</u>	EXPORT ITEMS	STYLE NO	QTY
2	BACK PACK BAG	STYLE # DT615655 – BSTANTON	2000 NOS.

Import Items:

Import S.No	Import Item Name	Technical Specification	UOM	(Qty.) Wastages (%)
5	100% Nylon Woven yarn Dyed Fabric	Width 56"GSM 1820+ 10%	SQM	NET+0.51
6	100% PU Synthetic fabric	Width 56"GSM 950+-10%	SQM	NET+0.77
7	100% PU Synthetic Fabric	Width 56"GSM 94+-10%	SQM	NET+0.44
8	100% Polyester	Width 0.75" GSM 700+-10%	SQM	NET+1.08
25	METAL ZIPPER	#5 metal zipperSHINY NICKLE	Yard	NET+0.44
26	NYLON ZIPPER	3#-NYLON Zip-BLACK	Yard	NET+1
27	NYLON WEBBING	1-1/2"LOGO Web SM-BLACK LOGO WEBBING	Yard	NET+0.18
28	NYLON WEBBING	1"*1.3MM NYLON WEB-1"*1.3MM NYLON WEB	Yard	NET+0.35
29	PLASTIC BUCKLE	1"Plastic Buckle -BLACK	Number	NET to NET
30	METAL RING	1"*5/8"*4.0MM-D RING-SHINY NCKLE	Number	NET+1
31	METAL DOG HOOK	1"SM063 -SHINY NCKLE	Number	NET+1
32	METAL LOGO	SM-240B LOGO-SHINY NCKLE	Number	NET TO NET

33	METAL ZIPPER PULLER	5# METAL ZIP+SM-143B-SHINY NCKLE		Number	NET+1
34	METAL ZIPPER PULLER	5# METAL ZIP+3/8"*1-SHINY NCKLE		Number	NET+1
35	METAL ZIPPER PULLER	3# METAL ZIPPER PULLER-SHINY NCKLE		Number	NET+1
36	NYLON STITCHING THREAD	THREAD #30 NYLON, BLACK,XIN YUAN #150 GREY #53,AUSHAN K208 CTRON #310/FUSCHIA #255		Number	NET+1
37	COTTON STITCHING THREAD	COTTON THREAD #604 ,XIN YUAN #150 GREY #53,XIN YUAN #150 GREY #53		Number	NET+1
38	EDGE PAINT	BSTANTON /DT615655 EDGE COLOR-BLACK		KGS	7*

*subject to 2% FOB value of export

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	49 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001471AM23
RA File Number	32AA04005579 AM21
Licence No and Date	3211000393/05/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was approved with 10% of wastages against 35%. The committee went through the details submitted in this case and based on cue from SION J-100, J-101 and recommendation of technical authority; decided to re-fix the Adhoc norms as applied for

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	50 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001554AM23
RA File Number	03AA04022380 AM21
Licence No and Date	0311001649/11/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form. 2. Appendix 4E. <p>The case stands deferred for re-listing.</p>	

Case No.	51 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	CENTUARY FIBRE PLATES PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00084109AM21	
RA File Number	09AA04004643 AM21	
Licence No and Date	0911000343/15/02/2021	
Norms Committee Decision:		
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply via email. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:		
EXPORT SL. NO 1 - 12 CLASSIC VIBE GEL MEM FOAM MATT – TWIN		
Qty.:- 7690 Nos.		
Import Qty. Recommendation		
Sl no.	Import item description.	Quantity recommended
1.	Knit Bed Cover (FR Socks-Vibe) 220GSM	1620 Nos.
2.	Knitted Fabric (FR Fabric -Tubular)-220GSM Dia 42"-45"	15780.00 Mtrs.

3.	VIBE COVERS TWIN or Zip covers for Mattresses	2600 Nos.
4.	Top Fabric -100% Polyester (Anti -Pilling spun) Knitted Jacquard Fabric- 250 gsm	Not recommended
5.	Bottom Fabric 100% Polyester Anti slip Fabric - 90 gsm	Not recommended
6.	Std Polyol 3000 MW	63304.00 Kgs
7.	Toluene Di Isocyanate T 80	35528.00 Kgs
8.	Polymer Polyol	8720.00 Kgs
9.	Visco Elastic Polyol	7186.00 Kgs

EXPORT SL. NO 2 - 12 CLASSIC VIBE GEL MEM FOAM MATT – FULL

Qty.:- 9652 Nos.

Import Qty. Recommendation;-

Sl no.	Import item description.	Quantity recommended
10.	Knit Bed Cover (FR Socks-Vibe) 220GSM	2292 Nos.
11.	Knitted Fabric (FR Fabric -Tubular)-220GSM Dia 42"-45"	19182 Mtrs.
12.	VIBE COVERS TWIN or Zip covers for Mattresses	1900 Nos.
13.	Top Fabric -100% Polyester (Anti -Pilling spun) Knitted Jacquard Fabric- 250 gsm	19839 Mtrs.
14.	Bottom Fabric 100% Polyester Anti slip Fabric - 90 gsm	10687 Mtrs.
15.	Std Polyol 3000 MW	115458.42 Kgs
16.	Toluene Di Isocyanate T 80	64806.00 Kgs

17.	Polymer Polyol	15856.05 Kgs
18.	Visco Elastic Polyol	13089.30 Kgs

EXPORT SL. NO 3 -12 CLASSIC VIBE GEL MEM FOAM MATT – CALKING

Qty.:- 252 Nos.

Import Qty. Recommendation;-

Sl no.	Import item description.	Quantity recommended
19.	Knit Bed Cover (FR Socks-Vibe) 220GSM	Not recommended
20.	Knitted Fabric (FR Fabric -Tubular)-220GSM Dia 42"-45"	708 Mtrs.
21.	VIBE COVERS TWIN or Zip covers for Mattresses	Not recommended
22.	Top Fabric -100% Polyester (Anti -Pilling spun) Knitted Jacquard Fabric- 250 gsm	943 Mtrs.
23.	Bottom Fabric 100% Polyester Anti slip Fabric - 90 gsm	473 Mtrs.
24.	Std Polyol 3000 MW	4431.39 Kgs
25.	Toluene Di Isocyanate T 80	2528.40 Kgs
26.	Polymer Polyol	619.50 Kgs
27.	Visco Elastic Polyol	511.35 Kgs

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	52 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

HQ File Number	HQRNORM REVIW00001575AM23
RA File Number	03AA04022562 AM21
Licence No and Date	0311001541/16/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form. 2. Appendix 4E. 3. Detailed Justification for requirement of fabric. <p>The case stands deferred for re-listing.</p>	

Case No.	53 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	Blue Bolt
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00091202AM21
RA File Number	03AA04024860 AM21
Licence No and Date	0311001958/24/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Separate CAD for each Export item by labeling the Export products Sl. No. 2. There is CAD for Bolster also, which is not indicated as export item in the list of Export products, pls clarify. 3. Indicate Usage of each import input in export item for all 6 Export items. <p>The case stands deferred for re-listing.</p>	

Case No.	54 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001481AM23
RA File Number	03AA04026483 AM21
Licence No and Date	0311002156/02/03/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for</p>	

review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
2. Appendix 4E.
3. Detailed Justification for requirement of fabric.

The case stands deferred for re-listing.

Case No.	55 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	FARIDA PRIME TANNERY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00114121AM21
RA File Number	04AA04008650 AM21
Licence No and Date	0411000588/26/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export Item: Finished Leather from Hide of Cow / Buffalo (Thickness 1.3mm)

Qty.: 100000 Sq. ft

Import Item:

S.no.	Import Description	Technical Characteristics	UOM	Qty Recommended
1	WETBLUE COW HIDES	Leather Hides (1.8 mm)	Sq. Ft	105000 Sq. ft
2	Synton	Chemicals as per SION	Kg	5400
3	Fat liquors	Chemicals as per SION	Kg	2400
4	Pigments	Chemicals as per SION	Kg	1000
5	Casein Based Binder	Chemicals as per SION	Kg	500

6	Wax Emulsion	Chemicals as per SION	Kg	200
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	56 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00114805AM21
RA File Number	05AA04041179 AM21
Licence No and Date	0511001970/26/03/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	57 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	NAVNEET EDUCATION LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00003600AM23
RA File Number	03AA04032397 AM21
Licence No and Date	0311002882/27/03/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted a request for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to re-fix the Adhoc norms as under:</p> <p>Export Item: PRIMED (ACRYLIC COATED) PAINTING CANVAS PANEL (of relevant dimension and thickness)</p> <p>Qty.: 750000 Kg</p> <p>Import Items:</p>	

S. No.	Description	Qty. Recommended per kg of export
1	PLAIN MDF BOARD (of relevant thickness)	0.8001 kg
2	Glue	0.0427 kg
3	Paper (of relevant quality 50-150 GSM)	0.0420 kg
4	ACRYLIC EMULSIONS	0.03507 kg
5	PROPYLENE GLYCOL	0.00284 kg
6	TITANIUM DIOXIDE(Rutile grade)	0.01302 kg
7	Calcium carbonate (commercial grade)	0.02604 kg
8	GREY FABRICS (Relevant GSM)	0.07182 kg
9	SHRINK FILM (Relevant thickness)	0.01638 kg

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	58 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	PANORAMA EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00000213AM23
RA File Number	05AA04043117 AM21
Licence No and Date	0511002042/01/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Table in matrix form, mentioning product name, quantity, input fabric, it's quantity in Kgs/gms (wherever applicable),

<p>quantity of input in Sq. Mtr , Quantity of input in SQM per Pc.etc</p> <p>2. CAD, Image and measurement charts in sequence mentioning product S.N. product name and style no., number of bundles in each CAD.</p> <p>3. The documentation should be very clear to understand and serial wise (CAD, Image and Measurement Chart for product S.N.1 then 2, 3 and so on).</p> <p>4. Sequence should be-Image, CAD, Measurement chart specifying proper description of each</p> <p>The case stands deferred for re-listing.</p>	
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Case No.	59 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00000287AM22
RA File Number	04AA04009489 AM21
Licence No and Date	0411000624/01/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	60 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	AMO EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM REVIW00003611AM23		
RA File Number	10AA04000039 AM22		
Licence No and Date	1011000232/16/04/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
GRADUATION GOWN	1600 Nos.	100 % POLYESTER WOVEN	5 Sq. Mtr/Pc

Made of		FABRIC	
100 % POLYESTER WOVEN FABRIC			
GSM should be matched in the export and import items.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	61 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00028315AM22
RA File Number	05AA04008928 AM22
Licence No and Date	0511002322/28/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, SION J-176, decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	MENS JACKET (STYLE 100105443) containing Net qty. of 11200 Mtr of SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 380+/-10 %	5583 Nos.	SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 380+/-10%	9751 Mtr.
2.	MENS JACKET (STYLE 100105726) containing Net qty. of 7850 Mtr of SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 315 (+/-) 10 PERCENT AND containing Net qty. of 2550 Mtr of SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM	5583 Nos.	SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 315 (+/-) 10 % SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 295 (+/-) 10%	7850 Mtr. 2550 Mtr.

*The accessories are allowed with Net+1% wastage.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	62 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	ORNATUS

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00028127AM22
RA File Number	03AA04001407 AM22
Licence No and Date	0311003370/28/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N.	Export items	Qty.	Import item	Qty. Recommended
1.	M/W Shirts Made of Satin Uni100% Tencel fabrics W 145” GSM 107 +/- 10% asstd. Color	230 Nos.	Satin Uni100% Tencel fabrics W 145” GSM 107 +/- 10% asstd. Color	345 Mtr.
2.	M/W Shirts Made of Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143” GSM 165+- 10 PERCENT asstd. Color	197 Nos.	Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143” GSM 165+- 10 PERCENT asstd. Color	295 Mtr.
3.	M/W TROUSERS Made of Satin Uni100 PERCENT Tencel fabrics W 145 GSM 107 +/- 10 PERCENT asstd. Color	109 Nos.	Satin Uni100 PERCENT Tencel fabrics W 145 GSM 107 +/- 10 PERCENT asstd. Color	189 Mtr.
4.	M/W TROUSERS Made of Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143 GSM 165+- 10 PERCENT asstd. Color	106 Nos.	Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143 GSM 165+- 10 PERCENT asstd. Color	222.10 Mtr.

5.	KIMONA Made of Satin Uni100 PERCENTTencel fabrics W 145 GSM 107 +/- 10 PERCENT asstd. Color	95 Nos.	Satin Uni100 PERCENTTencel fabrics W 145 GSM 107 +/- 10 PERCENT asstd. Color	213.75 Mtr.
6.	KIMONA Made of Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143 GSM 165+- 10 PERCENT asstd. Color	55 Nos.	Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143 GSM 165+- 10 PERCENT asstd. Color	123.75 Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	63 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00033503AM22
RA File Number	05AA04010623 AM22
Licence No and Date	0511002439/05/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	Ladies Jackets (made from 100 PERCENT Pure Woolen Fabric, GSM = 430) Style No.: BARN JKT (BROWN/ANDREWS CHK)	243 Nos.	100 PERCENT Pure Woolen Fabric, GSM 430+/-10%	4.22 Sq. Mtr/Pc
2	Ladies Jackets	155 Nos.	100 PERCENT Pure	2.71 Sq. Mtr/Pc

	(made from 100 PERCENT Pure Woolen Fabric, GSM = 430) Style No.: WOOL SWING JKT		Woolen Fabric, GSM 430+/-10%	
3	Ladies Jackets (made from 87 percent Wool, 6 percent Polyester, 4 percent Acrylic, 3 percent Alpaca Fabric, GSM = 390), style no.: BARN JKT (GREEN)	171 Nos.	87 percent Wool, 6 percent Polyester, 4 percent Acrylic, 3 percent Alpaca Fabric, GSM = 390+/-10%	4.11 Sq. Mtr/Pc
4	Ladies Blazer (made from 100 percent Woolen Fabric, Width =56/60", GSM = 430), Style No.: Wool Blazer	162 Nos.	made from 100 percent Woolen Fabric, Width =56/60", GSM = 430+/-10%	2.26 Sq. Mtr/Pc
5	Ladies Top (made from 100 percent Woolen Fabric, Width =56/60", GLM = 370), Style No. WOOL PLAID FUNNEL NECK TOP)	111 Nos.	100 percent Woolen Fabric, Width =56/60", GLM = 370+/-10%	1.78 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	64 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00111920AM22
RA File Number	05AA04024536 AM22
Licence No and Date	0511003067/10/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	65 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00121621AM22
RA File Number	05AA04027869 AM22
Licence No and Date	0511003273/22/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	66 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00123454AM22
RA File Number	06AA04002402 AM22
Licence No and Date	0611000512/24/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the Specification with dimension of Microfiber Sued, and other import items and Production vis a vis consumption of raw materials for the last three years duly certified by Chartered Accountant. The firm has submitted their reply and stated that same input output norms have already been approved by NC in its Meeting No NC/5/Feb/202021/99 Dated 28.04.2021 for AA No- 0610039607 Dated 10.09.2020. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to submit proper reply as mentioned above.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	67 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

and Date	
HQ File Number	HQRNORM APPLY 00124364AM22
RA File Number	07AA04008730 AM22
Licence No and Date	0711001375/25/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply but it is not readable/clear. Based on recommendation of technical authority, committee decided to ask the firm to submit legible copy of required information i.e. CAD, Image, Measurement chart and export wise requirement of import items in Sq. Mtr/Pc</p> <p>The case stands deferred for re-listing.</p>	

Case No.	68 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00125919AM22		
RA File Number	04AA04008648 AM22		
Licence No and Date	0411001049/28/06/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
<i>Taking cue from G-14, the following norms are recommended:</i>			
EXPORT ITEM: . GENTS LEATHER SHOES-PORTER CITY POLO BROWN/LODAN/PORTER CITY BLACK/WALNUT			
Qty.: 10000 Pairs			
Import items:			

2	EYELETS	10.5mm OD SA-3308 LIGHT BRASS	Net + 1%
3	Re-inforcement tape (width 1.5 cms)	RE-INFORCEM 13mm Unstructured Feather Sole TPU Logo JY-142	0.50 Meter
4	Counter	Cosmo Strobel 44 White (70% RecylStbl III)	0.014. Sq. Meter
5	Toe Caps/ puffs	GLS06 0.6mm white	0.009 Sq. Meter
6	STROBEL	Cosmo Strobel 44 White (70% RecylStbl III)	Net to net
7	FOOTBED	OE-1068 FTBED 0.16- 25C*40 ORT +0.11 25C LG	Net to net
8	FOAM	PORTER CITY Collar Foam white. (Relevant Size and thickness)	Net to net
9	UNIT SOLE	L-19900 RUBBER SOLE	Net to net
10	Welt	MILWAUKEE WELT (Relevant Size and material)	Net to net
11	SHOE LACE	SHOE LACE	Net to net
12	Tissue paper	Tissue paper	Net to net
13	Unit Box	Shoe box	Net to net
14	Micro poly bag	Micropak White , poly bag	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	69 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001893AM23
RA File Number	05AA04041237 AM22
Licence No and Date	0511003357/29/06/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	Kids Dress made from 94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	18011 Nos.	94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	1.18 Sq. Mtr/Pc
2	Girls Dress made from 94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	10006 Nos.	94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	1.23 Sq. Mtr/Pc
3	Kids Dress made from 94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	6019 Nos.	94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	0.66 Sq. Mtr/Pc
4	Kids Hat made from 94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	4999 Nos.	94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	0.12 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	70 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00127157AM22
RA File Number	05AA04042743 AM22
Licence No and Date	0511003389/30/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	71 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00131324AM22
RA File Number	05AA04050140 AM22
Licence No and Date	0511003457/05/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	72 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00132404AM22
RA File Number	05AA04050531 AM22
Licence No and Date	0511003489/06/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	73 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAH EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00133175AM22
RA File Number	05AA04036461 AM22
Licence No and Date	0511003507/07/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	74 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PEE EMPRO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001488AM23
RA File Number	05AA04052211 AM22
Licence No and Date	0511003527/07/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	75 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	CHELSEA MILLS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002849AM23
RA File Number	05AA04048394 AM22
Licence No and Date	0511003559/08/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has</p>	

requested for review of norms on “Net to Net” basis as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the Adhoc norms on “Net To Net” basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	76 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00134660AM22
RA File Number	07AA04013337 AM22
Licence No and Date	0711001443/09/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted firm has provided CADs and measurement only and no Sketch or snap of Export items provided. The qty. of CADs is not in accordance with the Export items. There is no indication of other inputs except shell fabric used in export items. Therefore, it is not possible to work out the qty. of inputs for all Export items. Therefore , committee decided to ask the firm to furnish proper reply as under:</p> <ol style="list-style-type: none"> 1. CAD mentioning export serial no. 2. Image mentioning product description. 3. Measurement chart mentioning product description. 4. Export wise requirement of import items in Sq. Mtr/Pc in table form. <p>The case stands deferred for re-listing.</p>	

Case No.	77 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00135148AM22
RA File Number	05AA04044236 AM22
Licence No and Date	0511003563/09/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:</p>	

S. No.	Details of Export List	Qty	Import item	Qty Recommended
1	Babies Jacket Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric, GSM -260 (+/-10 %) Style No: BB-290	3657 Nos.	95% Polyester 5% Elastane Knitted Dyed Fabric, Gsm-260 (+/-10 %) Width 155 CMS	2195 SQM
2	Girls Jacket Made Of 95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-260 (+/-10%) Style No: BB-290	150 Nos.	95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM 260 (+/-10%) Width 155 CMS	108 CBM
3	Girls Dress Made Of 95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-215 (+/-10%) Style No: Pink Velour Casual Party Dress	5324 Nos.	95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-215 (+/-10%) Width 155 CMS	8519 SQM
4	Babies Top + Trouser Set Made Of 95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-340 (+/-10%) Style No: BB-237	11745 Sets	95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-340 (+/-10%) Width 155 CMS	8444.65 SQM
5	Boys Top + Trouser Set Made Of 95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-340 (+/-10%) Style No: BB-237	460 Sets	95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-340 (+/-10%) Width 155 CMS	391 SQM

6	Babies Dress With Headband Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric, GSM-260 (+/-10%) Style No: BG-296	5069 Nos.	95% Polyester 5% Elastane Knitted Dyed Fabric, GSM-260 (+/-10%) Width 155 CMS	4242.75 SQM
7	Girls Dress With Headband Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric, GSM-260 (+/-10%) Style No: BG-296	195 Nos.	95% Polyester 5% Elastane Knitted Dyed Fabric, GSM-260 (+/-10%) Width 155 CMS	180.18 SQM
8	Girls Dress Made Of 88% Polyester 9% Mettalic 3% Elastane Knitted Dyed Fabric, GSM-190 (+/-10%) Style No: 029648	3920 Nos.	88% Polyester 9% Mettalic 3% Elastane Knitted Dyed Fabric, GSM-190 (+/-10%) Width 155 CMS	6978 SQM
9	Babies Garments (4PC Sets) T-SHT M/O100% CTNKTD (IND)JKT M/O 100% KTDFUR fabric GSM- 390 (+/-10%) (IMP), Shorts M/O 93% Polyester, 3% Metalic Fib And 4% Elastane Ktd Dyd Fab GSM-300 (+/-10%) (Imp) TIGHTS M/O 77% CTN 21% Nylon 2% Elastane Ktd Style No.029691	1968 Sets	100% Polyester Knitted Fur Fabric, GSM 390 (+/-10%) Width 150 CMS 93% Polyester 3% Metallic Fibre 4% Elastane Knitted Dyed Fabric, GSM 300 (+/-10%) Width 170 CMS	530.55 SQM 658.28 SQM
10	Girls Garments (4PC Sets) T-SHT M/O100% CTNKTD (IND)JKT M/O 100% KTDFUR fabric GSM- 390 (+/-10%) (IMP), Shorts M/O 93% Polyester, 3% Metalic Fib And 4% Elastane Ktd Dyd Fab GSM-300 (+/-10%)	5544 Sets	100% Polyester Knitted Fur Fabric, GSM 390 (+/-10%) Width 150 CMS 93% Polyester 3% Metallic Fibre	1746.45 SQM 2128.90

	(Imp) TIGHTS M/O 77% CTN 21% Nylon 2% Elastane Ktd Style No.029691		4% Elastane Knitted Dyed Fabric, GSM 300 (+/-10%) Width 170 CMS	SQM
11	Babies Garments (Dress + Bag)	5056	100% Nylon Mesh Knitted Fabric, GSM-45 (+/-10%) Width 130 CM	3812.68
	U/Part 100% CTN Ktd. Fab (Ind)	Sets		SQM
	L/Part M/O 100% Nylon Mesh Ktd Fab GSM-45 (+/-10%) (Imp)			
	W/Ling 100% Poly Ktd Ktd And 100% Poly WYN (Ind), Bag M/O		94% Polyester 6% Elastane Knitted Fabric, GSM-210	447.46
	94% Poly 6% Elastane Ktd Fab GSM 210 (+/-10%)		(+/-10%) Width 150 CMS	SQM
	Style No.029690			
12	Girls Garments (Dress + Bag)	12120	100% Nylon Mesh Knitted Fabric, GSM-45 (+/-10%) Width 130 CM	10435.32
	U/Part 100% CTN Ktd. Fab (Ind)	Sets		SQM
	L/Part M/O 100% Nylon Mesh Ktd Fab GSM-45 (+/-10%) (Imp)			
	W/Ling 100% Poly Ktd Ktd And 100% Poly WYN (Ind), Bag M/O		94% Polyester 6% Elastane Knitted Fabric, GSM-210	1490.76
	94% Poly 6% Elastane Ktd Fab GSM 210 (+/-10%)		(+/-10%) Width 150 CMS	SQM
	Style No.029690			
13	Girls Jumpsuits	3717	95% Polyester 5% Elastane Knitted Dyed Fabric, GSM 250 (+/-10%) Width 150 CMS	6022
	Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric, GSM 250 (+/-10%)	Nos.		SQM.
	Style No. 1741C			
14	Girls Jumpsuits	4421	95% Polyester 5% Elastane Knitted Dyed Fabric, GSM 250 (+/-10%) Width 150 CMS	7162
	Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric, GSM 250 (+/-10%)	Nos.		SQM.
	(Style No. 1728C)			
15	Girls Dress	9186	95% Polyester 5% Elastane Knitted Velvet Dyed Fabric,	18375

	Made Of 95% Polyester 5% Elastane Knitted Velvet Dyed Fabric, GSM 250 (+/-10%)	Nos.	GSM 250 (+/-10%) Width 150 CMS	SQM.
	Style No. 9772C			
16	Girls Jacket	6205	100% Polyester Knitted Fur Fabric, GSM 390 (+/-10%)	6263
	Made Of 100% Polyester Knitted Fur Fabric, GSM 390 (+/-10%)	Nos.	Width 150 CMS	SQM.
	Style No, 2305P			
GSM should be matched in both the import and export items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	78 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00136926AM22
RA File Number	05AA04045038 AM22
Licence No and Date	0511003594/12/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.	
GSM should be matched in both the import and export items.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	79 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00138126AM22
RA File Number	05AA04052720 AM22
Licence No and Date	0511003628/13/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Ladies Romper Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10%) Style No. 599-NA22	600 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10%)	1962 SQM
2	Ladies Swimsuit Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10%) Along With Lining 90% Polyester 10% Spandex Printed Knitted Lining Fabric GSM 110 (+/-10%) Style No. 139-NA22	240 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10%) 90% Polyester 10% Spandex Printed Knitted Lining Fabric GSM 110 (+/- 10%)	300 SQM 168 SQM
3	Ladies Bikini Top Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) Along With Lining 90% Polyester 10% Spandex Printed Knitted Lining Fabric, GSM 110 (+/-10%) Style No. 812-NA22	240 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10%) 90% Polyester 10% Spandex Printed Knitted Lining Fabric GSM 110 (+/- 10%)	109.73 SQM 98.76 SQM
4	Ladies Bikini Bottom Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) Along With Lining 90% Polyester 10% Spandex Printed	400 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10%) 90% Polyester 10% Spandex	188 SQM 188.98

	Knitted Lining Fabric GSM 110 (+/- 10%) Style No. 409-NA22		Printed Knitted Lining Fabric GSM 110 (+/- 10%)	SQM
5	Ladies Romper	300	80% Nylon 20% Spandex Printed Knitted Fabric	1122
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) And 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) Style No. 131-CM22	Nos.	GSM 190 (+/- 10%) 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%)	SQM 77.72 SQM
6	Ladies Swimsuit	240	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%)	552
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) Along With Lining 90% Polyester 10% Spandex Printed Knitted Lining Fabric GSM 110 (+/- 10%) Style No. 702-CM22	Nos.	90% Polyester 10% Spandex Printed Knitted Lining Fabric GSM 110 (+/- 10%)	SQM 204 SQM
7	Ladies Plazo Pant	300	80% Nylon 20% Spandex Printed Knitted Fabric	1026
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) And 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) Style No.133-CM22	Nos.	GSM 190 (+/- 10%) 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%)	SQM 45 SQM
8	Ladies Romper	600.0	80% Nylon 20% Spandex Printed Knitted Fabric	1962
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) And 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190	Nos.	GSM 190 (+/- 10%) 80% Nylon 20% Spandex Printed	SQM 420

(+/- 10%) Style No. 599-CM22			Knitted Fabric	SQM
			GSM 190 (+/- 10%)	
9	Ladies Bikini	240	80% Nylon 20% Spandex Printed Knitted Fabric	120
	Made Of 80% Nylon 20% SPX PTD KNTD FAB GSM 190 (+/- 10%) And 80% Nylon 20% SPX Dyed Kntd Fab GSM 190 (+/- 10%) Along With Lining 90% Poly 10% SPX Ptd Kntd Lining Fab. GSM 110 (+/- 10%)	Nos.	GSM 190 (+/- 10%)	SQM
	Style No.768-CM22		80% Nylon 20% Spandex Dyed Knitted Fabric GSM 190 (+/- 10%)	101
			90% Polyester 10% Spandex Printed Knitted Lining Fabric GSM 110 (+/- 10%)	221
				SQM
10	Ladies Romper	300	80% Nylon 20% Spandex Printed Knitted Fabric	660
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric Gsm 190 (+/- 10%)	Nos.	GSM 190 (+/- 10%)	SQM
	Style No. 132-CM22			
11	Ladies Hooded Dress	400	80% Nylon 20% Spandex Printed Knitted Fabric	832
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10%)	Nos.	GSM 170 (+/- 10%)	SQM
	Style No. 502-NA22			
12	Ladies Plazo	300	80% Nylon 20% Spandex Printed Knitted Fabric	675
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10%)	Nos.	GSM 170 (+/- 10%)	SQM
	Style No. 710-NA22			

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	80 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	ORNATUS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00139386AM22
RA File Number	03AA04045893 AM22
Licence No and Date	0311005391/15/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Mens 2 Sided Reversible Jacket (1 Side Tencel Fab 107GSM) Other side Printed Fab 165GSM) Asstd Size (Jacket)	110 Nos.	Tencel Fabrics 107 GSM (+/- 10%) & width 145 CM (+/-5%) Asstd. Color Printed Fabrics 165 GSM (+/- 10%) & width 135CM (+/-5%) ASSTD COLOR	190 MTR 190 MTR
2	Womens 2 Sided Reversible Jacket (1 Side Tencel Fab 107GSM) Other side Printed Fab 165GSM) Asstd. Size (Jacket)	110 Nos.	Tencel Fabrics 107 GSM (+/- 10%) & width 145 CM (+/-5%) Asstd. Color Printed Fabrics 165 GSM (+/- 10%) & width 135CM (+/-5%) ASSTD COLOR	161 MTR 161 MTR
3	Mens/ Womens Short Sleeves Shirt	80	Tencel Fabrics 107 GSM (+/-	161

	Made Of Tencel Fabric 107 GSM (Shirt)	Nos.	10%) & width 145 CM (+/-5%) Asstd. Color	MTR
4	Mens/ Womens Short Sleeves Shirt Made Of Printed Fab 165GSM (Shirt)	85 Nos.	Printed Fabrics 165 GSM (+/-10%) & width 135CM (+/- 5%) ASSTD COLOR	127.50 MTR
5	Mens/ Womens Long Sleeves Shirt Made Of Tencel Fabric 107 Gsm Asstd Color/Size (Shirt)	115 Nos.	Tencel Fabrics 107 GSM (+/-10%) & width 145 CM (+/- 5%) Asstd. Color	230 MTR
6	Mens/ Womens Long Sleeves Shirt Made Of Printed Fab 165gsm Asstd Color/Size (Shirt)	280 Nos.	Printed Fabrics 165 GSM (+/-10%) & width 135CM (+/-5%) ASSTD COLOR	560 MTR
7	Mens/ Womens Trousers Made Of Tencel Fabric 107 GSM Asstd Color/Size (Trousers)	50 Nos.	Tencel Fabrics 107 GSM (+/-10%) & width 145 CM (+/-5%) Asstd. Color	78 MTR
8	Mens/ Womens Trousers Made Of Printed Fab 165GSM Asstd Color/Size Asper Para 4.19 Of FTP (Trousers)	86 Nos.	Printed Fabrics 165 GSM (+/-10%) & width 135CM (+/-5%) ASSTD COLOR As per Para 4.19 of FTP	133 MTR
9	Mens/ Womens Kimona Made Of Tencel Fabric 107 GSM Asstd Color/Size (Kimona)	72 Nos.	Tencel Fabrics 107 GSM (+/-10%) & width 145 CM (+/-5%) Asstd. Color	162 MTR

10	Mens/ Womens Kimona Made Of Printed Fab 165GSM Asstd Colour/Size (Kimona)	66.0 Nos.	Printed Fabrics 165 GSM (+/-10%) & width 135CM (+/-5%) ASSTD COLOR	148.50 MTR
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GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	81 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00140441AM22
RA File Number	05AA04055773 AM22
Licence No and Date	0511003689/16/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Dress Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 158 (+/- 10 %)	235 Nos.	82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 158 (+/- 10 %)	242.05 MTR
2	Dress Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 158 (+/- 10 %)	220 Nos.	82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 158 (+/- 10 %)	594 MTR
3	Dress Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/- 10 %)	275 Nos.	82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/- 10 %)	826 MTR
4	Dress Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/- 10 %)	94 Nos.	82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/- 10 %)	191 MTR

5	Dress Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10 %)	408 Nos.	82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10 %)	1078 MTR
6	Top Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10%)	182 Nos.	82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10%)	218.40 MTR
7	Top Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10%)	220 Nos.	82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10%)	447 MTR
8	Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)	264 Nos.	70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)	840 MTR
9	Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)	402 Nos.	70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)	1070 MTR
10	Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)	451 Nos.	70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)	940 MTR
11	Dress Made Of 70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)	220 Nos.	70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)	1251.80 MTR

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	82 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	BAHETI EXPORT HOUSE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00145793AM22

RA File Number	13AA04011540 AM22			
Licence No and Date	1311000464/23/07/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:				
S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	100% Polyester Abaya-Doe-BF-GC8018 Style No. KF20UFA06B	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	345 MTR
			GCXT111,100% POLY 20D+26D*20D+26D- 70 GSM Scarf Quality 57/58 inch in DOE 16-1333TCX color and Yellow As Per Std Color	261 MTR
2	100% Polyester Jacket-Doe-BF-GC8018 Style No. KF20UFJ03B	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	170 MTR
			GC60435, 100% POLY 75D*20D+26D, 2/1 TWILL 95 GSM, 56/57 INCH IN DOE 16-1333TCX COLOR	165 MTR
3	100% Polyester Trauser-Doe-BF-GC8018 Style No. KF20UFP11	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	170 MTR

4	100% Polyester Kaftan-Doe- BF-GC8018 Style No. KF20UFK01	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	268 MTR
5	100% Rayon Dot Printed V Neck High Low Dress Style No. KF20UFD03A	110 Nos.	NO 3 TOD 100% Rayon Crepe With Dot Print, 53/54 Inch In Olive Dot Print Color	310 MTR
6	100% Rayon Dot Printed Smocked Yoke Kaftan Style No. KF20UFK10A and KF20UFT02B	220 Nos.	NO 3 TOD 100% Rayon Crepe With Dot Print, 53/54 Inch In Olive Dot Print Color	426 MTR
7	100% Rayon Dot Printed Flared Trouser Style No. KF20UFP08	110 Nos.	NO 3 TOD 100% Rayon Crepe With Dot Print, 53/54 Inch In Olive Dot Print Color	185 MTR
8	100% Polyester Top-Black- BF-GC8018 Style No. KF20UFT13B	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	121 MTR
9	100% Polyester Lapel Collar Abaya Black BF-GC-8018 Style No. KF20UFA01A	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	360 MTR
10	100% Polyester Flat Collar Shirt Black BF-GC-8018 Style No. KF20UFT08	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	191 MTR

11	100% Polyester Shawl Collar Blazer Black BF-GC8018 Style No. KF20UFJ07B	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	228 MTR
12	58% Viscose 42% Rayon Cowl Sleeve Dress-Yellow Style No. KF20UFD08	110 Nos.	GC12030, 58 % Viscose 42% Rayon Satin 186 GSM, 51/52 Inch In Yellow As Per Std Color And Black Color	299 MTR
13	58% Viscose 42% Rayon Abaya -Yellow, Style No. KF20UFA06A	110.0 Nos.	GC12030, 58 % Viscose 42% Rayon Satin 186 GSM, 51/52 Inch In Yellow As Per Std Color And Black Color	374 MTR
14	58% Viscose 42% Rayon Flared Skirt -Yellow And Black Style No. KF20UFSK01A & KF20UFSK01B	220 Nos.	GC12030, 58 % Viscose 42% Rayon Satin 186 GSM, 51/52 Inch In Yellow As Per Std Color And Black Color	440 MTR
15	58% Viscose 42% Rayon Loop With Button Kaftan Flared Skirt Black Style No. KF20UFK05A	110 Nos.	GC12030, 58 % Viscose 42% Rayon Satin 186 GSM, 51/52 Inch In Yellow As Per Std Color And Black Color	260 MTR
GSM should be matched in both the import and export items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	83 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

HQ File Number	HQRNORM REVIW00002156AM23
RA File Number	03AA04050785 AM22
Licence No and Date	0311005574/23/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Appendix 4E. 2. Detailed calculation with justification of consumption. <p>The case stands deferred for re-listing.</p>	

Case No.	84 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	TANGERINE DESIGN PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00398716AM22	
RA File Number	05AA04057881 AM22	
Licence No and Date	0511003828/26/07/2021	
Norms Committee Decision:		
The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to re-fixation of norms as under:		
1. Export item: Leather Belt - 34 mm width(Finish size 52 inches) (net content of leather 1488.8 Sq. Metre)		
Qty.: 3080 Pcs		
Import item:		
S. No.	Import Description	Qty.
1.	Cow Finished Leather (of relevant quality and thickness)	1593.0316 Sq. Meter
2.	Metal Buckle (of relevant quality and Size)	Net to net

3.	Plastic hanger (of relevant quality and Size)	Net to net
4.	Paper Tag (Relevant)	Net to net
5.	Poly bag Printed	As per packing policy

2. Export item: Leather Belt - 38 mm width(Finish size 39-55 inches) (net

content of leather 807.18 Sq. Metre

Qty.: 1714 Pcs

Import item:

S. No.	Import Description	Qty.
1.	Cow Finished Leather (of relevant quality and thickness)	863.6826 Sq. Meter
2.	Metal Buckle (of relevant quality and Size)	Net to net
3.	Plastic hanger (of relevant quality and Size)	Net to net
4.	Paper Tag (Relevant)	Net to net
5.	Poly bag Printed	As per packing policy

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	85 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00148591AM22
RA File Number	07AA04018035 AM22
Licence No and Date	0711001556/27/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to furnish the following:

1. CAD mentioning product description on it.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. CAD, Image and measurement charts in sequence mentioning product S.N. product name and style no., number of bundles in each CAD.

The case stands deferred for re-listing.

Case No.	86 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002157AM23
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
2. Appendix 4E.
3. Detailed Justification of requirement of fabric.

The case stands deferred for re-listing.

Case No.	87 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002624AM23
RA File Number	05AA04063588 AM22
Licence No and Date	0511003980/03/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input out norms as under:

EXPORT <u>S.NO</u>	EXPORT ITEMS	STYLE NO	QTY
1	SLING BAG (STYLE: BJENNA-DR127795) MADE OF 4 IMPORT INPUTS OF GSM 371, 375, 241 & 241	STYLE/REF : BJENNA-DR127795	10770 NOS.

Import Items:

Import Sl.No	Import Item Name	Technical Specification		UOM	(Qty.) Wastages (%)
1	100% NYLON QUILTED WOVEN YARN DYED FABRIC	WIDTH 52" GSM 371 +-10%		SQM	NET+0.21
2	100% NYLON QUILTED WOVEN PRINTED FABRIC	WIDTH 52" GSM 375 +-10%		SQM	NET+0.17
3	100% NYLON FABRIC	WIDTH 56" GSM 241+-10%		SQM	NET+0.87
4	100% NYLON FABRIC	WIDTH 56" GSM 241 +-10%		SQM	NET +0.97
5	METAL BUCKLE	1-1/2"*3/4*4.0MM-SLZDER BUCKLE,SHINY GOLD		PCS	NET TO NET
6	METAL RING	1/2"*3/8"*2.0MM-D RING,SHINY GOLD		PCS	NET+1
7	METAL LOGO	1/2"DOG CLIP LOGO SM064,SHINY GOLD		PCS	NET TO NET
8	METAL RING	1-1/2"*3/4*4.0MM-SQ RING,SHINY GOLD		PCS	NET+1
9	METAL RING	3/4"*5/8*4.0MM-D RING,SHINY GOLD		PCS	NET+1

10	METAL DOG LEASH	3/4"-DOG LEASH-SM-063,SHINY GOLD		PCS	NET+1
11	METAL LOGO	SN-240B LOGO,SHINY GOLD		PCS	NET TO NET
12	METAL LOGO	SM-209A LOGO,SHINY GOLD		PCS	NET TO NET
13	PLASTIC ZIPPER SLIDER	3#-ZIP SLIDE,SHINY GOLD		PCS	NET+1
14	PLASTIC ZIPPER SLIDER	5#-ZIP SLIDER+SM-070,SHINY GOLD		PCS	NET+1
15	NYLON WEBBING	1.5"SM,#155 CRIMSON,BLACK		SQM	NET+1
16	PLASTIC ZIPPER TAPE	PLASTIC ZIPPER + TEETH: SHINY GOLD,#155 CRIMSON, BLACK		SQM	NET+1
17	NYLON ZIPPER TAPE	#3 NYLON ZIPPER,BLACK		SQM	NET+1
18	NYLON STITCHING THREAD	HE XING YX-6375 #1 BLACK/HE XING YX-6375 #155 CRIMSON		PCS	NET+1
19	POLESTER STITCHING THREAD	HE XING YX-6375 #1 BLACK/HE XING YX-6375 #155 CRIMSON		PCS	NET+0.15

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
2	SLING BAG (STYLE: BVARA - DR123955) MADE OF 7 IMPORT INPUTS OF GSM 371, 375, 241, 644, 67, 60 & 400	STYLE/REF : BVARA - DR123955	15000 NOS.

Import Items:

Import Sl.No	Import Item Name	Technical Specification		UOM	Wastages (%)
20	100% NYLON QUILTED WOVEN YARN DYED FABRIC	WIDTH 52" GSM 371 +-10%		SQM	NET+1.26
21	100% NYLON QUILTED WOVEN YARN DYED FABRIC	WIDTH 52" GSM 375 +-10%		SQM	NET+0.64
22	100% NYLON FABRIC	WIDTH 56" GSM 241 + -10%		SQM	NET+1.40
23	100% PU SYNTHETIC FABRIC	WIDTH 52" GSM 644 +-10%		SQM	NET+0.96
24	100% POLYESTER FABRIC	WIDTH 56" GSM 67 +-10%		SQM	NET+0.71
25	100% POLYESTER FABRIC	WIDTH 56" GSM 60 +-10%		SQM	NET+0.26
26	100% POLY VINLE CHLORIDE (PVC)	WIDTH 56" GSM 400 +-10%		SQM	NET+3.89
27	METAL LOGO	B1703R1 LOGO-SHINY NICKE		PCS	NET TO NET
28	DOG HOOK	3/4"-DOG LEASH,SHINY NICKEL		PCS	NET+1
29	METAL BUCKLE	1-1/2"*3/4"*4.0MM-SLZDER BUCKLE,SHINY NICKEL		PCS	NET TO NET
30	METAL RING	1-1/2"*3/4"*4.0MM-SQ RING,SHINY NICKEL		PCS	NET+1
31	METAL RING	3/8"*1/4"*2.0MM-D-RING,SHINY NICKEL		PCS	NET+1

32	DOG HOOK	1/2"MM,SHINY NICKE		PCS	NET+1
33	METAL ZIPPER PULLER	5#-ZIPPER PULL+3/8"RING,SHINY NICKEL		PCS	NET+1.96
34	METAL ZIPPER PULLER	3#-ZIPPER PULL+SM-070,SHINY NICKEL		PCS	NET+1
35	NYLON WEBBING	1.5" BLACK LOGO WEBBING-BLACK		SQM	NET+1
36	METAL ZIPPER TAPE	#5 METAL ZIPPERR + TEETH: SHINY NICKLE		SQM	NET+1
37	METAL ZIPPER TAPE	#3 METAL ZIPPER + TEETH: SHINY NICKLE		SQM	NET+1
38	NYLON STITCHING THREAD	#30 NYLON,HEXING YX-6375 GREY #177,BLACK #1,RED # 155		PCS	NET+0.34
39	POLESTER STITCHING THREAD	THREAD #604 -BLACK		PCS	NET+0.38
40	EDGE COLOR	EDGE COLOR (THICK)-TAN		KG	200.00*
41	EDGE COLOR	EDGE COLOR (THICK)-BLACK		KG	121.00*
42	POLYESTER ELASTIC	3/4"ELASTIC,BLACK		SQM	NET+1
43	POLYESTER PIPING	2.0MM PIPING,2.0MM PIPING		SQM	NET+1

EXPORT <u>S.NO</u>	EXPORT ITEMS	STYLE NO	QTY
3	SLING BAG (STYLE: MINIFORCE - DR123955) MADE OF 4 IMPORT INPUTS OF GSM 241, 230, 500 & 400	STYLE/REF : MINIFORCE - DR123955	7800 NOS.

Import Items:

S.No	Import Item Name	Technical Specification		UOM	Wastages (%)
44	100% NYLON FABRIC	WIDTH 56" GSM 241 +-10%		SQM	NET+0.83
45	100% POLYESTER FABRIC	WIDTH 54" GSM 230 +-10%		SQM	NET+1.92
46	100% PU SYNTHETIC FABRIC	WIDTH 52" GSM 500 +-10%		SQM	NET+2.84
47	100% POLY VINLE CHLORIDE (PVC)	WIDTH 56" GSM 400 +-10%		SQM	NET+1.87
48	POLYESTER PIPING	2.5M/M-PIPING-BLACK		SQM	NET+0.05
49	POLYESTER ELASTIC	3/4"ELASTIC		SQM	NET+1
50	METAL RING	1-1/2"*20M/M*4.0M/M SQUARE RING,SHINY NICKEL		PCS	NET+1
51	METAL BUCKLE	1-1/2"*20M/M*4.0M/M SLIDER BUCKLE-SHINY NICKEL		PCS	NET TO NET
52	METAL LOGO	SM-240B LOGO,SHINY GOLD		PCS	NET TO NET
53	METAL ZIPPER PULLER	5#-ZIPPER SLIDER+ SM059 ,SHINY NICKEL		PCS	NET+1
54	METAL ZIPPER PULLER	5#-ZIPPER SLIDER ,SHINY NICKEL		PCS	NET+1
55	METAL ZIPPER PULLER	3#-ZIPPER PULL,SHINY NICKEL		PCS	NET+1
56	NYLON WEBBING	1.5" SM BLACK LOGO WEBBING-BLACK		SQM	NET+0.01

57	PLASTIC ZIPPER TAPE	5#-PLASTIC ZIPPER + TEETH: SHINY GOLD		SQM	NET+1
58	NYLON ZIPPER TAPE	#3 NYLON ZIPPER -BLACK		SQM	NET+1
59	NYLON STITCHING THREAD	#30 NYLON,XIN YUAN 150 NYLON #1 BLACK, #146 BLUSH		PCS	NET+0.16
60	POLESTER STITCHING THREAD	THREAD #604,XIN YUAN 150 NYLON #1 BLACK, #146 BLUSH,#A42 WHITE		PCS	NET+0.59
61	EDGE COLOR	EDGE COLOR (THICK),BLACK-MINI BFORCE/DR123955		KG	74.00*

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
4	SLING BAG (STYLE: MINIFORCE - DR123955) MADE OF 4 IMPORT INPUTS OF GSM 241, 230, 500 & 400	STYLE/REF : MINIFORCE - DR123955	6450 NOS.

Import Items:

Import S. No	Import Item Name	Technical Specification		UOM	Wastages (%)
62	100% NYLON WOVEN YARN DYED FABRIC	WIDTH 56" GSM 241 +-10%		SQM	NET+0.82
63	100% POLYESTER FABRIC	WIDTH 54" GSM 230 +-10%		SQM	NET+0.95
64	100% PU SYNTHETIC FABRIC	WIDTH 52" GSM 500 +-10%		SQM	NET+3.87
65	100% POLY VINLE CHLORIDE (PVC)	WIDTH 56" GSM 400 +-10%		SQM	NET+0.82

66	POLYESTER PIPING	2.5M/M-PIPING,BLACK		SQM	NET+0.23
67	POLYESTER ELASTIC	3/4"ELASTIC BLACK		SQM	NET+1
68	METAL RING	1-1/2"*20M/M*4.0M/M SQUARE RING,SHINY GOLD		PCS	NET+1
69	METAL BUCKLE	1-1/2"*20M/M*4.0M/M SLIDER BUCKLE,SHINY NICKEL		PCS	NET TO NET
70	METAL LOGO	SM-240B LOGO,SHINY NICKEL		PCS	NET TO NET
71	METAL ZIPPER PULLER	5#-ZIPPER SLIDER+ SM059,SHINY NICKEL		PCS	NET+1
72	METAL ZIPPER PULLER	5#-ZIPPER SLIDER +3/8"RING		PCS	NET+1
73	METAL ZIPPER PULLER	3#-ZIPPER PULL,SHINY NICKEL		PCS	NET+1
74	NYLON WEBBING	1.5" SM BLACK LOGO WEBBING		SQM	NET+1
75	PLASTIC ZIPPER TAPE	5#-PLASTIC ZIPPER + TEETH: SHINY GOLD, BLACK TAPE+GOLD		SQM	NET+1
76	NYLON ZIPPER TAPE	#3 NYLON ZIPPER ,BLACK		SQM	NET+1
77	NYLON STITCHING THREAD	#30 NYLON,HYPE LOGO KHAKI PRINTED ON 75D NYLON STANDARD,NYLON STANDARD,BLACK		PCS	NET+1
78	POLESTER STITCHING THREAD	THREAD #604 ,HYPE LOGO BLUSH PRINTED ON 75D NYLON STANDARD,BLACK		PCS	NET+1
79	EDGE COLOR	MINI BFORCE/DR123955(BURL)-BLACK		KG	30.00*

EXPORT <u>S.NO</u>	EXPORT ITEMS	STYLE NO	QTY
5	SLING BAG (STYLE: MINIFORCE - DR123955) MADE OF 5 IMPORT INPUTS OF GSM 241, 241, 230, 500 & 400	STYLE/REF : MINIFORCE - DR123955	18320 NOS.

Import Items:

Import Sl.No	Import Item Name	Technical Specification		UOM	(Qty.) Wastages (%)
80	100% NYLON WOVEN YARN DYED FABRIC	WIDTH 56" GSM 241 +-10%		SQM	NET+0.47
81	100% NYLON WOVEN YARN DYED FABRIC	WIDTH 56" GSM 241 +-10%		SQM	NET+3.49
82	100% POLYESTER FABRIC	WIDTH 54" GSM 230 +-10%		SQM	NET+2.62
83	100% PU SYNTHETIC FABRIC	WIDTH 52" GSM 500 +-10%		SQM	NET+2.49
84	100% POLY VINLE CHLORIDE (PVC)	WIDTH 56" GSM 400 +-10%		SQM	NET+1.40
85	POLYESTER PIPING	2.5M/M-PIPING,BLACK		SQM	NET+1
86	POLYESTER ELASTIC	3/4"ELASTIC BLACK		SQM	NET+0.17
87	METAL RING	1-1/2"*20M/M*4.0M/M SQUARE RING,SHINY NICKEL		PCS	NET+1
88	METAL BUCKLE	1-1/2"*20M/M*4.0M/M BUCKLE,SHINY GOLD		PCS	NET TO NET

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	88 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00154989AM22
RA File Number	05AA04067365 AM22
Licence No and Date	0511004030/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	89 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	KABADI SHANKARSA AND COMPANY			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM APPLY 00158576AM22			
RA File Number	07AA04019771 AM22			
Licence No and Date	0711001676/10/08/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm has not submitted CAD in their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1	NAPKIN MADE OUT OF FLAX (LINEN) SIZE 45x45 cm GSM 232	10400 Nos.	100 PERCENT LINEN FABRIC 7SX7S 34X32 63 GSM 220	0.367 Mtr/Pc
2	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145x240 cm GSM 232	2400 Nos.	100 PERCENT LINEN FABRIC 7SX7S 34X32 65 GSM 220	2.60 Mtr/Pc

3	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145x320 cm GSM 232	1920 Nos.	100 PERCENT LINEN FABRIC 7SX7S 34X32 65 GSM 220	3.51 Mtr/Pc
<p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				

Case No.	90 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SURI SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00158629AM22
RA File Number	06AA04005581 AM22
Licence No and Date	0611000634/10/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	91 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM APPLY 00160921AM22			
RA File Number	07AA04022653 AM22			
Licence No and Date	0711001704/12/08/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1	Men's Vest Coat	551	65 PERCENT POLYESTER 32 PERCENT	0.40 Sq. Mtr/Pc

	Made of 65 PERCENT POLYESTER 32 PERCENT VISCOSE 3 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	Nos.	VISCOSE 3 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	1.23 Sq. Mtr/Pc
			55 PERCENT POLYESTER 45 PERCENT VISCOSE LINING FABRIC Width 145 CM Plus or Minus 5 Percent GSM 90 Plus or Minus 10 Percent	
			100 PERCENT POLYESTER WOVEN FUSIBLE INTERLINING Width 60 INCHES Plus or Minus 5 Percent GSM 72 Plus or Minus 10 Percent	0.26 Sq. Mtr/Pc
2	Men's Vest Coat Made of 68 PERCENT POLYESTER 29 PERCENT VISCOSE 3 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	3790 Nos.	68 PERCENT POLYESTER 29 PERCENT VISCOSE 3 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	0.51 Sq. Mtr/Pc
			55 PERCENT POLYESTER 45 PERCENT VISCOSE LINING FABRIC Width 145 CM Plus or Minus 5 Percent GSM 90 Plus or Minus 10 Percent	1.5 Sq. Mtr/Pc
			100 PERCENT POLYESTER WOVEN FUSIBLE INTERLINING Width 60 INCHES Plus or Minus 5 Percent GSM 72 Plus or Minus 10 Percent	0.32 Sq. Mtr/Pc
3	Men's Vest Coat Made of 66 PERCENT POLYESTER 32 PERCENT VISCOSE 2 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	662 Nos.	66 PERCENT POLYESTER 32 PERCENT VISCOSE 2 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	0.7 Sq. Mtr/Pc
			53 PERCENT POLYESTER 47 PERCENT VISCOSE LINING FABRIC Width 145 CM Plus or Minus 5 Percent GSM 90 Plus or Minus 10 Percent	0.7 Sq. Mtr/Pc

			100 PERCENT POLYESTER WOVEN FUSIBLE INTERLINING Width 60 INCHES Plus or Minus 5 Percent GSM 72 Plus or Minus 10 Percent	0.32 Sq. Mtr/Pc
4	Men's Vest Coat Made of 69 PERCENT POLYESTER 29 PERCENT VISCOSE 2 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	2166 Nos.	69 PERCENT POLYESTER 29 PERCENT VISCOSE 2 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	0.7 Sq. Mtr/Pc
			53 PERCENT POLYESTER 47 PERCENT VISCOSE LINING FABRIC Width 145 CM Plus or Minus 5 Percent GSM 90 Plus or Minus 10 Percent	0.7 Sq. Mtr/Pc
			100 PERCENT POLYESTER WOVEN FUSIBLE INTERLINING Width 60 INCHES Plus or Minus 5 Percent GSM 72 Plus or Minus 10 Percent	0.32 Sq. Mtr/Pc
GSM should be matched in both the import and export items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	92 / NC/5/MEET/Oct/202223/12
Case Status	Case Rejected
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001487AM23
RA File Number	05AA04069804 AM22
Licence No and Date	0511004115/13/08/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms and submitted CADs having unrealistic specifications i.e length for 1st Ep CAD is 100 mtrs for one piece only. Further, firm has not indicated width of imported fabric and nor given qty . in sq. mtrs., therefore, it is not possible to compute the requirement of inputs for the export. The Committee went through the details submitted in this and based on recommendation of technical authority, decided to reject the case.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	93 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00165745AM22
RA File Number	05AA04070903 AM22
Licence No and Date	0511004192/18/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	94 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00165772AM22
RA File Number	05AA04070868 AM22
Licence No and Date	0511004193/18/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	95 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00165784AM22
RA File Number	05AA04070934 AM22

Licence No and Date	0511004195/18/08/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	96 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	CONCEPT CLOTHING PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00165723AM22		
RA File Number	05AA04068152 AM22		
Licence No and Date	0511004190/18/08/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
EMBROIDERED UNSTICH PIECE GOODS FABRIC PANEL WITH BEADS AND SEQUINS MADE FROM 49 PERCENT ACRYLIC 34 PERCENT WOOL 17 PERCENT POLYSTER WOVEN FABRIC WIDTH 140 CMS GSM 390 FLEXIBILITY UP-TO (+)(-)10 PERCENT IN GSM AND FLEXIBILITY UP-TO (+)(-)3 PERCENT IN COUNT	2450 Nos.	49 PERCENT ACRYLIC 34 PERCENT WOOL 17 PERCENT POLYSTER WOVEN FABRIC WIDTH 140 CMS GSM 390 FLEXIBILITY UP-TO (+)(-)10 PERCENT IN GSM AND FLEXIBILITY UP-TO (+)(-)3 PERCENT IN COUNT	13671 Sq. Mtr.
GSM should be matched in both the import and export items.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	97 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00166441AM22
RA File Number	05AA04071235 AM22
Licence No and Date	0511004220/19/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	98 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00169622AM22
RA File Number	05AA04071811 AM22
Licence No and Date	0511004292/24/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	99 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00171001AM22
RA File Number	05AA04072438 AM22
Licence No and Date	0511004326/26/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p>	

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	100 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002412AM23
RA File Number	07AA04023405 AM22
Licence No and Date	0711001808/31/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	101 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001478AM23
RA File Number	03AA04078983 AM22
Licence No and Date	0311006691/03/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. PH with Sample of product. 2. Justification for higher consumption. <p>The case stands deferred for re-listing.</p>	

Case No.	102 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

HQ File Number	HQRNORM APPLY 00177844AM22		
RA File Number	05AA04073948 AM22		
Licence No and Date	0511004540/06/09/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
LADIES TROUSER (STYLE NO.2500242590) MADE OF 55 PERCENT LINEN 45 PERCENT VISCOSE WOVEN DYED FABRIC GSM 190 (TOLERANCE + OR - 10 PERCENT)	3192 Nos.	55 PERCENT LINEN 45 PERCENT VISCOSE WOVEN DYED FABRIC GSM 190 (TOLERANCE + OR - 10 PERCENT)	2.47 Sq. Mtr/pc
LADIES TROUSER (STYLE NO.2500242590) MADE OF 55 PERCENT LINEN 45 PERCENT VISCOSE WOVEN PRINTED FABRIC GSM 190 (TOLERANCE + OR - 10 PERCENT)	3486 Nos.	55 PERCENT LINEN 45 PERCENT VISCOSE WOVEN PRINTED FABRIC GSM 190 (TOLERANCE + OR - 10 PERCENT)	2.47 Sq. Mtr/pc
GSM should be matched in both the import and export items.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	103 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	GAURAV INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00180142AM22		
RA File Number	05AA04076974 AM22		
Licence No and Date	0511004615/08/09/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
LADIES TUNIC STYLE NO. NE328, 164221	2537 Nos.	100 PERCENT COTTON DYED WOVEN FABRIC GSM 134+/-10 PERCENT	2.50 Sq. Mtr/Pc

MADE OF 100 PERCENT COTTON DYED WOVEN FABRIC GSM 134+/-10 PERCENT			
<p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	104 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00180672AM22
RA File Number	05AA04077088 AM22
Licence No and Date	0511004625/09/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted only measurement chart and image in their reply. The Committee went through the details submitted in this case and based on recommendation of technical authority, decided ask the firm to furnish CAD with mentioning export product serial no.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	105 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	RICHA & CO			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM APPLY 00181627AM22			
RA File Number	05AA04080020 AM22			
Licence No and Date	0511004660/10/09/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N.	Details of Export List	Qty.	Import item	Qty. Recommended

01	Ladies Blouse	7024	97% Rayon 3% Spandex Printed Woven Fabric, GSM 135 (+/-10%)	24233
	Made Of 97% Rayon 3% Spandex Printed Woven Fabric, GSM 135 (+/-10%) Styles No. 72623SPW000001	Nos.		SQM
	72823SPW00000			
02	Ladies Blouse	1672	97% Rayon 3% Spandex Unbleached Woven Fabric, GSM 135 (+/-10%)	6688
	Made Of 97% Rayon 3% Spandex Unbleached Woven Fabric, GSM 135 (+/- 10%) Style No. 72823SPC000002	Nos.		SQM
03	Ladies Blouse	2996	97% Rayon 3% Spandex Printed Woven Fabric, GSM 135 (+/-10%)	11984
	Made Of 97% Rayon 3% Spandex Printed Woven Fabric, GSM 135 (+/-10%) Style No. 72823SPC000001	Nos.		SQM
04	Ladies Blouse	4822	97% Rayon 3% Spandex Printed Woven Fabric GSM 155 (+/-10%)	12296
	Made Of 97% Rayon 3% Spandex Printed Woven Fabric GSM 155 (+/-10%) Style No. 72623spw000007	Nos.		SQM
05	Girls Top	1512	100% Rayon Printed Woven Fabric GSM 130 (+/-10%)	1512
	Made Of 100% Rayon Printed Woven Fabric GSM 130 (+/-10%) Style No. 43623spcbg0017)	Nos.		SQM
06	Girls Shorts	1512	100% Rayon Printed Woven Fabric GSM 130 (+/-10%)	1512
	Made Of 100% Rayon Printed Woven Fabric GSM 130 (+/-10%) Style No. 43623SPCBG0017	Nos.		SQM.

07	Girls Top	2094	100% Rayon Printed Woven Fabric GSM 130 (+/-10%)	2618
	100% Rayon Printed Woven Fabric GSM 130 (+/-10%)	Nos		SQM
	Style No. 43623SPCBG0016			
08	Girls Shorts	2094	100% Rayon Printed Woven Fabric	2618
	Made Of 100% Rayon Printed Woven Fabric	Nos.	GSM 130 (+/-10%)	SQM.
	GSM 130 (+/-10%)			
	Style No. 43623SPCBG0016			
09	Girls Dress	2628	100% Rayon Printed Woven Fabric,	3679
	Made Of 100% Rayon Printed Woven Fabric,	Nos.	GSM 130 (+/-10%)	SQM.
	GSM 130 (+/-10%)			
	Style No. 43623SPCBG0013			
GSM should be matched in both the import and export items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	106 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00182756AM22
RA File Number	05AA04080383 AM22
Licence No and Date	0511004680/13/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.	
GSM should be matched in both the import and export items.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	107 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00183920AM22
RA File Number	05AA04081625 AM22
Licence No and Date	0511004733/14/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
01	LADIES TOPS Made of Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200+/-10%	41550 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200 (+ -10 %)	1.55 Sq. Mtr/Pc
02	MENS TOP Made of Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200+/-10%	3130 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200 (+ -10 %)	1.74 Sq. Mtr/Pc
03	LADIES TROUSER Made of Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200+/-10% & Knit Fabric 88% Polyester 12%	47184 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200 (+ -10 Percent) Knit Fabric 88% Polyester 12% Spandex Width: 160CM, GSM: 250 (+ -10 Percent)	2.06 0.2 Sq. Mtr/Pc

	Spandex Width: 160CM, GSM: 250 (+-10 Percent)		Knit Fabric 60% Cotton 40% Polyester Width: 170CM GSM: 250 (+-10 Percent)	0.165 Sq. Mtr/Pc
	Made of	(PCS)	Drawstring Cord	47184 PCS.
04	MENS TROUSER	3270	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200 (+-10 Percent)	2.17 Sq. Mtr/Pc
	Made of	(PCS)	Knit Fabric 88% Polyester 12% Spandex Width: 160CM, GSM: 250 (+-10 Percent)	0.18 Sq. Mtr/Pc
	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200 (+-10 Percent) &		Knit Fabric 60% Cotton 40% Polyester Width: 170CM GSM: 250 (+-10 Percent)	0.18 Sq. Mtr/Pc
	Knit Fabric 88% Polyester 12% Spandex Width: 160CM, GSM: 250 (+-10 Percent)		Drawstring Cord	3270 PCS
05	MEN'S JACKET	3130	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200 (+-10 Percent)	*2.48 Sq. Mtr/Pc
	Made of	(PCS)		
	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200+/-10%			

*Recommendation for export S.N. 05 is based on SION J-176, as firm has not submitted CAD, Image and measurement chart.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	108 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00184240AM22
RA File Number	04AA04025301 AM22
Licence No and Date	0411001452/15/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking into consideration G-9 , G-23 and G- 28, the following norms are recommended:

1. Export Item: GENTS LEATHER HALF BOOTS (including water proofing materials)

Qty.: 25062 Pairs

Import Items

S.No	Description	Specification	Pairs	Qty. Recommended	
1	COW FINISHED LEATHER	Bovine Upper Leather 1.6-1.8mm	25,062	$3.5736 \times 25062 = 89561.28$	Sq.Ft
2	INSOLE SHEET	Flexible Water Proof Insole Sheet 4MM	6,828	$0.05 \times 6828 = 341.40$	Sq. mts
3	NON-WOVEN FELT LINING	Insole Strobel - Water Proof	1,272	$0.049 \times 1272 = 62.28$	Sq. mts
4	NON-WOVEN FELT LINING	Insole Strobel - Water Proof	13,074	$0.039 \times 13074 = 505.28$	Sq. mts

5	NON-WOVEN FELT LINING	Insole Strobel	14,346	$0.0241 \times 14346 = 345.74$ Sq. mts	
6	NON-WOVEN FELT LINING	Felt Lining with Foil	1,272	$0.0516 \times 1272 = 65.64$ Sq. mts	
7	NON-WOVEN LINING	Microfiber Heel Grip(Relevant)	21,600	713.59 Sq. mts	
8	POLYESTER LINING	Non-Woven Cotton Backer Lining(Relevant)	4,800	764.40 Sq. mts	
9	PU SYNTHETIC LINING	PU Lining Material (Relevant)	21,600	1213.66 Sq. mts	
12	KNITTED LINING	Cambrelle Knitted Lining(Relevant)	23,790	194.24 Sq. mts	
13	KNITTED LINING	Mesh Lining With Foam(Relevant)	1,272	81.41 Sq. mts	
11	THERMOPLASTIC TOE PUFF AND COUNTER	Insole Strobel - Water Proof 2nd Layer	14,346	$0.0520 \times 14346 = 745.99$ Sq. mts	
10	PU SYNTHETIC LINING	Water Proof Lining Material	9,612	$0.161 \times 9612 = 1544.51$ Sq. mts	
14	KNITTED LINING	Water Proof Lining Material	3,462	$0.152 \times 3462 = 525.86$ Sq. mts	
15	KNITTED LINING	Water Proof Lining Material	1,272	$0.152 \times 1272 = 193.34$ Sq. mts	
16	PAPER BOX CORRUGATED	Shoe Unit Box	4,734	Net to net in set	
17	PAPER BOX CORRUGATED	Shoe Unit Box	15,798	Net to net in set	
18	FOOTBED	PU Molded Footbed	20,328	Net to net in pairs	

19	FOOTBED	PU Molded Footbed	1,878	Net to net in pairs	
20	FOOTBED	PU Molded Footbed	1,584	Net to net in pairs	
21	RUBBER LOGO	Branded Rubber Logo	6,828	Net +1% in pairs	
38	LABEL	Shoe Unit Box Label	4,734	Net +1% in nos	
39	LABEL	Shoe Unit Box Label	15,798	Net +1% in nos	
40	LABEL	Brand Label	3,000	Net +1% in nos	
22	SHOE LACE	Polyester Round Lace	6,924	Net to net in pairs	
23	TOE CAPS	Aluminium Toe Cap	11,628	Net to net in pairs	
24	TOE CAPS	Carbon Toe Cap	1,800	Net to net in pairs	
25	UNITSOLE	Rubber Sole With EVA & Shank	1,878	Net to net in pairs	
26	UNITSOLE	Rubber Sole With EVA & Shank	1,584	Net to net in pairs	
27	UNITSOLE	Rubber Sole With EVA & Shank	1,272	Net to net in pairs	
28	UNITSOLE	Rubber Sole With EVA & Shank	2,604	Net to net in pairs	
29	UNITSOLE	Rubber Sole With EVA & Shank	630	Net to net in pairs	
30	UNITSOLE	Rubber Sole With EVA & Shank	15,894	Net to net in pairs	
31	UNITSOLE	Rubber Sole With EVA & Shank	1,200	Net to net in pairs	

32	WELT	TPU Toe Reinforcement Welt	1,800	Net to net in pairs	
33	WELT	TPU Toe Reinforcement Welt	11,628	Net to net in pairs	
34	METAL FITTINGS	Gunmetal Flat Eyelet	19,314	Net +1% in pcs	
35	METAL FITTINGS	Gunmetal Rivet Ring	3,462	Net +1% in pcs	
36	METAL FITTINGS	Gunmetal Rivet Hook / Washer	3,462	Net +1% in pcs	
37	METAL FITTINGS	Gunmetal Rivet Hook / Washer	3,462	Net +1% in pcs	
41	TISSUE PAPER	Stuffing / Wrapping Paper	4,734	Net to net in nos	
42	TISSUE PAPER	Stuffing / Wrapping Paper	15,798	Net to net in nos	
43	REINFORCEMENT TAPE	Polyester Webbing Tape	1,272	$0.40 \times 1272 = 508.80$ mtr	
44	REINFORCEMENT TAPE	Water Proof Seam Tape	14,346	$0.40 \times 14346 = 21889.20$ in mtr	
45	ELASTIC	Double Layer Elastic Tape 100mm	1,272	457.92 in mtr	
46	ELASTIC	Double Layer Elastic Tape 120mm	3,234	1293.60 in mtr	

2. Export Item: LADIES LEATHER HALF BOOTS

Qty.: 6270 Pairs

Import Items

S. No.	Description	Specification	Pairs	Qty. Recommended	
47	COW FINISHED LEATHER	Bovine Upper Leather 1.6-1.8mm	6,270	$2.1908 \times 6270 = 13736.11$ Sq.Ft	
48	MESH LINING	Mesh Lining	5,652	$0.0462 \times 5652 = 260.93$ mts	Sq.
49	MESH LINING	Mesh Lining	5,652	$0.0645 \times 5652 = 364.36$ mts	Sq.
50	MESH LINING	Mesh Lining With Foam	5,652	$0.0502 \times 5652 = 283.54$ mts	Sq.
51	NON-WOVEN LINING	Microfiber Heel Grip	618	$0.042 \times 618 = 25.96$ Sq. mts	
52	POLYESTER LINING	Non-Woven Cotton Backer Lining	618	$0.124 \times 618 = 76.63$ Sq. mts	
53	PU SYNTHETIC LINING	PU Lining Material	618	$0.052 \times 618 = 32.14$ Sq. mts	
54	KNITTED LINING	Cambrelle Knitted Lining (Relevant)	618	3.71 Sq. mts	
55	KNITTED LINING	Knitted Mesh Lining (Relevant)	5,652	1177.09 Sq. mts	
56	PAPER BOX CORRUGATED	Shoe Unit Box	5,652	Net to net in set	
57	PAPER BOX CORRUGATED	Shoe Unit Box	618	Net to net in set	
58	FOOTBED	PU Molded Footbed	618	Net to net in pairs	
59	FOOTBED	PU Molded Footbed	4,428	Net to net in pairs	
60	FOOTBED	PU Molded Footbed	1,224	Net to net in pairs	
61	SHOE LACE	Polyester Round Lace	1,224	Net to net in pairs	

62	SHOE LACE	Polyester Round Lace	4,428	Net to net in pairs
63	TOE CAPS	Aluminium Toe Cap	618	Net to net in pairs
64	UNITSOLE	Rubber Sole With EVA & Shank	4,428	Net to net in pairs
65	UNITSOLE	Rubber Sole With EVA & Shank	1,224	Net to net in pairs
66	UNITSOLE	Rubber Sole With EVA & Shank	618	Net to net in pairs
67	WELT	TPU Toe Reinforcement Welt	618	Net to net in pairs
68	PLASTIC BUCKLE	Plastic D Ring	5,652	Net +1% in pcs
69	PLASTIC HOOK	Injection Nylon Hook	5,652	Net +1% in pcs
71	METAL FITTINGS	Gunmetal Flat Eyelet	618	Net +1% in pcs
70	RUBBER LOGO	Rubber Brand Logo	5,652	Net to net
72	LABEL	Shoe Unit Box Label	5,652	Net to net
73	LABEL	Shoe Unit Box Label	618	Net to net
74	TISSUE PAPER	Stuffing / Wrapping Paper	5,652	Net to net
75	TISSUE PAPER	Stuffing / Wrapping Paper	618	Net to net

3. Export Item: LADIES LEATHER SHOES

Qty.: 3612 Pairs

Import Items

S. No.	Description	Specification	Pairs	Qty. Recommended
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76	COW FINISHED LEATHER	Bovine Upper Leather 1.6-1.8mm	3,612	$1.8721 \times 3612 = 6762.02$ Sq.Ft
77	MESH LINING	Mesh Lining	2,592	$0.034 \times 2592 = 88.13$ Sq. mts
78	MESH LINING	Mesh Lining	1,020	$0.041 \times 1020 = 41.82$ Sq. mts
79	MESH LINING	Mesh Lining	3,612	$0.0635 \times 3612 = 229.51$ Sq. mts
80	MESH LINING	Mesh Lining With Foam	2,592	$0.030 \times 2592 = 77.76$ Sq. mts
81	MESH LINING	Mesh Lining With Foam	1,020	$0.043 \times 1020 = 43.86$ Sq. mts
82	KNITTED LINING	Knitted Mesh Lining(Relevant)	3,612	$0.1393 \times 3612 = 503.15$ Sq. mts
83	PAPER BOX CORRUGATED	Shoe Unit Box	3,612	Net to net in set
84	FOOTBED	PU Molded Footbed	2,592	Net to net in pairs
85	FOOTBED	PU Molded Footbed	1,020	Net to net in pairs
86	SHOE LACE	Polyester Round Lace	2,592	Net to net in pairs
87	SHOE LACE	Polyester Round Lace	1,020	Net to net in pairs
88	UNITSOLE	Rubber Sole With EVA & Shank	2,592	Net to net in pairs
89	UNITSOLE	Rubber Sole With EVA & Shank	1,020	Net to net in pairs
90	PLASTIC BUCKLE	Plastic D Ring	3,612	Net +1% in pcs
91	RUBBER LOGO	Rubber Brand Logo - Tongue & Collar	3,612	Net to net

92	LABEL	Shoe Unit Box Label	3,612	Net to net
93	TISSUE PAPER	Stuffing / Wrapping Paper	3,612	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	109 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00188724AM22
RA File Number	05AA04083633 AM22
Licence No and Date	0511004824/20/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	110 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001480AM23
RA File Number	03AA04097752 AM22
Licence No and Date	0311007099/20/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:					
Export item	Qty.	S.N.	Import item	Qty. Recommended	
Jacket - 100 Percent Polyester Woven Dyed, PU laminated GSM 140, 100	1500 Nos.	1.	100 Percent Polyester Woven Dyed, PU laminated , GSM 140+/-10%	4500 Sq. Mtr.	

Percent Polyester Knitted Dyed GSM 143, QUILT LINING 100 Percent POLYESTER GSM 185, 50 Percent Cotton, 50 Percent Polyester Woven Dyed, GSM 125, 65 Percent Polyester 35 Percent Cotton GSM Tolerance +/-10%		2.	100 Percent Polyester Knitted Dyed, GSM 143+/-10%	165 Sq. Mtr.	
		3.	QUILT LINING 100 Percent POLYESTER GSM 185+/-10%	3600 Sq. Mtr.	
		4.	50 Percent Cotton, 50 Percent Polyester Woven Dyed, GSM 125+/-10%	1170 Sq. Mtr.	
		5.	65 Percent Polyester 35 Percent Cotton Woven Dyed, GSM 245+/-10%	960 Sq. Mtr.	
Accessories allowed on Net to Net Basis with accountability GSM should be matched in both the import and export items. RA concerned may take necessary action subject to compliance of other usual conditions.					

Case No.	111 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00190633AM22
RA File Number	05AA04085046 AM22
Licence No and Date	0511004879/22/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	112 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002440AM23
RA File Number	05AA04087850 AM22

Licence No and Date	0511005096/30/09/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
Ladies Bomber Jacket Style No. NO464094MI Made from 100 Percent Nylon Woven Dyed Fabric, GSM = 150 +/- 10 Percent)	624 Nos.	100 Percent Nylon Woven Dyed Fabric, GSM = 150 +/- 10 Percent)	2.80 Sq. Mtr/Pc
GSM should be matched in both the import and export items.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	113 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00202229AM22
RA File Number	05AA04088779 AM22
Licence No and Date	0511005182/04/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.	
The case stands deferred for re-listing.	

Case No.	114 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00204299AM22
RA File Number	05AA04089167 AM22
Licence No and Date	0511005242/06/10/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted a CAD of very low efficiency. The committee went through the details submitted in this case and decided to ask the firm to furnish the following:

1. PH with Sample of product.
2. Justification for high consumption for export item-2.

The case stands deferred for re-listing.

Case No.	115 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00204302AM22
RA File Number	05AA04089127 AM22
Licence No and Date	0511005243/06/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Reason with justification for the 45% wastage in Synthetic PU leather for making the export item. 2. Personal hearing with sample. <p>The case stands deferred for re-listing.</p>	

Case No.	116 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SARATHY EXPORT FABRICS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002920AM23
RA File Number	32AA04021890 AM22
Licence No and Date	3211001724/06/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Justification of consumption of 0.585 Sq. Mtr/Pc for bag size 34.2*34.2 CMS. 2. Weight of input fabric and weight of export product in Kg. 3. Stage-wise wastages and its justification. 	

The case stands deferred for re-listing.

Case No.	117 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00209539AM22
RA File Number	06AA04007253 AM22
Licence No and Date	0611000790/11/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-25 and G-24, the following norms are recommended:

S.N.	Export item	Qty.
1.	LADIES RIDING LONG BOOTS MADE OUT OF CRUST COW LEATHER GRADE A 4626.66 SQ. FT, FINISHED LEATHER PIG LINING COLOUR BEIGE GRADE B 3965.71 SQ. FT AND ELASTIC TAPE 102.05 METER	694 Pairs.
2.	LADIES RIDING LONG BOOTS MADE OUT OF CRUST COW LEATHER GRADE B 4000.00 SQ. FT, FINISHED LEATHER PIG LINING COLOUR WHISKY GRADE B 3428.57 SQ. FT AND ELASTIC TAPE 88.23 METER	600 pairs
3.	LADIES RIDING LONG BOOTS MADE OUT OF CRUST COW LEATHER GRADE C 3333.33 SQ. FT, FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 2857.14 SQ. FT AND ELASTIC TAPE 73.52 METER	500 Pairs.
4.	LADIES RIDING LONG BOOTS MADE OUT OF CRUST COW LEATHER GRADE D 766.66 SQ. FT, FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 657.14 SQ. FT AND ELASTIC TAPE 16.91 METER	115 pairs.

Import items recommendation for export items S.N. 1 to 4:

S. No.	Description	Technical Characteristic	Qty. recommended
1	CRUST COW LEATHER	1.2mm - 1.6 mm	4.99 Sq. Ft per pair
2	FINISHED LEATHER PIG LINING	0.5 mm-0.7 mm	4.65 Sq. Ft per pair
3	ELASTIC TAPE	T.C. Polyester 71% + elastic gore 29% (relevant thickness and width)	Net +1%

S.N.	Export item	Qty.
5.	LADIES RIDING HALF BOOTS MADE OUT OF CRUST COW LEATHER GRADE A 6933.33 SQ. FT AND FINISHED LEATHER PIG LINING COLOUR BEIGE GRADE B 5942.85 SQ. FT	2080 Pairs
6.	LADIES RIDING HALF BOOTS MADE OUT OF CRUST COW LEATHER GRADE B 10133.33 SQ. FT AND FINISHED LEATHER PIG LINING COLOUR WHISKY GRADE B 8685.71 SQ. FT	3040 Pairs
7.	LADIES RIDING HALF BOOTS MADE OUT OF CRUST COW LEATHER GRADE C 10400 SQ. FT AND FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 8914.28 SQ. FT	3120 pairs
8.	LADIES RIDING HALF BOOTS MADE OUT OF CRUST COW LEATHER GRADE D 1000.00 SQ. FT AND FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 857.14 SQ. FT	300 Pairs

Import items recommendation for export items s.n. 5 to 8:

S. No.	Description	Technical Characteristic	Qty. recommended
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1	CRUST COW LEATHER	1.2mm - 1.6 mm	3.00 Sq. Ft per pair
2	FINISHED LEATHER PIG LINING	0.5 mm-0.7 mm	3.50 Sq. Ft per pair

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	118 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00209599AM22
RA File Number	05AA04090530 AM22
Licence No and Date	0511005344/11/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	119 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002155AM23
RA File Number	03AA040110146 AM22
Licence No and Date	0311007663/12/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Export wise import details in sq. Mtr. /Pc in tabulation form.
2. Export product S.N. 1 to 3 is mix of variety of items. Quantity of each product with product wise inputs is required. Or the applicant may give total SQM of export products rather than number, Weight of each of the 3 export products with weight of corresponding input fabrics.

3. Sizes of first 3 export products in the description of these export products,

The case stands deferred for re-listing.

Case No.	120 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00211463AM22
RA File Number	05AA04089559 AM22
Licence No and Date	0511005381/13/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	121 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002588AM23
RA File Number	05AA04087981 AM22
Licence No and Date	0511005406/13/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Personal Hearing 2. Justification for 3% wastages. <p>The case stands deferred for re-listing.</p>	

Case No.	122 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00214974AM22
RA File Number	03AA040109297 AM22
Licence No and Date	0311007743/18/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. Based on recommendation of technical authority, committee also noted that firm is using trims and embellishments in the final product hence correctness of the requirement cannot be verified by weight. Therefore, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Total sq. mtr. of each export product. 2. Sq. mtr. of corresponding input fabric used <p>The case stands deferred for re-listing.</p>	

Case No.	123 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	K.P.R. MILL LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM REVIW00002543AM23		
RA File Number	32AA04024174 AM22		
Licence No and Date	3211001775/20/10/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the Adhoc norms as under;			
Export item	Qty.	Import item	Qty. Recommended
86% POLYESTER 14% ELASTHANE KNITTED BABIES (SWADDLE) BLANKETS		86% COOLMAX POLYESTER 14% SPANDEX SINGLE JERSEY KNITTED BRUSHED FABRIC 275 GSM+/-10% (6893 KGS)	0.87 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	124 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00222246AM22

RA File Number	05AA04092948 AM22
Licence No and Date	0511005590/22/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> 1. Justification of two fabrics used in both export items. 2. Justification for requirement of fabric in export-1. <p>The firm has submitted improper reply and submitted CAD, Image and measurement chart in their reply. Hence committee decided to send a reminder to furnish the proper reply as mentioned above.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	125 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S.K. INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00226225AM22
RA File Number	06AA04006504 AM22
Licence No and Date	0611000838/26/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p> <p>Export item: SADDLES (MADE OF SYNTHETIC LEATHER (THE CONTENT OF IMPORTED WILL BE USED 8571.42 SQ. METER)</p> <p>Qty.: 3000.0 Nos.</p> <p>Import Item: SYNTHETIC LEATHER (GSM 3000)</p> <p>Qty. Recommended: 9000 Sq. Mtr.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	126 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00229499AM22
RA File Number	05AA04094129 AM22
Licence No and Date	0511005741/28/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Personal hearing (physical) with Sample of product. 2. Justification for high consumption. <p>The case stands deferred for re-listing.</p>	

Case No.	127 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00231086AM22
RA File Number	07AA04035117 AM22
Licence No and Date	0711002067/29/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has not submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to send reminder to the firm to furnish proper CAD mentioning numbers of bundles on it.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	128 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00231105AM22
RA File Number	05AA04094621 AM22
Licence No and Date	0511005791/29/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has</p>	

not submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to send a reminder to the firm to furnish the following:

1. Proper CAD mentioning no of bundles on it.
2. Image with mentioning product description.
3. How come CAD efficiency is as low as 25%.
4. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	129 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00237875AM22
RA File Number	05AA04094296 AM22
Licence No and Date	0511005816/01/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Details of Export List	Qty.	Import item	Qty Recommended
01	Ladies Romper Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10 Percent) Style No. 132-CM 22	178 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 190 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	2.56 Sq. Mtr/Pc
02	Ladies Plazo Pant Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10 Percent) Style No. 133-CM22	109 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 190 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	2.80 Sq. Mtr/Pc
03	Ladies Swimsuit	240	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 190	2.75 Sq. Mtr/Pc

	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10 Percent) Style No. 755-SH22	Nos.	(+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	
04	Ladies Plazo Pant Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10 Percent) Style No. 133-CA22, 710-TU22	397 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	2.45 Sq. Mtr/Pc
05	Ladies Swimsuit Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10 Percent) Style No. 674-CA22	96 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	1.68 Sq. Mtr/Pc.
06	Ladies Hooded Dress Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10 Percent) Style No. 502-DE22, 502-NA22, 502-NA22, 502-SH22	1560 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	2.48 Sq. Mtr/Pc
07	Ladies Romper Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10 Percent) Style No. 143-DE22, 132-DE22, 132-CM22	1000 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	2.22 Sq. Mtr/Pc
08	Ladies Jumpsuit Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10 Percent) Style No. 131-CM22	400 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	3.53 Sq. Mtr/Pc
09	Ladies Swimsuit	300	80% Nylon 20% Spandex	1.52 Sq. Mtr/Pc

Made Of 80% Nylon 20% Spandex Dyed Knitted Fabric GSM 190 (+/- 10 Percent)		Nos.	Printed Knitted Fabric, GSM 190 (+/-10 Percent) Width 60 Inches Cutable is 58 Inches	
Style No. 152-TU22				
10	Ladies Swimsuit	450	80% Nylon 20% Spandex Dyed Knitted Fabric GSM 190 (+/-10 Percent) Width 60 Inches Cutable is 58 Inches	0.93 Sq. Mtr/Pc
Made Of 80% Nylon 20% Spandex Dyed Knitted Fabric GSM 190 (+/- 10 Percent) And 80% Nylon 20% Spandex Printed Knitted Fabric		Nos.		
GSM 190 (+/-10 Percent)				
Style No. 768-CM22, 768-CM22			80% Nylon % Spandex Printed Knitted Fabric GSM 190 (+/-10 Percent) Width 60 Inches Cutable is 58 Inches	0.94 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	130 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	MATMAN PLASTICS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002580AM23
RA File Number	05AA04095567 AM22
Licence No and Date	0511005884/02/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Details of Export List	Qty.	Import item	Qty. Recommended
01	ACUPRESSURE PILLOW SMALL	4200 Nos.	LATEX FOAM SHEET OF REL. DENSITY	1.01 KG /KG CONTENT IN EXPORT
02	ACUPRESSURE PILLOW LARGE	26000 Nos.	LATEX FOAM SHEET OF REL. DENSITY	1.01 KG /KG CONTENT IN EXPORT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	131 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00239919AM22
RA File Number	05AA04095125 AM22
Licence No and Date	0511005927/02/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted improper reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided send a reminder to the firm to furnish the justification for use of two fabrics in garment.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	132 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001472AM23
RA File Number	32AA04026155 AM22
Licence No and Date	3211001897/08/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was approved with 22% of wastages against 35%. The committee went through the details submitted in this case and based on cue from SION J-100, J-101 and recommendation of technical authority; decided to re-fix the Adhoc norms as applied for</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	133 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00250603AM22
RA File Number	06AA04007981 AM22

Licence No and Date	0611000888/12/11/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Taking cue from G-25, the following norms are recommended:			
Export item: LAIDES RIDING BOOTS (MADE OF PU SYNTHETIC LEATHER 6857.14 MTR , PU LINING 6857.14 MTR AND ELASTIC TAPE 4571.42 MTR IN EXPORT PRODUCT)			
Qty.: 24000.0 pairs,			
Import items:			
S. No.	Description	Technical Characteristic	Qty. recommended
1	PU SYNTHETIC LEATHER	1.0mm - 1.2 mm	4.42 Sq. Ft per pair
2	PU Lining SURFACING COATING 100% PU backing 100% non-woven	Relevant thickness	4.42 Sq. Ft per pair
3	ELASTIC TAPE	T.C. Polyester 71% + elastic gore 29% (relevant thickness and width)	Net +1%
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	134 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00257344AM22
RA File Number	05AA040102106 AM22
Licence No and Date	0511006256/18/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:	

Export item: LEATHER HAND BAG FOR LADIES EW CROSSBODY**Qty.** 38751 Nos.**Import items recommendation**

SN.	Description of input	Technical Characteristics	UOM	Qty. Recommended
1	COW SPLIT FINISHED LEATHER	Finished Leather (relevant thickness)	SF	Net +5%
2	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	GSM 130 +/- 10%	SQM	Net +5%
3	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER LOGO -3.5MM LEG _HH73787	METAL PARTS	NOS	Net +1%
4	METAL PARTS FOR BAG - 41MM CALISTA PULLER_HH62050	METAL PARTS	NOS	Net +1%
5	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	METAL PARTS	NOS	Net +1%
6	METAL PARTS FOR BAG -12 MM SQUARE SECTION D RING _HH212970	METAL PARTS	NOS	Net +1%
7	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	METAL PARTS	NOS	Net +1%
8	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	METAL PARTS	MTR	Net +1%
9	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	METAL PARTS	NOS	Net +1%
10	METAL TOP STOPPER # 5 GOLD	METAL PARTS	NOS	Net +1%
11	METAL BOTTOM STOPPER # 5 CLAW TYPE	METAL PARTS	NOS	Net +1%

12	MK BOOKLET		NOS	Net to net
13	TECH CARD		NOS	Net to net
14	HANGTAG		NOS	Net to net
15	QR LABEL		NOS	Net to net
16	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	GSM 75 +/- 10%	SQM	Net +5%
17	SYNTHETIC PU LEATHER - GSM 570 +/- 10 PERCENT	GSM 570 +/- 10%	SQM	Net 5%
18	SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	GSM 646 +/- 10%	SQM	Net +5%
19	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10 PERCENT	GSM 200 +/- 10%	SQM	Net +5%
20	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	GSM 90 +/- 10%	SQM	Net +1%
21	LEATHER BOARD - 0.8 MM Thickness	0.8 MM Thick	KG	Net +5%
22	LEATHER BOARD - 1 MM Thickness	1 MM Thick	KG	Net +5%
23	PE FOAM TUBE - 1 MM Thickness (Small Handle)	1 MM Thickness	KG	Net +1%
24	PE FOAM TUBE - 1 MM Thickness (Long Handle)	1 MM Thickness	KG	Net +1%
25	ADHESION PROMOTER - UA400H	UA400H	KG	197.6301*
26	PRIMER - DA550	DA550	KG	790.5204*
27	EDGE PAINT SEMI GLOSSY - DAS660	DAS660	KG	197.6301*
28	PLASTIC ROLL FILLER - 200 MM x 250	200 MM x 250	KG	Net +1%

MM, 20 MICRON, HDPE

MM, 20
MICRON, HDPE

*Subject to 2% FOB value of export combining three items together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	135 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002188AM23
RA File Number	05AA040100247 AM22
Licence No and Date	0511006227/18/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-23, the following norms are recommended:

S.NO	EXPORT ITEMS	STYLE NO	QTY
1.	SLING BAGS MADE OF 100 PERCENT PU SYNTHETIC FABRIC GSM 500, 644, 500 +- 10 PERCENT + 100 PERCENT POLYESTER FABRIC GSM 67 +- 10 PERCENT + 100 PERCENT POLY VINLE CHLORIDE (PVC) FABRIC GSM 400, 387, 251, 344 +- 10 PERCENT + CARDBOARD GSM 674, 435 +- 10 PERCENT	STYLE: BCLARE- DT618125	8750 NOS.

Import Items:

S.NO	Description	Technical Specification	UOM	Qty +Wastages (%)
1	100% PU Synthetic Fabric	Width 52"GSM 500+-10%	SQM	Net+0.14
2	100% PU	Width 52" GSM 644 +-10%	SQM	Net+0.49

	Synthetic Fabric			
3	100% PU Synthetic Fabric	Width 52" GSM 500 +-10%	SQM	Net+2.43
4	100% Polyester Fabric	Width 56" GSM 67+-10%	SQM	Net+0.02
5	100% Poly Vinle Chloride (PVC) Fabric	Width 56" GSM 400+-10%	SQM	Net+2.99
6	100% Poly Vinle Chloride (PVC) Fabric	Width 52" GSM 387+-10%	SQM	Net+0.13
7	100% Poly Vinle Chloride (PVC) Fabric	Width 52" GSM 251+-10%	SQM	Net+1.87
8	CARDBOARD	Width 52" GSM 674+-10%	SQM	Net+0.95
9	CARDBOARD	Width 52" GSM 435+-10%	SQM	Net+0.66
10	100% Poly Vinle Chloride (PVC) Fabric	Width 56" GSM 344+-10%	SQM	Net+0.22
11	METAL LOGO	B1703R-V2 * 4.0MM-SHINY NICKEL	PCS	Net to net
12	METAL LOGO	SM-240B LOGO,SHINY NICKEL	PCS	Net to net
13	CORD STOPPER	5.0MM,SHINY NICKEL	PCS	Net+1.0
14	METAL EYELET	18M/M,SHINY BRASS	PCS	Net+1.0
15	METAL RING	1-1/2"*4.5MM-O Ring,SHINY NICKEL	PCS	Net+1.00
16	METAL BUCKLE	5/8*4.0MM-Buckle,SHINY BRASS	PCS	Net to net

17	MAGNET	12MM*21MM,SHINY NICKEL	PCS	Net+1.0
18	METAL DOG HOOK	3/8",SHINY NICKEL	PCS	Net+1.0
19	METAL LOGO	B1647 LOGO,SHINY BRASS	PCS	Net to net
20	METAL ZIPPER SLIDER	5#-METAL Zip SLIDER+SM-235A	PCS	Net+1.0
21	METAL ZIPPER SLIDER	#5-METAL Zipper	PCS	Net+1.0
22	METAL ZIPPER TAPE	#5,GUOMAO-AH071 ICE PINK LABDIP+NICKEL	YARDS	Net+0.21
23	NYLON ZIPPER TAPE	#3 nylon zipper, DIAMOND LOGO NATURAL/BLACK	YARDS	Net+1.0
24	NYLON THREAD	GUOMAO-AH071 ICE PINK LABDIP, BLACK#1, GUOMAO-AH071 BLACK#1 AND GUOMAO-AH071 FOG LABDIP	PCS	Net+1.0
25	POLYESTER THREAD	GUOMAO-AH071 ICE PINK LABDIP, BLACK#1, GUOMAO-AH071 FOG LABDIP AND DIAMOND LOGO NATURAL	PCS	Net+1.0
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	136 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00257589AM22
RA File Number	05AA040102576 AM22
Licence No and Date	0511006274/18/11/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Reason with justification for the 74.72% wastage in Synthetic PU leather for making the export item.
2. Personal Hearing with samples.

The case stands deferred for re-listing.

Case No.	137 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00256659AM22
RA File Number	04AA04035625 AM22
Licence No and Date	0411001838/18/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-13, the following norms are recommended:

Export item:- GENTS LEATHER SHOES UPPERS

Qty. 9000 Pairs.

IMPORT ITEMS

SL NO	IMPORT ITEMS	MATERIAL SPECIFICATION	QTY.RECOMMENDED PER PAIR
1	COW FINISHED LEATHER	Cow Veau Viiking leather skin thickness 1.4 - 1.6 mm	2.0X 6000 = 12,000 Sqft
2	COW FINISHED LEATHER	Cow Veganu calf leather skin thickness 1.4 - 1.6 mm	2.0 X 3000 = 6,000 Sqft
3	COW FINISHED LINING	Cow FR Lining Analine - 0.7 - 0.9 mm	1.75 X 9000 = 15,750 Sqft

LEATHER

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	138 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00257339AM22
RA File Number	05AA040101790 AM22
Licence No and Date	0511006255/18/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export Item: LEATHER HAND BAG FOR LADIES LG EW CROSSBODY

Qty.: 6450.0 Pcs

Import Items:

Sl No.	Description of input	Technical Characteristics	UOM	Qty. recommended
1	COW SPLIT FINISHED LEATHER	Finished Leather (Relevant thickness)	SF	Net +5%
2	SYNTHETIC PU LEATHER - GSM 990 +/- 10 PERCENT	GSM 990 +/- 10%	SQM	Net +5%
3	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	GSM 130 +/- 10%	SQM	Net +5%
4	METAL PARTS FOR BAG - 50MM RAISED METAL LETTERS	METAL PARTS	NOS	Net +1%
5	METAL PARTS FOR BAG - 12.5MM G 3.1MM D RING	METAL PARTS	NOS	Net +1%

6	METAL PARTS FOR BAG - 12MM T:3MM OXFORD BUCKLE (LOGO ON RIGHT SIDE)	METAL PARTS	NOS	Net to net
7	METAL PARTS FOR BAG - 38MM ZOE HINGE PULLER	METAL PARTS	NOS	Net +1%
8	METAL PARTS FOR BAG -12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	METAL PARTS	NOS	Net +1%
9	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	METAL PARTS	MTR	Net +1%
10	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	METAL PARTS	NOS	Net +1%
11	METAL TOP STOPPER # 5 GOLD	METAL PARTS	NOS	Net +1%
12	METAL BOTTOM STOPPER # 5 CLAW TYPE	METAL PARTS	NOS	Net +1%
13	MK BOOKLET		NOS	Net to net
14	TECH CARD		NOS	Net to net
15	HANGTAG		NOS	Net to net
16	QR LABEL		NOS	Net to net
17	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	GSM 75 +/- 10%	SQM	Net +5%
18	SYNTHETIC PU LEATHER - GSM 570 +/- 10 PERCENT	GSM 570 +/- 10%	SQM	Net +5%
19	SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	GSM 646 +/- 10%	SQM	Net +5%
20	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10	GSM 200 +/- 10%	SQM	Net +5%

	PERCENT			
21	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	GSM 90 +/- 10%	SQM	Net +5%
22	LEATHER BOARD - 0.8 MM Thickness	0.8 MM Thick	KG	Net +5%
23	LEATHER BOARD - 1 MM Thickness	1 MM Thick	KG	Net +5%
24	PE FOAM TUBE - 1 MM Thickness (Small Handle)	1 MM Thickness	KG	Net +1%
25	PE FOAM TUBE - 1 MM Thickness (Long Handle)	1 MM Thickness	KG	Net +1%
26	ADHESION PROMOTER - UA400H	UA400H	KG	32.8950* Kg
27	PRIMER - DA550	DA550	KG	131.5800*Kg
28	EDGE PAINT SEMI GLOSSY - DAS660	DAS660	KG	32.8950*Kg
29	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%

*Subject to 2% FOB value of export.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	139 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00268749AM22
RA File Number	05AA04094036 AM22
Licence No and Date	0511006480/29/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Reverse calculation starting from fabric taken to manufacture the product initially, wastage at each stage, fabric left after each process up-to the final product size in SQM. Justification of wastage at each stage of manufacturing.

The case stands deferred for re-listing.

Case No.	140 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002467AM23
RA File Number	06AX04000030 AM22
Licence No and Date	0611000998/20/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and noted that, the ad hoc norms has already been decided, based on SION and CLRI/CLE comments, however the firm has represented and stated to provide as applied for". The committee went through the details submitted in this case and decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Reasons with justification for higher norms of Leather and lining material for the export of Ladies riding long boots then proposed by CLRI and CLE for the same export item. 2. Efficiency of CAD with calculation of requirement of Leather and lining material. <p>The case stands deferred for re-listing.</p>	

Case No.	141 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002100AM23
RA File Number	03AX04000751 AM22
Licence No and Date	0311010530/14/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted review request for NC decision in Meeting no NC/5/MEET/Mar/202122/17 Dated 20.04.2022. The Committee went through the details submitted in this case and decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Submit detailed calculation with justification. 	

2. Personal hearing with sample of the export product.

The case stands deferred for re-listing.

Case No.	142 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002851AM23
RA File Number	02AX04000050 AM22
Licence No and Date	0211001834/03/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted review request as their case was rejected in NC Meeting no NC/5/MEET/Jul/202223/5 Dated 24.08.2022. The Committee went through the details submitted in this case and decided to ask the firm to submit the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image and measurement chart of the garment. 3. Export wise requirement of import in Sq. Mtr/Pc. 4. Appendix 4E <p>The case stands deferred for re-listing.</p>	

Case No.	143 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00341231AM22
RA File Number	04AX04000157 AM22
Licence No and Date	0411002530/03/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has not given the indigenous items in 4E. The item of export is GENTS LEATHER SHOES, but leather is neither imported nor indigenous has been indicated. Therefore committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. To indicate indigenous items in 4 E for the manufacture of export item. 2. Width of imported elastic item. 	

The case stands deferred for re-listing.

Case No.	144 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00341235AM22
RA File Number	04AX04000176 AM22
Licence No and Date	0411002534/03/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p> <p>Export Item: COW FINISHED LEATHER</p> <p>Qty.: 110992.0 SQUARE FEET (SQF)</p> <p>Import Item: TURKISH WET BLUE OX HIDES (0.7/0.8 MM Thickness)</p> <p>Qty. Recommended: 116541.6 SQUARE FEET (SQF)</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	145 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00341237AM22		
RA File Number	04AX04000158 AM22		
Licence No and Date	0411002528/03/02/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
EXPORT Items : GENTS LEATHER SHOES			
Qty.: 7980 PAIRS			
IMPORT ITEMS			
S.	IMPORT	MATERIAL SPECIFICATION	QTY.RECOMMENDED

NO	ITEMS		PER PAIR
1	COW FINISHED LEATHER	1.4-1.6mm Bovine Upper Leather	2.50 X 7980 = 19950 SQFT
2	OUTSOLE	CM679 EVA Outsole with Salpa stitched Welt Becken EVA Sole ,Beckfield Rubber sole	Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	146 / NC/5/MEET/Oct/202223/12
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00341241AM22
RA File Number	04AX04000168 AM22
Licence No and Date	0411002531/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm was asked vide dated 19.09.2022, 04.10.2022 and 28.10.2022 to furnish the following:

1. Manufacturing process, indicating stage-wise wastage of PROCESSED SHEEP LEATHER WET BLUE for the manufacturing the Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa(Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa.
2. Specification and thickness of Wet Blue leather and Export item/(s).
3. Calculation for the requirement of Wet Blue leather for the manufacturing of the Export Item.
4. Production of Export Item/(s) vis a vis consumption of Processed Sheep LEATHER Wet Blue for the last three years duly certified by Chartered Accountant.

It was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	147 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00342399AM22

RA File Number	04AX04000183 AM22		
Licence No and Date	0411002570/03/02/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
<i>Taking cue from G-14, the following norms are recommended:</i>			
EXPORT Items : GENTS LEATHER SHOES			
Qty.: 7980 PAIRS			
IMPORT ITEMS			
S. NO	IMPORT ITEMS	MATERIAL SPECIFICATION	QTY.RECOMMENDED PER PAIR
1	COW FINISHED LEATHER	1.4-1.6mm Bovine Upper Leather	2.50 X 7980 = 19950 SQFT
2	OUTSOLE	CM679 EVA Outsole with Salpa stitched Welt Becken EVA Sole ,Beckfield Rubber sole	Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	148 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00343318AM22
RA File Number	04AX04000190 AM22
Licence No and Date	0411002575/04/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p> <p>Export Item: Matte sheep skiver Nappa Dyed skins Finished Leather</p> <p>Qty.: 210193.0 Sq. Ft</p> <p>Import Item: Sheep Wet Blue Skins (THICKNESS 0.7 to 0.8MM)</p>	

Qty. Recommended: 220702.65 Sq. Ft

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	149 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SOCCER INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00346880AM22
RA File Number	30AX04000100 AM22
Licence No and Date	3011001743/08/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>“Net import content of imported raw materials should be reflected in shipping bill”.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	150 / NC/5/MEET/Oct/202223/12
Case Status	Case Rejected
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00350045AM22
RA File Number	04AX04000206 AM22
Licence No and Date	0411002613/10/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide letter dated 19.09.2022,05.10.2022 and 28.10.2022 to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification of All the import items including finished /fur leather, giving details thereof, and indicating location/function in uppers 2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency. 3. The description of all the export items is the same, therefore, to indicate difference in these Export items. 4. Calculation for the requirement of imported and indigenous inputs for manufacturing Export items, comparing in tabular form with SION fixed in Hand-Book of procedure Vol. II i.e. G-24 with Justification for additional requirements, if any. 5. Requirement of Lining, Reinforcement material, Stamping foil and others should be in Sq. Ft/niche/Meter as per the SION and reason for Reinforcement material in pcs and Meter. If it is tape then to give width to it. <p>It was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided</p>	

to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	151 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00352245AM22
RA File Number	04AX04000213 AM22
Licence No and Date	0411002625/11/02/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-8 and G-13 the following norms are recommended:

Export item-1: GENTS LEATHER HALF BOOT UPPER

Qty.: 20430 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair	
1	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	6940	1.471 X 6940 = 10211.2 Sq. Ft	
2	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm)	4890	2.160 X 4890 = 10564.7 Sq. Ft	
3	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	2000	1.672 X 2000 = 3344 Sq. Ft	
4	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. BL (Bovine Upper Leather 2mm)	1040	0.396 X 1040 = 411.84 Sq. Ft	
5	COW FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm)	1040	0.530 X 1040 = 551.2 Sq. Ft	

6	COW FINISHED LEATHER	NUBUCK 1,9 BLACK (Bovine Upper Leather 1.9mm)	1600	2.000 X 1600 = 3200	Sq. Ft
7	COW FINISHED LEATHER	FULLGR 2,0 BLACK GT (Bovine Upper Leather 2mm)	1000	2.930 X 1000 = 2930	Sq. Ft
8	COW FINISHED LEATHER	TONGUE 0,9 GT (Bovine Upper Leather 0.9mm)	1000	1.634 X 1000 = 1634	Sq. Ft
9	COW FINISHED LEATHER	FULLGR NIR 2,0 BLACK (Bovine Upper Leather 2mm)	4000	3.733 X 4000 = 14932	Sq. Ft
10	COW FINISHED LEATHER	TONGUE NIR 1,3 BLACK (Bovine Upper Leather 1.3mm)	4000	1.391 X 4000 = 5564	Sq. Ft
		Total		2.611 X 20430 = 53342.9	Sq. Ft
11	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	1040	Net to net in Pcs	
12	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	12790	Net to net in Pcs	
14	KNITTED LINING	Lining material blk grey (Felt Lining)	1300	0.206 X 1300 = 267.8	in Sqmtr
15	KNITTED LINING	CORELLE + CORELLE (Cambrelle Lining)	4000	0.101 X 4000 = 404	in Sqmtr
16	MESH LINING	Spacer Lining Material Grey (Mesh Lining With Foam)	8280	0.173 X 8280 = 1431.74	in Sqmtr
17	MESH LINING	Spacer Lining Material Black (Mesh Lining With Foam)	4550	0.114 X 4550 = 520.26	in Sqmtr
18	MESH LINING	NETVISION BL-GR +100 (Upper Mesh Lining)	1600	0.116 X 1600 = 185.6	in Sqmtr

19	MESH LINING	RANDORIX ORANGE (Mesh Lining)	2000	0.183 X 2000 = 366 in Sqmtr	
20	NON WOVEN LINING	INTERLINING +GLUE WH (Vamp Lining)	4000	0.019 X 4000 = 76 in Sqmtr	
21	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	13830	0.022 X 13830 = 307.47 in Sqmtr	
39	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	10280	0.029 X 10280 = 294.22 in Sqmtr	
53	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	12530	0.046 X 12530 = 579.87 in Sqmtr	
40	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	5550	0.072 X 5550 = 400.67 in Sqmtr	
41	SYNTHETIC LINING	NAPPA SOFT GT (Synthetic Lining)	1000	0.036 X 1000 = 36 in Sqmtr	
13	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	6940	0.068 X 6940 = 471.92 in Sqmtr	
22	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	8280	0.123 X 8280 = 1015.86 in Sqmtr	
23	NON WOVEN LINING	MYCROSUEDE 2,0 GT BL (Micro Suede 2mm)	1600	0.085 X 1600 = 136 in Sqmtr	
				0.318 X 20430 = 6493.41 in Sqmtr	
42	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	2600	0.261 X 2600 = 679.8 in Sqmtr	
43	SYNTHETIC LINING	GORE-TEX CARBON (Water Proof Lining Material)	1000	0.013 X 1000 = 13.00 in Sqmtr	

45	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	2600	0.022 X 2600 = 56.00 in Sqmtr	
44	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	13830	Net to Net in Pairs	
76	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	2600	0.023 X 2600 = 60.80 in Sqmtr	
57	FOAM	Air memory 8mm (Memory Foam 8mm)	8940	0.056 X 8940 = 504.72 in Sqmtr	
58	FOAM	Cell Foam 8mm (Cell Foam 8mm)	14430	0.037 X 14430 = 530.79 in Sqmtr	
49	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	4100	0.003 X 4100 = 12.30 in Sqmtr	
50	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	2840	0.003 X 2840 = 8.52 in Sqmtr	
51	REFLECTIVE LINING	REFLECTIVE GREY (Upper Reflector)	1600	0.014 X 1600 = 22.40 in Sqmtr	
27	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	2600	2.136 X 2600 = 5554 in Mtr	
28	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	2600	0.900 X 2600 = 2340 in Mtr	
24	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	1040	0.600 X 1040 = 624 in Mtr	
25	REINFORCEMENT TAPE	ZIPPER BAND 18 MM (Webbing Tape)	1300	0.500 X 1300 = 650 in Mtr	
26	REINFORCEMENT TAPE	SEAMBAND 12 MM GREY (Webbing Tape)	1340	0.2 X 1340 = 268 in Mtr	

29	REINFORCEMENT TAPE	D-RING TAPE AS1501 (Webbing Tape)	1000	0.36 X 1000 = 360 in Mtr	
30	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	2000	0.24 X 2000 = 480 in Mtr	
31	REINFORCEMENT TAPE	CHARMES SIDE (Webbing Tape)	4000	0.7 X 4000 = 2800 in Mtr	
47	POLYESTER RIBBON	STRAP BLACK FIRE 25 (Webbing Tape)	1340	0.26 X 1340 = 348.40 in Mtr	
46	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	6100	0.193 X 6100 = 1178 in Mtr	
48	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	1600	0.34 X 1600 = 544 in Mtr	
54	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	2840	0.18 X 2840 = 511.20 in Mtr	
79	RIBBON	SA-BACKLOOP IR 30 (Polyester Webbing Tape)	4000	0.454 X 4000 = 1816 in Mtr	
55	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	2510	0.19 X 2510 = 476 in Mtr	
56	REFLECTIVE RIBBON	REFLEX YELLOW 9MM (Reflector Ribbon)	1040	0.6 X 1040 = 624 in Mtr	
59	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	2000	Net to Net in Pairs	
69	VELCRO	100mm Velcro loop, Black (Velcro)	1340	Net +1% in Mtr	

70	VELCRO	100mm Velcro Hook Black (Velcro)	1340	Net +1% in Mtr	
71	ZIP FASTENER	ZIPPER 8MM BL (Zip fasteners)	2300	Net +1% in Mtr	
32	METAL FITTING	B978-15 LACE (Metal Wire Lace)	11880	1.855 X 11880 = 22038 in Mtr	
33	METAL FITTING	RIVET 4/7/7 GUNMETA (Gunmetal Flat Eyelet)	5340	Net +1% in Pcs	
34	METAL FITTING	WASHER 4,5/8,5/0,7 (Gunmetal Flat Eyelet, Washer)	4000	Net +1% in Pcs	
37	METAL FITTING	RIVET 4/8/7 GUNMETAL (Gunmetal Flat Eyelet, Washer)	2300	Net +1% in Pcs	
35	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	4550	Net +1% in Pcs	
36	METAL FITTING	HOOK 409 GUNMETAL (Metal Hook)	6300	Net +1% in Pcs	
38	METAL FITTING	LACEBLOCKER GUNMETAL (Metal Hook)	4000	Net +1% in Pcs	
77	RIBBON	B1738 TXT BLACK 25MM (Lace Holding Webbing Tape)	2000	Net +1% in Pcs	
78	RIBBON	B1739 TXT BLACK 30MM (Lace Holding Webbing Tape)	2000	Net +1% in Pcs	
62	PLASTIC LACE LOOP	B1818 EYEST.GUIDE 15 (Plastic Lace Loop)	6940	Net +1% in Pcs	
63	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	8280	Net +1% in Pcs	

64	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	1600	Net +1% in Pcs	
65	PLASTIC LACE LOOP	B628A EYESTAYGUIDE15 (Plastic Lace Loop)	1600	Net +1% in Pcs	
66	PLASTIC LACE LOOP	B631B EYESTAYGUIDE30 (Plastic Lace Loop)	1600	Net +1% in Pcs	
67	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	2000	Net +1% in Pcs	
52	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	9880	Net to net in Pcs	
60	PLASTIC LACE TIGHTNER	M4 HOUSING DIAL B (Plastic Lace Tightener)	11880	Net to net in Pcs	
61	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	2000	Net to net in Pcs	
68	PLASTIC LACE TIGHTNER BASE	M4 BAYONET TONGUE (Plastic Lace Tightener)	9880	Net to net in Pcs	
72	WOVEN LABLE	Sievi Woven Label Black/White (Decorative Label)	1300	Net to net in Pcs	
73	WOVEN LABLE	GORE WOVENLABEL SMAL (Decorative Label)	1600	Net to net in Pcs	
74	WOVEN LABLE	GORE WOVEN LABEL (Decorative Label)	1000	Net to net in Pcs	
75	WOVEN LABLE	SA-TOWER NEW MONDOP. (Decorative Label)	4000	Net to net in Pcs	
80	PLASTIC FOAM	METATARASAL XRD SIZE (Plastic Tongue Foam Component)	2000	Net to net in Pairs	

Export item-2: GENTS LEATHER SHOE UPPER**Qty. :** 19320 pairs**Import items:**

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
81	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	13360	1.055 X 13360 = 14100.6 in Sq. Ft.
82	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm)	3620	1.599 X 3620 = 5789.12 in Sq. Ft.
83	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	1500	1.272 X 1500 = 1908 in Sq. Ft.
84	COW FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm)	1000	0.344 X 1000 = 344 in Sq. Ft.
85	COW FINISHED LEATHER	NUBUCK 1,9 BLACK (Bovine Upper Leather 1.9mm)	840	1.793 X 840 = 1506.12 in Sq. Ft.
86	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. (Bovine Upper Leather 2mm)	1000	0.342 X 1000 = 342 in Sq. Ft.
				1.242 X 19320 = 23989.80 Sq. Ft
87	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	1000	Net to Net in Pcs
88	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	17820	Net to Net in Pcs
120	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	17480	0.045 X 17480 = 779.47 in Sqmtr

90	KNITTED LINING	INTERLINING 170 WHIT (Felt Lining)	840	0.017 X 840 = 14.28 in Sqmtr
91	MESH LINING	Spacer Lining Material Grey (Mesh lining With Foam)	12690	0.113 X 12690 = 1427.67 in Sqmtr
92	MESH LINING	Spacer Lining Material Black (Mesh lining With Foam)	1670	0.087 X 1670 = 145.28 in Sqmtr
93	MESH LINING	TEBOX AD4 PINK 245 (Mesh Lining)	1620	0.087 X 1620 = 140.94 in Sqmtr
94	MESH LINING	RANDORIX ORANGE (Mesh Lining With Foam)	1500	0.086 X 1500 = 129 in Sqmtr
107	SYNTHETIC LINING	NAPPA SOFT GT (Synthetic Lining)	1840	0.018 X 1840 = 32.44 in Sqmtr
95	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	17480	0.030 X 17480 = 530.48 in Sqmtr
105	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	13860	0.014 X 13860 = 197.04 in Sqmtr
106	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	5960	0.052 X 5960 = 311.09 in Sqmtr
89	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	12360	0.064 X 12360 = 796.60 in Sqmtr
96	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	14310	0.084 X 14310 = 1195.25 in Sqmtr
97	NON WOVEN LINING	MYCROSUEDE 2,0 GT BL (Micro Suede 2mm)	1000	0.100 X 1000 = 100 in Sqmtr
108	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	1840	0.217 X 1840 = 398.64 in Sqmtr

110	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	1840	0.020 X 1840 = 36.80 in Sqmtr
115	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	1660	0.011 X 1660 = 18.26 in Sqmtr
116	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	9080	0.011 X 9080 = 99.88 in Sqmtr
117	REFLECTIVE LINING	REFLECTIVE GREY (Upper Reflector)	1000	0.011 X 1000 = 11.00 in Sqmtr
118	REFLECTIVE LINING	REFLECTIVE PINK (Upper Reflector)	1620	0.010 X 1620 = 16.20 in Sqmtr
124	FOAM	Cell Foam 8mm (Cell Foam 8mm)	18480	0.037 X 18480 = 688.30 in Sqmtr
134	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	1840	0.023 X 1840 = 41.48 in Sqmtr
99	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	1840	1.636 X 1840 = 3010 in Mtr
100	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	1840	0.9 X 1840 = 1656 in Mtr
109	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	17480	Net to Net in Pairs
125	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	1500	Net to Net in Pairs
131	VELCRO	100mm Velcro loop, Black (Velcro)	1950	0.11 X 1950 = 214.50 in Mtr
132	VELCRO	100mm Velcro Hook Black (Velcro)	1950	0.11 X 1950 = 214.50 in Mtr

103	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	14860	1.200 X 14860 = 17832 in Mtr
102	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	1000	Net to Net In Pcs
104	METAL FITTING	D-RING 404/7 GUNMETA (Gunmetal Flat Eyelet)	2510	Net +1% In Pcs
128	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	13360	Net +1% In Pcs
129	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	13360	Net +1% In Pcs
130	PLASTIC BUCKLE	STRAP HOLDER 37 MM (Elastic Tightening Plastic Buckle 37MM)	1950	Net +1% In Pcs
98	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	1670	0.4 X 1670 = 668 in Mtr
101	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	1500	0.16 X 1500 = 240 in Mtr
111	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	3160	0.198 X 3160 = 625 in Mtr
112	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	1000	0.25 X 1000 = 250 in Mtr
113	POLYESTER RIBBON	RIBBON 12 YE/BL/REF (Polyester Webbing Tape)	1950	0.14 X 1950 = 273 in Mtr
114	POLYESTER RIBBON	Polyester Ribbon Black/Neon Pink/Reflect (Polyester Webbing Tape)	1620	0.25 X 1620 = 405 in Mtr

121	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	9080	0.25 X 9080 = 2270 in Mtr
122	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	670	0.16 X 670 = 107.20 in Mtr
123	REFLECTIVE RIBBON	REFLEX BLACK 9MM WR (Reflector Ribbon)	840	0.36 X 840 = 302.40 in Mtr
135	RIBBON	B1739 TXT BLACK 30MM (Webbing Tape)	1500	Net to Net In Pcs
119	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	14860	Net to Net In Pcs
126	PLASTIC LACE TIGHTNER	1580D LR6 DIAL (Plastic Lace Tightener)	14860	Net to Net In Pcs
127	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	14860	Net to Net In Pcs
133	WOVEN LABEL	GORE WOVEN LABEL SMAL (Woven Decorative Label)	1840	Net to Net In Pcs
136	PLASTIC FOAM	METATARASAL XRD SIZE (Plastic Tongue Foam Component)	1500	Net to Net In Pairs
Export item-3: GENTS LEATHER CUM SYNTHETIC SHOE UPPER				
Qty. : 5560 pairs				
Import items:				
S. No.	Description	Specification	Pairs	Qty. Recommended per pair

137	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	560	0.657 X 560 = 367.92 in Sq. Ft.
138	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	4000	0.699 X 4000 = 2796 in Sq. Ft.
139	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	1000	0.712 X 1000 = 712 in Sq. Ft.
140	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	5000	Net to Net In Pcs
141	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	560	Net to Net In Pcs
142	HEAT TRANSFER LABEL	TRANSFER TRACTIONPRO (Brand Label)	1000	Net to Net In Pcs
143	MESH LINING	RANDORIX GREEN (Mesh Lining)	4560	0.109 X 4560 = 498.16 in Sqmtr
144	MESH LINING	RANDORIX ORANGE (Mesh Lining)	1000	0.118 X 1000 = 118.00 in Sqmtr
150	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	560	0.014 X 560 = 7.84 in Sqmtr
155	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	5560	0.040 X 5560 = 223.08 in Sqmtr
145	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	5560	0.033 X 5560 = 184.04 in Sqmtr
151	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	5560	0.068 X 5560 = 380.12 in Sqmtr
157	FOAM	Cell Foam 8mm (Cell Foam 8mm)	5560	0.025 X 5560 = 138.56 in Sqmtr

146	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	1560	0.046 X 1560 = 71.84 in Sqmtr
147	NON WOVEN LINING	1.4mm Mycro suede black (Micro Suede 1.4mm)	1000	0.017 X 1000 = 17.00 in Sqmtr
161	UPPER CUT COMPONENT	HF M1036 LOW GREEN (Micro Suede Upper Component)	4000	Net to Net In Pairs
162	UPPER CUT COMPONENT	PRINT VL271 B/O (Micro Suede Upper Component)	1000	Net to Net In Pairs
148	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	560	Net to Net In Pcs
149	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	5000	1.2 X 5000 = 6000 in Mtr
152	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	5560	Net to Net In Pairs
153	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	1000	0.14 X 1000 = 140 in Mtr
156	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	4560	0.298 X 4560 = 1358.40 in Mtr
158	PLASTIC LOGO	SIDEPANEL BL (Brand Plastic Component)	560	Net to Net In Pairs
159	RUBBER LOGO	HEELPROT BLACK/LIME (Branded Rubber Logo)	560	Net +1% In Pairs
165	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	1000	Net +1% In Pcs
166	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20	4000	Net +1% In Pcs

		(Plastic Lace Loop)		
167	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	4000	Net +1% In Pcs
160	WOVEN LABEL	Shoe and Nail Label White (I) (Woven Decorative Label)	560	Net to Net In Pcs
154	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	5000	Net to Net In Pcs
163	PLASTIC LACE TIGHTNER	1580D LR6 DIAL (Plastic Lace Tightener)	5000	Net to Net In Pcs
164	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	5000	Net to Net In Pcs
Export item-4: GENTS SYNTHETIC SHOE UPPER Qty. : 13230 pairs Import items:				
S. No.	Description	Specification	Pairs	Qty. Recommended per pair
168	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	13230	0.139 X 13230 = 1838.97 in Sq. Ft.
169	HEAT TRANSFER LABEL	TRANS TRACTIONPRO YE (Brand Label)	13230	Net to Net In Pcs
171	KNITTED LINING	NEWD OG BLACK (Felt Lining)	13230	0.090 X 13230 = 1190.70 in Sqmtr
177	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	13230	0.040 X 13230 = 529.20 in Sqmtr

172	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	13230	0.031 X 13230 = 410.13 in Sqmtr
175	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	13230	0.017 X 13230 = 224.91 in Sqmtr
170	KNITTED LINING	ARIES+FELT BLACK (Upper Mesh Lining)	13230	0.023 X 13230 = 304.29 in Sqmtr
173	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	13230	0.061 X 13230 = 807.03 in Sqmtr
178	FOAM	FOAM D65 15 MM (15mm Foam)	13230	0.02 X 13230 = 264.60 in Sqmtr
179	UPPER CUT COMPONENT	PRINT VL459 (Micro Suede Upper Component)	13230	Net to Net In Pairs
180	UPPER CUT COMPONENT	TONG VL459 (Tongue Elastic Component)	13230	Net to Net In Pairs
174	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	13230	1.4 X 13230 = 18522 in Mtr
176	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	13230	Net to Net In Pairs
185	RIBBON	RIBBON 12 MM BLACK (Webbing Tape)	13230	0.64 X 13230 = 8467.20 in Mtr
186	RIBBON	B1738 TXT BLACK 25MM (Lace Holding Webbing Tape)	13230	Net +1% In Pcs
187	RIBBON	FORM TX2 YELLO 20 (Lace Holding Webbing Tape)	13230	Net +1% In Pcs
188	RIBBON	B1737 TXT BLACK 20 (Lace Holding Webbing Tape)	13230	Net +1% In Pcs

181	PLASTIC LACE TIGHTNER	LR6 DIAL YELLO RIGHT (Plastic Lace Tightener)	13230	Net to Net In Pcs
182	PLASTIC LACE TIGHTNER	LR6 DIAL YELLO LEFT (Plastic Lace Tightener)	13230	Net to Net In Pcs
183	PLASTIC LACE TIGHTNER FITTING	B1694 L6 BAYONET RIG (Plastic Lace Tightener)	13230	Net to Net In Pcs
184	PLASTIC LACE TIGHTNER FITTING	B1697 L6 BAYONET LEF (Plastic Lace Tightener)	13230	Net to Net In Pcs

Export item-5: GENTS SYNTHETIC HALF BOOT UPPER

Qty. : 2500 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair	
189	HEAT TRANSFER LABEL	TRANS TRACTIONPRO YE (Brand Label)	2500	Net to Net In Pcs	
190	MESH LINING	Spacer Lining Material Black (Mesh lining With Foam)	2500	0.049 X 2500 = 122.50 in Sqmtr	
191	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	2500	0.104 X 2500 = 260.00 in Sqmtr	
195	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	2500	0.082 X 2500 = 205.00 in Sqmtr	
197	SYNTHETIC LINING	PUMA BLACK+450 FELT (Upper Mesh Lining)	2500	0.048 X 2500 = 120.00 in Sqmtr	

196	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	2500	0.237 X 2500 = 592.50 in Sqmtr	
198	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	2500	0.020 X 2500 = 50.00 in Sqmtr	
200	FOAM	Air memory 8mm (Memory Foam 8mm)	2500	0.039 X 2500 = 97.50 in Sqmtr	
208	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	2500	0.022 X 2500 = 55.00 in Sqmtr	
192	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	2500	1.500 X 2500 = 3750 in Mtr	
193	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	2500	0.900 X 2500 = 2250 in Mtr	
201	UPPER CUT COMPONENT	PRINT M1386 (Micro Suede Upper Component)	2500	Net to Net In Pairs	
194	METAL FITTING	B978-15 LACE (Metal Wire Lace)	2500	1.8 X 2500 = 4500 in Mtr	
199	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	2500	0.24 X 2500 = 600 in Mtr	
204	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	2500	Net +1% In Pcs	
205	PLASTIC LACE LOOP	APERTURE GUIDE 20MM (Plastic Lace Loop)	2500	Net +1% In Pcs	
206	PLASTIC LACE LOOP	APERTURE GUIDE 25MM (Plastic Lace Loop)	2500	Net +1% In Pcs	
202	PLASTIC LACE TIGHTNER	M4 HOUSING DIAL B (Plastic Lace Tightener)	2500	Net to Net In Pcs	

203	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	2500	Net to Net In Pcs	
207	WOVEN LABLE	GORE WOVENLABEL SMAL (Woven Decorative Label)	2500	Net to Net In Pcs	
RA concerned may take necessary action subject to compliance of other usual conditions.					

Case No.	152 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00352379AM22
RA File Number	04AX04000214 AM22
Licence No and Date	0411002627/11/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	153 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00354504AM22
RA File Number	08AX04000426 AM22
Licence No and Date	0811004030/14/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p>	

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	154 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00354913AM22
RA File Number	04AX04000194 AM22
Licence No and Date	0411002635/14/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply via e-mail dated 14.10.2022. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	155 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	M3R SEAMLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00357391AM22
RA File Number	05AX04000840 AM22
Licence No and Date	0511009091/16/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Manufacturing process, stage-wise wastage with justification. <p>The case stands deferred for re-listing.</p>	

Case No.	156 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	J B C INTERNATIONAL
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

and Date			
HQ File Number	HQRNORM APPLY 00357338AM22		
RA File Number	10AX04000050 AM22		
Licence No and Date	1011000871/16/02/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms under:			
Details of Export List	Qty.	Import item	Qty. Recommended
Coir Blanket With PP Net Top	297000	POLY PROPYLENE NET	600000
And Bottom (Containing			
3682.80 Kg. PP)	SQM	-6.2 -12 GSM	SQM.
		(Net weight -3719.62 Kg.)	
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	157 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00362204AM22
RA File Number	05AX04001053 AM22
Licence No and Date	0511009853/21/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	158 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00362303AM22
RA File Number	04AX04000236 AM22
Licence No and Date	0411002710/21/02/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-9, the following norms may be recommended:

Export Item: GENTS LEATHER HALF BOOTS

Qty.:- 8700 Pairs.

Import Items

S.No	DESCRIPTION	Specification	Pairs	Qty Recommended		
1	COW FINISHED LEATHER	Bovine Upper Leather 1.3-1.6mm	8700	3.578 x 8700 = 31,129 Sq.Ft		
2	MESH LINING	Water Proof Mesh Lining / Mesh Lining (Relevant)	8700	177.00 Sq.mts		
3	MESH LINING	Water Proof Mesh Lining / Mesh Lining (Relevant)	8700	465.00 Sq.mts		
4	MESH LINING	Water Proof Mesh Lining / Mesh Lining (Relevant)	8700	1897.20 Sq.mts		
6	FOOTBED	PU Molded Footbed	8700	Net To Net		
14	METAL FITTINGS FOR FOOTWEAR	Round Eyelet	8700	Net +1% in nos		

15	METAL FITTINGS FOR FOOTWEAR	Buckle Waterproof	8700	Net +1% in nos		
16	METAL FITTINGS FOR FOOTWEAR	Brass Metal Hook	8700	Net +1% in nos		
7	MID SOLES	PU Mid Sole (Relevant)	7200	Net To Net in pairs		
8	MID SOLES	PU Mid Sole(Relevant)	1500	Net To Net in pairs		
9	UNITSOLE	Rubber Sole with Shank	8700	Net To Net in pairs		
17	PAPER BOX CORRUGATED	Brand Shoe Unit Box	4284	Net To Net in set		
18	PAPER BOX CORRUGATED	Brand Shoe Unit Box	4416	Net To Net in set		
5	PU SYNTHETIC LINING	PU Lining Material(Relevant)	8700	0.0371 x 8700=322.5 Sqmt		
13	REINFORCEMENT TAPE	22mm Water Proof Seam Tape	8700	Net to net		
11	SHOE LACE	Nylon Shoe Lace	3612	Net To Net in pairs		
12	SHOE LACE	Nylon Shoe Lace	5088	Net To Net in pairs		

10	TOE CAP	Steel Toe Cap	1500	Net To Net in pairs	
RA concerned may take necessary action subject to compliance of other usual conditions.					

Case No.	159 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	LOYAL TEXTILE MILLS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM APPLY 00362373AM22			
RA File Number	32AX04000168 AM22			
Licence No and Date	3211002558/21/02/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N.	Details of Export List	Qty.	Import item	Qty. Recommended
01	Cotton/Spandex Yarn Blended Knitted Fabric	330000	UNITED STATES	407550
	Heatset Grey 95% Combed Cotton & 5% Spandex		RAW COTTON	
	Yarn Blended Knitted Fabric Heatset Grey	KGS		KGS
02	Cotton/Spandex Yarn Blended Knitted Fabric	50000	UNITED STATES	58500
	Heatset Grey 90% Combed Cotton & 10% Spandex		RAW COTTON	
	Yarn Blended Knitted Fabric Heatset Grey	KGS		KGS
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	160 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	NUVOCRAFT APPARELS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00363422AM22
RA File Number	07AX04000403 AM22
Licence No and Date	0711003275/22/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the following:	

1. CAD.
2. Image and measurement chart.

The firm has submitted improper reply and submitted only CAD in their reply. Hence committee decided to send a reminder to furnish the proper reply as mentioned above.

The case stands deferred for re-listing.

Case No.	161 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	JAYARATHANA EXPORTS			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM APPLY 00370933AM22			
RA File Number	32AX04000163 AM22			
Licence No and Date	3211002596/28/02/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S. No.	Details of Export List	Qty	Import item	Qty Recommended
01	Babies Cardigan With Hooded	14779	60% Cotton 40% Polyester Woven	0.54 Sq. Mtr/pc
	Made Of 60% Cotton 40% Polyester Woven Twill Fabric, Weight 248 GSM, Width 58 Inch	NOS	Twill Fabric, Weight 248 GSM, Width 58 Inch	
02	Babies Overall Dress	13729	60% Cotton 40% Polyester Woven	0.45 Sq. Mtr/pc
	Made Of 60% Cotton 40% Polyester Woven Twill Fabric Weight 248 GSM, Width 58 Inch	NOS	Twill Fabric Weight 248 GSM, Width 58 Inch	
03	Babies T-Shirts	11207	60% Cotton 40% Polyester Knitted	0.25 Sq. Mtr/pc
	Made Of 60% Cotton 40% Polyester Knitted Jersey Fabric Weight 180GSM, Width 70 Inch	NOS	Jersey Fabric Weight 180GSM, Width 70 Inch	

04	Babies Body Suits Made Of 60% Cotton 40% Polyester Knitted Jersey Fabric Weight 180 GSM, Width 70 Inch	21494 NOS	60% Cotton 40% Polyester Knitted Jersey Fabric Weight 180 GSM, Width 70 Inch	0.24 Sq. Mtr/pc
05	Babies Dress Made Of 60% Cotton 40% Polyester Knitted Jersey Fabric Weight 180 GSM, Width 70 Inch	23137 NOS	60% Cotton 40% Polyester Knitted Jersey Fabric Weight 180 GSM, Width 70 Inch	0.28 Sq. Mtr/pc
06	Babies Pants Made Of 60% Cotton 40% Polyester Knitted Fleece Fabric Weight 230 GSM, Width 70 Inch	8173 NOS	60% Cotton 40% Polyester Knitted Fleece Fabric Weight 230 GSM, Width 70 Inch	0.28 Sq. Mtr/pc
07	Babies Cardigan With Hooded Made Of 60% Cotton 40% Polyester Knitted Fleece Fabric Weight 230 GSM, Width 70 Inch	19006 NOS	60% Cotton 40% Polyester Knitted Fleece Fabric Weight 230 GSM, Width 70 Inch	0.28 Sq. Mtr/pc
08	Babies Pants Made Of 92% Cotton 8% Spandex Knitted Jersey Weight 240 GSM, Width 67 Inch	7350 NOS	92% Cotton 8% Spandex Knitted Jersey Weight 240 GSM, Width 67 Inch	0.16 Sq. Mtr/pc
09	Babies Cardigan With Hooded Made Of 100% Polyester Taffeta Woven Fabric With Wading And Quilting (Weight 130 GSM, Width 60 Inch)	14767 NOS	100% Polyester Taffeta Woven Fabric With Wading And Quilting (Weight 130 GSM, Width 60 Inch)	0.54 Sq. Mtr/pc
10	Babies Cardigan With Hooded	10105	100% Polyester Solid Taffeta Woven Fabric (Weight 60 GSM,	0.19 Sq. Mtr/pc

Made Of 100%Polyester Solid Taffeta Woven Fabric (Weight 60GSM, Width 60 Inch	NOS	Width 60 Inch
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	162 / NC/5/MEET/Oct/202223/12														
Case Status	Case Approved														
Party Name	N M T INTERNATIONAL														
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022														
HQ File Number	HQRNORM APPLY 00371543AM22														
RA File Number	32AX04000175 AM22														
Licence No and Date	3211002601/01/03/2022														
Norms Committee Decision:															
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:															
<table><tr><td>Details of Export List</td><td>Qty.</td><td>Import item</td><td>Qty. Recommended</td></tr><tr><td>POWERLOOM MADEUPS</td><td>1809</td><td>LINEN YARN</td><td>1935.63</td></tr><tr><td>LINEN NAPKIN</td><td>KGS</td><td>100% Linen (Flax) Yarn Wet Spun NM 24/1 Bleached Short Fibre Hard Cone</td><td>KGS</td></tr></table>				Details of Export List	Qty.	Import item	Qty. Recommended	POWERLOOM MADEUPS	1809	LINEN YARN	1935.63	LINEN NAPKIN	KGS	100% Linen (Flax) Yarn Wet Spun NM 24/1 Bleached Short Fibre Hard Cone	KGS
Details of Export List	Qty.	Import item	Qty. Recommended												
POWERLOOM MADEUPS	1809	LINEN YARN	1935.63												
LINEN NAPKIN	KGS	100% Linen (Flax) Yarn Wet Spun NM 24/1 Bleached Short Fibre Hard Cone	KGS												
RA concerned may take necessary action subject to compliance of other usual conditions.															

Case No.	163 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00372928AM22
RA File Number	06AX04000115 AM22
Licence No and Date	0611001167/02/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
1. Specification with GSM etc. for all the items of import.	

2. Application/function of PU Transfer foil and PU Resin.
3. Complete calculation for the requirement of inputs (imported and indigenous) for the manufacture of export item, indicating net content and wastage separately,

The case stands deferred for re-listing.

Case No.	164 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00373081AM22
RA File Number	04AX04000272 AM22
Licence No and Date	0411002792/02/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with thickness of Import items- Cow finished leather.
2. CAD/CAM of export item with calculation for the requirement of Cow finished leather for the manufacture of Export item **indicating net import content and wastage in the export item.**
3. Compare the requirement of inputs in tabular form with respective SIONs of Hand Book of Procedure and if any additional/ higher quantity is needed, then to give justification for the same.
4. Indigenous items to use for the manufacturing of Export item in 4 E annexure.

The case stands deferred for re-listing.

Case No.	165 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00372745AM22
RA File Number	05AX04001162 AM22
Licence No and Date	0511010573/02/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the following:

1. Justification of two fabrics used in both export items.
2. Justification for requirement of fabric much over SION

The firm has submitted improper reply and submitted CAD, Image and measurement chart in their reply. Hence committee decided to send a reminder to furnish the proper reply as mentioned above.

The case stands deferred for re-listing.

Case No.	166 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00373873AM22
RA File Number	06AX04000101 AM22
Licence No and Date	0611001170/03/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from J343, following norms are recommended:

Export Item Name: Rugs for Horses (The content Polyester PU Coated Fabric width 56 to 62 Inch,GSM 70 to 500 +/-10%(containing 58883.81Kgs and Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 +/-10% containing 15228.57 Kgs and Polyester Staple Fiber GSM 50 to350 (+/-10%) containing 15831.68 Kgs))

Qty.: 106600.0 Kg

Import Items:

S. No.	Item description	Qty. Recommended
1.	Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export)	61828.0 Kg
2.	Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export)	15990.0 Kg
3.	100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export)	15990.0 Kg

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	167 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00374288AM22
RA File Number	05AX04001152 AM22
Licence No and Date	0511010653/03/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Reason with justification for the 74.72% wastage in Synthetic PU leather for making the export item. 2. Personal Hearing with sample. <p>The case stands deferred for re-listing.</p>	

Case No.	168 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00374327AM22
RA File Number	05AX04001168 AM22
Licence No and Date	0511010656/03/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	169 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00375297AM22
RA File Number	05AX04001121 AM22
Licence No and Date	0511010674/04/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	170 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	RNG EXPORTS INDIA
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00378759AM22
RA File Number	06AX04000112 AM22
Licence No and Date	0611001179/07/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

Taking cue from g-38 following norms are recommended:

Export item: LEATHER BELT (WIDTH 42MM, LENGTH 44 - 56 INCH)(CONTAINING 952.4 SQM FINISHED COW LEATHER)

Qty.: 10753.0 Nos

Import Item: FINISHED COW LEATHER (Vegetal Leather, Grade A/B, and Colour Natural, Thickness - 3.6 to 4)

Qty.: Net + 5% (1000.0 Sq. Mt)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	171 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00378478AM22
RA File Number	05AX04001169 AM22
Licence No and Date	0511010723/07/03/2022

Norms Committee Decision:

<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	172 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00378563AM22
RA File Number	06AX04000108 AM22
Licence No and Date	0611001177/07/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to send a reminder to the firm to furnish ask the firm to furnish the Specification of Synthetic lining and Sheet for insole.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	173 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00379341AM22
RA File Number	32AX04000191 AM22
Licence No and Date	3211002698/08/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to send a reminder to the firm to furnish ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Qty. Of import item no1, 2 and 3 in kg and its net content in export. 2. Justification of qty of import with the help of CAD. <p>The case stands deferred for re-listing.</p>	

Case No.	174 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00379705AM22
RA File Number	05AX04001206 AM22
Licence No and Date	0511010823/08/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	175 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	SAHU EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM APPLY 00379721AM22			
RA File Number	05AX04001201 AM22			
Licence No and Date	0511010827/08/03/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N	Details of Export List	Qty.	Import item	Qty. Recommended
01	Ladies Dress	700	100% LINEN BLEACHED	4536
	Made Of	PCS	WOVEN FABRIC, GSM - 169 (+/-10%)	KGS
	100% Linen Bleached Woven Fabric, GSM – 169+/-10%			
GSM should be matched in both the import and export items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	176 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	G.R.CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00381265AM22
RA File Number	06AX04000129 AM22
Licence No and Date	0611001192/09/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Net contents of each import item in final product. 2. Stage wise wastage for each imported item. 3. The width of import item is mentioned 1mm to 100 mm, which is a huge range, firm should give exact width of tape with total weight to be export. <p>The case stands deferred for re-listing.</p>	

Case No.	177 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	MOHIB INDIA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00380929AM22
RA File Number	04AX04000298 AM22
Licence No and Date	0411002829/09/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	178 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00381102AM22
RA File Number	04AX04000226 AM22
Licence No and Date	0411002840/09/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p>	

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of all the import items including thickness of Leather.
2. Calculation of the requirement of imported items, comparing with SION fixed at G-13 in tabular form and if additional item/s are required then to give justification
3. Indigenous items to be indicated in 4 E annexure of the application.

The case stands deferred for re-listing.

Case No.	179 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00381106AM22
RA File Number	05AX04001233 AM22
Licence No and Date	0511010856/09/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export item: HAND BAG FOR WOMENS MADE OF SYNTHETIC PU LEATHER LG EW CROSSBODY

Qty:- 5120 pcs.

Import items recommendation

S No.	Description of input	UOM	Qty, Recommended
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%
3	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%

4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5%
5	ADHESION PROMOTER - UA400H	KG	26.11*
6	EDGE PAINT SEMI GLOSSY - DAS660	KG	26.11*
7	HANGTAG	NOS	Net to net
8	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5%
9	METAL BOTTOM STOPPER # 5 BSC (IP51)	NOS	Net =1%
10	METAL PARTS FOR BAG - 12 MM SQUARE SECTION D RING	NOS	Net =1%
11	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	NOS	Net =1%
12	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Net to net
13	METAL PARTS FOR BAG - 40MM METAL LETTERS WITH 10.7MM CHARM	NOS	Net =1%
14	METAL PARTS FOR BAG - 41MM CALISTA PULLER	NOS	Net =1%
15	METAL SLIDER # 5 METAL NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net =1%
16	METAL TOP STOPPER # 5 GOLD (IP51)	NOS	Net =1%
17	MK BOOKLET	NOS	Net to net
18	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
19	PE FOAM TUBE - 1 MM Thickness	KG	Net +1%
20	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%

21	PRIMER - DA550	KG	104.45*
22	QR LABEL	NOS	Net to net
23	SYNTHETIC PU LEATHER - GSM 570 +/- 10%	SQM	Net +5%
24	SYNTHETIC PU LEATHER - GSM 646 +/- 10%	SQM	Net +5%
25	SYNTHETIC PU LEATHER - GSM 850 +/- 10%	SQM	Net +5%
26	SYNTHETIC PU LEATHER - GSM 993 +/- 10%	SQM	Net +5%
27	TECH CARD	NOS	Net to net

Subject to 2% FOB value of Export combining all the three items together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	180 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00381107AM22
RA File Number	05AX04001232 AM22
Licence No and Date	0511010857/09/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item:- HAND BAG FOR WOMENS MADE OF SYNTHETIC PU LEATHER LG EW CROSSBODY

Qty:-11455 Pcs.

Import item recommendation:

S.No.	Description of input	UOM	Qty.
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			recommended
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%
3	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%
4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5%
5	ADHESION PROMOTER - UA400H	KG	58.42*
6	EDGE PAINT SEMI GLOSSY - DAS660	KG	58.42*
7	HANGTAG	NOS	Net to net
8	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5%
9	METAL BOTTOM STOPPER # 5 BSC (IP51)	NOS	Net +1%
10	METAL PARTS FOR BAG - 12 MM SQUARE SECTION D RING	NOS	Net +1%
11	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND	NOS	Net +1%

2 LINK OPEN) -15 LINKS

12	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Net to net
13	METAL PARTS FOR BAG - 40MM METAL LETTERS WITH 10.7MM CHARM	NOS	Net +1%
14	METAL PARTS FOR BAG - 41MM CALISTA PULLER	NOS	Net +1%
15	METAL SLIDER # 5 METAL NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net +1%
16	METAL TOP STOPPER # 5 GOLD (IP51)	NOS	Net +1%
17	MK BOOKLET	NOS	Net to net
18	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
19	PE FOAM TUBE - 1 MM Thickness	KG	Net +1%
20	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
21	PRIMER - DA550	KG	233.68*
22	QR LABEL	NOS	Net to net
23	SYNTHETIC PU LEATHER - GSM 570 +/- 10%	SQM	Net +5%

24	SYNTHETIC PU LEATHER - GSM 646 +/- 10%	SQM	Net +5%
25	SYNTHETIC PU LEATHER - GSM 690 +/- 10%	SQM	Net +5%
26	SYNTHETIC PU LEATHER - GSM 890 +/- 10%	SQM	Net +5%
27	TECH CARD	NOS	Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	181 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00382153AM22
RA File Number	32AX04000194 AM22
Licence No and Date	3211002708/10/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to send a reminder to the firm to furnish the following:	
<ol style="list-style-type: none"> 1. Qty. Of import item no1 and 2 in kg and its net content in export 2. Width of import item 3. Justification of qty of import with the help of CAD. 	
The case stands deferred for re-listing.	

Case No.	182 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00382539AM22
RA File Number	02AX04000186 AM22
Licence No and Date	0211002084/10/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to ask the firm to furnish the following :

1. To give CAD/CAM of the export items using Finished Leather and lining material with efficiency.
2. To give specification of both the import items and also to give width of lining material with unit of measurement in Sq. Metre/yard.
3. Reason for giving net import content of Finished Leather, two times in some of the export items, giving difference in leather if any and justification.

The case stands deferred for re-listing.

Case No.	183 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00383715AM22
RA File Number	05AX04001249 AM22
Licence No and Date	0511010953/11/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-23, the following norms are recommended:

Export item: LEATHER PURSE CROSSGRAIN LEATHER CORNER ZIP

Qty. 25000 Pcs.

Import item Recommendation:

S No.	Description of input	UOM	Qty. recommended
1	COW SPLIT FINISHED LEATHER	SF	Net +5%
2	100% POLYESTER WOVEN FABRIC WITH	SQM	Net +5%

	PU COATING FOR LINING - GSM 162 +/- 10%		
3	METAL PARTS FOR BAG - 10 MM ID - D RING	NOS	Net +1%
4	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
5	METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1%
6	METAL TOP STOPPER - SET OF 2 PCS	SETS	Net +1%
7	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10%	SQM	Net +1%
8	MICROFIBRE - HD FILLER NON WOVEN 0.6 MM Thickness- GSM 225 +/- 10%	SQM	Net +1%
9	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5%
10	100% NYLON WOVEN FABRIC - GSM 210 +/- 10%	SQM	Net +5%
11	100% NYLON WOVEN FABRIC - GSM 420 +/- 10%	SQM	Net +5%
12	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 30 +/- 10%	SQM	Net +5%
13	PAPER CARE CARD	NOS	Net to net
14	PAPER HANGTAG	NOS	Net to net
15	SENSORMATIC SECURITY LABEL	NOS	Net to net
16	POLYESTER WOVEN LABEL	NOS	Net to net
17	PAPER STICKER	NOS	Net to net
18	ADHESION PROMOTER - UA400H	KG	51.0*

19 PRIMER - DA550 KG 255.0*

20 EDGE PAINT SEMI GLOSSY - DAS660 KG 153.0*

*Subject to 2% FOB value of Export Combining all the three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	184 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00383724AM22
RA File Number	05AX04001264 AM22
Licence No and Date	0511010956/11/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export item: LEATHER HAND BAG FOR LADIES TZ TOTE

Qty. 9000 Pcs.

Import item recommendation:

No.	Description of input	UOM	Qty. recommended
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 120 +/- 10%	SQM	Net +5%
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
3	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 150 +/- 10%	SQM	Net +5%
4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%

5	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%
6	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5%
7	ADHESION PROMOTER - UA400H	KG	45.90*
8	COW SPLIT FINISHED LEATHER	SF	Net +5%
9	EDGE PAINT SEMI GLOSSY - DAS660	KG	45.90*
10	HANGTAG	NOS	Net to net
11	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5%
12	METAL PARTS FOR BAG - 40MM FACET VERTICAL LOGO MK CHARM LOGO WITH BOMBE RING ON BACK	NOS	Net +1%
13	METAL PARTS FOR BAG - 46MM CALISTA PULLER	NOS	Net +1%
14	METAL PARTS FOR BAG - D RING 1.8 X 8 X 6MM CUT	NOS	Net +1%
15	METAL PARTS FOR BAG - SOLID OXFORD BUCKLE 15MM T:4MM (LOGO ON RIGHT SIDE)	NOS	Net +1%
16	METAL SLIDER # 5 COIL NON LOCK SLIDER OPEN BALE SNNL000025	NOS	Net +1%
17	MK BOOKLET	NOS	Net to net
18	NYLON ZIPPER WITH NYLON TEETH	MTR	Net +1%
19	PE FOAM TUBE - 1 MM Thickness	KG	Net +1%
20	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
21	PRIMER - DA550	KG	183.60*

22	QR LABEL	NOS	Net to net
23	SYNTHETIC PU LEATHER - GSM 570 +/- 10%	SQM	Net +5%
24	SYNTHETIC PU LEATHER - GSM 880 +/- 10%	SQM	Net +5%
25	TECH CARD	NOS	Net to net
*Subject to 2% FOB value of export			
RA concerned may take necessary action subject to compliance of other usual conditions.:			

Case No.	185 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00383725AM22
RA File Number	05AX04001248 AM22
Licence No and Date	0511010954/11/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> 1. Reason with justification for the 74.72 % of wastage in PU Synthetic Leather for making the export item. 2. Personal Hearing with samples. 	
The case stands deferred for re-listing.	

Case No.	186 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00383726AM22
RA File Number	05AX04001254 AM22
Licence No and Date	0511010957/11/03/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	187 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00383733AM22
RA File Number	05AX04001265 AM22
Licence No and Date	0511010958/11/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following, norms are recommended:

Export item: HAND BAG FOR WOMENS MADE OF SYNTHETIC PU LEATHER LG EW CAMERA CROSSBODY

Qty: 3512 Nos.

Import item recommendation:

o.	Description of input	UOM	Qty. Recommended:
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%
3	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%
4	100% POLYESTER WOVEN FABRIC FOR	SQM	Net +5%

	LINING - GSM 90 +/- 10%		
5	ADHESION PROMOTER - UA400H	KG	17.91*
6	EDGE PAINT SEMI GLOSSY - DAS660	KG	17.91*
7	HANGTAG	NOS	Net to net
8	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5%
9	METAL BOTTOM STOPPER # 5 BSC CLAW TYPE (IP51)	NOS	Net +1%
10	METAL PARTS FOR BAG - 35MM METAL LETTERS WITH 10MM MK CHARM LOGO	NOS	Net +1%
11	METAL PARTS FOR BAG - AVA DOG CLIP 14MM G:2.9MM	NOS	Net +1%
12	METAL PARTS FOR BAG - BEVEL MK CHARM LOGO 26MM T:4.1MM FOR 8MM STRAP PULLER	NOS	Net +1%
13	METAL PARTS FOR BAG - D RING 15MM D3.3MM	NOS	Net +1%
14	METAL PARTS FOR BAG - NAIL HEAD STUD 8MM	NOS	Net +1%
15	METAL PARTS FOR BAG - OXFORD BUCKLE 15MM	NOS	Net to net
16	METAL PARTS FOR BAG - SOPHIE D RING 8.2MM T:2MM	NOS	Net +1%
17	METAL SLIDER # 5 NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net +1%
18	METAL TOP STOPPER # 5 GOLD (IP51)	NOS	Net +1%

19	MK BOOKLET	NOS	Net to net
20	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
21	PE FOAM TUBE - 1 MM Thickness	KG	Net +1%
22	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
23	PRIMER - DA550	KG	71.64*
24	QR LABEL	NOS	Net to net
25	SYNTHETIC PU LEATHER - GSM 570 +/- 10%	SQM	Net +5%
26	SYNTHETIC PU LEATHER - GSM 646 +/- 10%	SQM	Net +5%
27	SYNTHETIC PU LEATHER - GSM 690 +/- 10%	SQM	Net +5%
28	SYNTHETIC PU LEATHER - GSM 840 +/- 10%	SQM	Net +5%
29	TECH CARD	NOS	Net to net

Subject to 2% FOB value of Export, all the three items combining together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	188 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00389461AM22
RA File Number	07AX04000484 AM22
Licence No and Date	0711003444/16/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	189 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00389709AM22
RA File Number	05AX04001302 AM22
Licence No and Date	0511011075/16/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, following norms are recommended:

Export item (01) :- SYNTHETIC PU LEATHER 2 WAY BOSTON BAG.

Qty.- 2448 Nos.

Import items recommendation

Sl No.	Description of input	UOM	Qty. Recommended
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 164 +/- 10%	SQM	Net +5%
2	METAL PARTS FOR BAG - ADJUSTER 20MM	NOS	Net +1%
3	METAL PARTS FOR BAG - D RING 15MM	NOS	Net +5%
4	METAL PARTS FOR BAG - DOG HOOK 20MM	NOS	Net +5%
5	METAL PARTS FOR BAG - OVAL RING 25MM	NOS	Net +5%

6	METAL SLIDER # 5 NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net +5%
7	NYLON ZIPPER WITH METAL TEETH	MTR	Net +5%
8	SYNTHETIC PU LEATHER - GSM 435 +/- 10%	SQM	Net +5%
9	SYNTHETIC PU LEATHER - GSM 527 +/- 10%	SQM	Net +5%

Export item (02):- SYNTHETIC PU LEATHER MINI TOOL SHOULDER BAG

Qty. 10954 Nos.

Import items recommendation:

S.No.	Description of input	UOM	Qty. Recommendation
10	METAL PARTS FOR BAG - HIDDEN MAGNET SIZE 30X10X2 MM	NOS	Net +5%
11	SYNTHETIC PU LEATHER - GSM 527 +/- 10%	SQM	Net +5%

Export item(03):- SYNTHETIC PU LEATHER BUCKET SHOULDER BAG

Qty.- 7200 Nos.

Import item recommendation:

S.N.	Description of input	UOM	Qty. Recommendation
12	METAL PARTS FOR BAG - ADJUST BUCKLE 20MM	NOS	Net +to net
13	METAL PARTS FOR BAG - D RING 20MM	NOS	Net +5%
14	METAL PARTS FOR BAG - MAGNETIC SNAP	NOS	Net +5%
15	METAL PARTS FOR BAG - METAL DOG HOOK 20MM	NOS	Net +5%
16	SYNTHETIC PU LEATHER - GSM 435 +/- 10%	SQM	Net +5%

17	SYNTHETIC PU LEATHER - GSM 527 +/- 10%	SQM	Net +5%
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	190 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00389761AM22
RA File Number	04AX04000330 AM22
Licence No and Date	0411002916/16/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> 1. Complete calculation, giving net import content (in Square meter) of Fabric & cord in pouches, wastage of fabric & cord, separately for each type of export item. 2. Justification of wastage percentage of fabric & cord in manufacturing pouches. 3. Indigenous items to use in making export items and to fill in 4 E annexure. 	
The case stands deferred for re-listing.	

Case No.	191 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00390738AM22
RA File Number	05AX04001336 AM22
Licence No and Date	0511011169/17/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> 1. Reason with justification for the 72.41% of wastage in Cow Crust leather for making the export item. 2. Personal Hearing with sample. 	
The case stands deferred for re-listing.	

Case No.	192 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00390957AM22
RA File Number	04AX04000323 AM22
Licence No and Date	0411002934/17/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Complete specification, giving a thickness of import and Export items. 2. Reason for not giving indigenous items of chemicals and other items in 4 E Annexure. 3. Justification of wastage of WET BLUE HEIFER HIDES for the manufacture of finished leather and to give details of these hides. <p>The case stands deferred for re-listing.</p>	

Case No.	193 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM APPLY 00398574AM22			
RA File Number	05AX04001405 AM22			
Licence No and Date	0511011309/23/03/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N.	Details of Export List	Qty.	Import item	Qty. Recommended
01	Gents Sleeveless Jacket (Style No. HT0102) Made Of 100% Cotton Woven Printed Fabric GSM 125 (Tolerance + Or - 10%)	619 NOS	100% Cotton Woven Printed Fabric GSM 125 (Tolerance + Or - 10%) (98060000 PAKISTAN ORIGIN)	1.89 Sq. Mtr/Pc

02	Mens Jacket With Hood (Style No. HM0044) Made Of 100% Cotton Woven Printed Fabric GSM 125 (Tolerance + Or - 10%)	718 NOS	100% Cotton Woven Printed Fabric GSM 125 (Tolerance + Or - 10%) (98060000 PAKISTAN ORIGIN)	4.44 Sq. Mtr/Pc
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GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	194 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00399491AM22
RA File Number	05AX04001355 AM22
Licence No and Date	0511011321/24/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD mentioning export serial no. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p>	

Case No.	195 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00401776AM22
RA File Number	06AX04000152 AM22
Licence No and Date	0611001235/25/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Compare the requirement with the respective SION of H. B. Of Procedure Vol II, in tabular form and 	

- if additional requirement is there, then to indicate justification in the remark column.
2. CAD/CAM of the export item, showing requirement/calculation for various lining.
 3. Function/purpose of each lining in the export item.

The case stands deferred for re-listing.

Case No.	196 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00401473AM22
RA File Number	05AX04001353 AM22
Licence No and Date	0511011373/25/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. To indicate the number of PCs to export in each thickness and accordingly its requirements of leather.
2. Difference in each type of leather to import.
3. Calculation for requirement of leather indicating net content and wastage separately for each type of export item.
4. Indigenous items to use in manufacturing the export item in 4 E annexure of the application.

The case stands deferred for re-listing.

Case No.	197 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001440AM23
RA File Number	32AX04000129 AM23
Licence No and Date	3211003224/16/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	198 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001424AM23
RA File Number	05AX04000796 AM23
Licence No and Date	0511013253/16/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Justification for very high consumption than SION. 5. Use of two fabrics to be indicated in coloured image of garment. <p>The case stands deferred for re-listing.</p>	

Case No.	199 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001430AM23
RA File Number	05AX04000782 AM23
Licence No and Date	0511013255/16/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	200 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	KASIM TEXTILE MILLS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

HQ File Number	HQRNORM APPLY 00001447AM23			
RA File Number	32AX04000124 AM23			
Licence No and Date	3211003226/17/06/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	COTTON WOVEN FABRICS MADE OUT OF RELEVANT SPUN YARN	21360 Kg.	100% COTTON RING SPUN UNWAXED YARN COUNTS 40s AND BELOW	22000 Kg.
2.	COTTON WOVEN FABRICS MADE OUT OF RELEVANT SPUN YARN	21360 Kg.	100% COTTON RING SPUN UNWAXED YARN COUNTS ABOVE 40s	22000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	201 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001452AM23
RA File Number	05AX04000800 AM23
Licence No and Date	0511013265/17/06/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Requirement of export wise import items in Sq. Mtr/P. 	
The case stands deferred for re-listing.	

Case No.	202 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001467AM23
RA File Number	05AX04000773 AM23
Licence No and Date	0511013286/17/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	203 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SAGUN LEATHER AND PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001469AM23
RA File Number	06AX04000103 AM23
Licence No and Date	0611001415/17/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for with 5% wastage on PU Leather at import serial no 01 and 14 of relevant GSM. Rest of the import items are components and are allowed with 1 % wastage with accounting in export.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	204 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001503AM23
RA File Number	32AX04000130 AM23
Licence No and Date	3211003233/20/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p>	

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning export serial no.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	205 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	RATANMOTI TEXTFAB (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00001547AM23		
RA File Number	31AX04000082 AM23		
Licence No and Date	3111001470/21/06/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and taking cue from SION J-39 and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
FABRICS	11683 Kg.	VISCOSE STAPLE YARN	12500 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	206 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	BBS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001558AM23
RA File Number	02AX04000161 AM23
Licence No and Date	0211002593/21/06/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
1. CAD.	

2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	207 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001561AM23
RA File Number	03AX04001827 AM23
Licence No and Date	0311015726/21/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification and material of export item, 2. Width of export and import item <p>The case stands deferred for re-listing.</p>	

Case No.	208 / NC/5/MEET/Oct/202223/12				
Case Status	Case Approved				
Party Name	GANGA ACROWOOLS LIMITED				
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022				
HQ File Number	HQRNORM APPLY 00001533AM23				
RA File Number	30AX04000113 AM23				
Licence No and Date	3011002276/21/06/2022				
Norms Committee Decision:					
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:					
Export item	Qty.	S.N.	Import item	Qty. Recommended	
Lyocell (Tencel) Viscose, Wool Mohair Blended Grey Yarn(Under Worsted System) The Net Content of Lyocell (Tencel), Viscose, Wool & Mohair not less than 6000.000	15000 Kg.	1.	Lyocell (Tencel) Fiber (2 Denier - 8 Denier)	6690 Kg.	
		2.	Viscose Tow (1.7Denier -	3150 Kg.	

Kgs,3000.000Kg ,3000.000 Kg & 3000.000 Kg respectively including HSN code 55102090			6.7Denier)	
		3.	Wool Tops (18 Micron - 39 Micron)	3300 Kg.
		4.	Mohair Tops (18 Micron - 39 Micron)	3300 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	209 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RATANMOTI TEXTFAB (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001546AM23
RA File Number	31AX04000083 AM23
Licence No and Date	3111001469/21/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:

1. Difference between import item and export item.
2. Manufacturing process and stage-wise wastages.

The case stands deferred for re-listing.

Case No.	210 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	COTTON WORLD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001573AM23
RA File Number	07AX04000283 AM23
Licence No and Date	0711004408/22/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	211 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001582AM23
RA File Number	06AX04000109 AM23
Licence No and Date	0611001420/22/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	212 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001583AM23
RA File Number	04AX04000251 AM23
Licence No and Date	0411003498/22/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	213 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001633AM23

RA File Number	06AX04000107 AM23
Licence No and Date	0611001433/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	214 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001638AM23
RA File Number	04AX04000263 AM23
Licence No and Date	0411003513/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	215 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001647AM23
RA File Number	04AX04000260 AM23
Licence No and Date	0411003514/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	216 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

HQ File Number	HQRNORM APPLY 00001654AM23
RA File Number	05AX04000891 AM23
Licence No and Date	0511013441/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth, committee noted that firm has attached only CAD and image of the product. Therefore, committee decided ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Measurement chart with mentioning product description. 2. Justification for higher requirement of fabric. <p>The case stands deferred for re-listing.</p>	

Case No.	217 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001655AM23
RA File Number	04AX04000262 AM23
Licence No and Date	0411003520/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	218 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001630AM23
RA File Number	06AX04000099 AM23
Licence No and Date	0611001431/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p> <p>Taking cue from J343, following norms are recommended:</p>	

Export Item Name: Rugs for Horses (The Content Polyester PU Coated fabric Width 56 to 62 Inch, GSM 70 to 500 +/-10pc containing 117767.62 Kgs and Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10% containing 30457.14 Kgs and 100% Polyester Staple Fiber Size 4D to 15D containing 31663.37 Kgs)

Qty.: 213200 Kg

Import Items:

S. No.	Item description	Qty. Recommended
1.	Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export)	123656 Kg
2.	Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export)	31980 Kg.
3.	100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export)	31980 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	219 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AGRIYAH SAFETY GEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001684AM23
RA File Number	06AX04000114 AM23
Licence No and Date	0611001435/27/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	220 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	A2DS SCHUH FABRIK PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001690AM23
RA File Number	04AX04000293 AM23
Licence No and Date	0411003534/27/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	221 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	STAND21 EXPORTS (INDIA) PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM APPLY 00001679AM23			
RA File Number	04AX04000231 AM23			
Licence No and Date	0411003524/27/06/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N.	Details of Export List	Qty.	Import item	Qty. Recommended
1	100% ARAMIDE FABRICS MENS SHOES (100% ARAMIDE)	300 PRS	INTERLOCK KNITTED FABRIC 100% ARAMIDE 63 INCH WIDTH 240 GSM 2 COLORS	137.1 SQM
			KNITTED NOMEX 100% ARAMIDE Ref Shiny 3000 FABRICS BLACK 240 GSM	73.2 SQM
			SYNTHETIC SOLE SHEET Made of STYRENE BUTADIENE RUBBER of Thickness: 4MM 90 sheets	21.0 SQM
			FOAM FIRE RETARDANT 3MM, 6MM and 8MM	150.3 SQM

			RUBBER (EVA) FOR SOLES OF SHOES(IN SHEET FORM OF REL THICKNESS)	4.56
				SQM
			KNITTED FABRIC 10% ARAMIDE 320 GSM BLACK COATED FABRIC	115.92
				SQM
2	100% ARAMIDE FABRICS MENS MECHANIC FULL SHOES	150 PRS	INTERLOCK KNITTED FABRIC 100% ARAMIDE 63 INCH WIDTH 240 GS	68.55
				SQM
	(100% ARAMIDE FABRIC)		WOVEN FABRIC 100% ARAMIDE 180 GSM WIDTH 59 INCH BLACK 221	101.55
				SQM
			SYNTHETIC SOLE SHEET Made of STYRENE BUTADIENE RUBBER of Thickness: 5 mm 25 sheets	12.0
				SQM
			FOAM FIRE RETARDANT	85.05
			3 mm, 6 mm and 8 mm	SQM
			RUBBER EVA FOR SOLES OF SHOES (IN SHEET FORM OF REL THICKNESS)	9.788
				SQM
			KNITTED FABRIC 100% ARAMIDE 320 GSM BLACK COATED FABRIC	34.29
				SQM
3	FULL SHOES MENS	800	INTERLOCK KNITTED FABRIC 100% ARAMIDE 63 INCH WIDTH 240 GSM	365.6
	Made out of SUEDE AND GRAIN LEATHER containing INTERLOCK -100% ARAMIDE KNITTED FABRIC, SYN. SOLE SHEET,	PRS		SQM
			SYNTHETIC SOLE SHEET Made of STYRENE BUTADIENE RUBBER of Thickness: 4 mm 90 sheets	56.0
				SQM
	(100% ARAMIDE FABRIC & LEATHER)		FOAM FIRE RETARDANT 3 mm, 6 mm and 8 mm	451.2
				SQM
			RUBBER EVA FOR SOLES OF SHOES (IN SHEET FORM OF REL THICKNESS)	28.4

				SQM
4	GLOVES	300	INTERLOCK KNITTED FABRIC 100% ARAMIDE 63 INCH WIDTH 240 GSM	483.0
	Made out of 100% ARAMIDE FABRICS	PRS		SQM
	(100% ARAMIDE FABRICS)		KNITTED FABRIC 100% ARAMIDE 70 GSM WIDTH: 63 INCH Ref ADAMO WHITE	327.0
				SQM
			KNITTED FABRIC 100% ARAMIDE 150 GSM WIDTH 59 INCH Ref GASTONE WHITE	327.0
				SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	222 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001680AM23
RA File Number	02AX04000172 AM23
Licence No and Date	0211002613/27/06/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 	
The case stands deferred for re-listing.	

Case No.	223 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	NIBRAS & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001681AM23
RA File Number	04AX04000287 AM23
Licence No and Date	0411003525/27/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	224 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001700AM23
RA File Number	06AX04000117 AM23
Licence No and Date	0611001438/28/06/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty .Recommended
1	Ladies Long Boot	3660	PVC Synthetic Leather	1024.8
	Made from Synthetic PVC Synthetic Leather 976 SQM, PU Synthetic Leather 766.90 SQM, PU Lining 1673.10 SQM, Elastic Tape 507.30 Meter in Export Product	PRS		SQM
			PU Synthetic Leather	805.2
				SQM
			PU Lining	1756.8
				SQM
			Elastic Tape	512.4
				MTR
2	Ladies Half Boot	43215	PU Synthetic Leather	11235.9
	Made from Synthetic PU Synthetic Leather 10700.86 SQM, PU Lining 9054.57 SQM in Export Product	PRS		SQM
			PU Lining	9507.3

				SQM
3	Children Long Boot	1935	PVC Synthetic Leather	425.7
	Made from Synthetic PVC Synthetic Leather 405.43 SQM, PU Synthetic Leather 313.30 SQM, PU Lining 608.10 SQM, Elastic Tape 191.60 Meter in Export Product	PRS		SQM
			PU Synthetic Leather	328.95
				SQM
			PU Lining	638.55
				SQM
			Elastic Tape	193.5
				MTR
4	Children Half Boot	15855	PU Synthetic Leather	3488.1
	Made from Synthetic PU Synthetic Leather 3322 SQM, PU Lining 2869 SQM	PRS		SQM
	in Export Product		PU Lining	3012.45
				SQM
GSM and thickness should be matched in export and import items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	225 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TEQUEST
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001701AM23
RA File Number	06AX04000123 AM23
Licence No and Date	0611001439/28/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and taking cue from SION J-39 and based on recommendation of technical authority; decided to approve the Adhoc norms as under:	

Export item	Qty.	Import item	Qty. Recommended	
RUGS FOR HORSES (The Import REFLECTIVE PIPING 13MM +/- 10 % shall use 66671.42 METER) in Export	5385 Nos.	T.C. REFLECTIVE PIPING 13MM +/- 10%	68004084 Mtr.	
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	226 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	LLOYD SHOES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001704AM23
RA File Number	04AX04000304 AM23
Licence No and Date	0411003547/28/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	227 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001713AM23
RA File Number	05AX04000897 AM23
Licence No and Date	0511013471/28/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth, committee noted that firm has attached only CAD and image of the product. Therefore, committee decided ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Measurement chart with mentioning product description. 2. Justification for higher requirement of fabric. 	

The case stands deferred for re-listing

Case No.	228 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AGRIYAH SAFETY GEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001732AM23
RA File Number	06AX04000125 AM23
Licence No and Date	0611001442/28/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p>	

Case No.	229 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	HQRNORM APPLY 00001763AM23			
RA File Number	05AX04000933 AM23			
Licence No and Date	0511013502/29/06/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S.N	Details of Export List	Qty	Import item	Qty. Recommended
01	Ladies Shirt Full Sleeves Made of Of 100% Cotton Woven Dyed Fabric (Width 56 Inch GSM 145 (+/-10%)	2525 NOS	100% Cotton Woven Dyed Fabric (Width 56 Inch GSM 145 (+/-10%)	3.17 Sq. Mtr/Pc

	(Style: RUNGE)			
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	230 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001766AM23
RA File Number	06AX04000119 AM23
Licence No and Date	0611001445/29/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	231 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001758AM23
RA File Number	02AX04000175 AM23
Licence No and Date	0211002634/29/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p>	

Case No.	232 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001769AM23
RA File Number	32AX04000147 AM23
Licence No and Date	3211003290/30/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Qty. Of import item no1,2 and 4 in kg and its net content in export 2. Qty of import item no 3 in sq meter and their net content in export 3. Justification of qty of import with the help of CAD <p>The case stands deferred for re-listing.</p>	

Case No.	233 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001770AM23
RA File Number	32AX04000148 AM23
Licence No and Date	3211003291/30/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Qty. Of import item no1 to 4 in kg and its net content in export 2. Justification of qty. of import with the help of CAD <p>The case stands deferred for re-listing.</p>	

Case No.	234 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SERENE SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001771AM23
RA File Number	04AX04000249 AM23
Licence No and Date	0411003573/30/06/2022
Norms Committee Decision:	

<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	235 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001774AM23
RA File Number	05AX04000930 AM23
Licence No and Date	0511013508/30/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p>	

Case No.	236 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001775AM23
RA File Number	05AX04000913 AM23
Licence No and Date	0511013509/30/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p>	

